

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH

AT NEW DELHI

APPEAL NO. 30 OF 2024

IN THE MATTER OF:

M/S BAJAJ SANJAY POULTRY FARM.

....APPELLANT

VERSUS

HARYANA STATE POLLUTION CONTROL BOARD & ORS.



.....RESPONDENTS

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REJOINDER ON BEHALF OF THE APPELLANT TO THE REPLY FILED BY THE RESPONDENT HARYANA POLLUTION CONTROL BOARD.

MOST RESPECTFULLY SHOWETH:

1. The Appellant herein has filed the captioned appeal against the arbitrary and illegal closure order dated 03.06.2024 issued by the Respondent Board i.e. the Haryana Pollution Control Board under Section 33-A of the Water (Prevention and Control of Pollution) Act 1974. The present Appeal is pending adjudication before this Hon'ble Tribunal and is now listed for hearing on 06.01.2025.
2. That before adverting to the contents of the reply filed by the Respondent Haryana Pollution Control Board, there are certain facts which the Appellant would like to place before this Hon'ble Tribunal, as under:

PRELIMINARY SUBMISSIONS:

1. **NO SHOW CAUSE NOTICE WAS RECEIVED BY THE APPELLANT BEFORE THE IMPUGNED**

CLOSURE ORDER:

- i. It has been wrongly alleged by the Respondent Board in its reply that show cause notices dated 24.01.2024 and 16.04.2024 for closure both under Section 31-A of the Air (Prevention and Control of Pollution) Act, 1981, Section 33-A of the Water (Prevention and Control of Pollution) Act and Section 5 of the Environment Protection Act, 1986, were issued and served upon the Appellant herein. At the outset it is submitted that show cause notice dated 24.01.2024 is a newly produced document

as the same was not even mentioned about in the Closure Order dated 29.05.2024 issued by the Respondent Board. Further, it has been alleged by the Respondent Board that the same was delivered through courier to the Appellant herein. The Respondent Board has attached only the courier receipt and has failed to attach the delivery report of the same so as to showcase that the alleged Show Cause Notice dated 24.01.2024 was served upon the Appellant herein. That without the delivery report it can in no manner be proved that the show cause notice dated 24.01.2024 was delivered to the Appellant herein. The onus to prove that the said show cause notice was delivered to the Appellant herein is on the Respondent Haryana Pollution Control Board.

Further, with respect to the Show Cause Notice dated 16.04.2024 it has been falsely alleged that the same was delivered electronically through online portal. That no proof of delivery through electronic portal has been attached by the Respondent Board. It has also been purported that the copy of the Show Cause Notice was also sent through Special Messenger on 24.04.2024 but unit's representative refused to accept the copy of the same. The Appellant herein vehemently denies any averment made by the Respondent Board in this regard and the Respondent Board should be put to strict proof of the same. That the log book of the motor car attached by the Respondent Punjab Pollution Control Board as Annexure-R-5A at page 147 of the court file does not by any mean establish that an attempt to serve the show cause notice dated 16.04.2024 was made by the Respondent Board. It is their document which appears to have been tampered with and hence is totally unreliable. A perusal of the document shows that the vehicle as per the record is shown to be used by one Anang Pal whereas the signature of the person using the conveyance are that of one Sidharth Ji as would be clear from the entry dated 23.04.2024, 24.04.2024, 29.04.2024 and 30.04.2024. Further, the show cause noting with the hand written office noting of Anang Pal appears to be prepared one as on today's time, the officer concerned could have taken photographs from his mobile phone to substantiate that the person present at the Appellant poultry farm refused to receive the show cause notice and

disclose his name. It is important to state herein that the poultry farm is never locked and there is always a staff present and it has been verified by the staff that on 24.04.2024 no vehicle or official came to the poultry farm, much less, from the Respondent Pollution Control Board. Even from the perusal of the record, the vehicle is shown covering 43 Km starting from 9:00 AM in the morning till 3 PM in the afternoon, whereas the distance from the office of the Respondent Board to the poultry farm is about 18 KM. Sh. Bhai Lal was present in the poultry farm throughout the day on 24.04.2024 and his affidavit to the effect that nobody from the Respondent Board visited the Poultry Farm on 24.04.2024 is marked and annexed herewith as **Annexure-A/1**. This is a serious matter wherein wrong statement on affidavit/reply is being made by the Respondent Board before this Hon'ble Tribunal and taking this seriously as it amounts to interference in administration of justice, this Hon'ble Tribunal needs to institute an enquiry including verification of cell site locations of Anang Pal and the driver so as to unearth the truth and delivery of justice.

Without prejudice to the same, only if for the sake of arguments it is considered though not accepted, that the show cause notice dated 16.04.2024 was served on the Appellant, the order dated 29.05.2024 has still been passed in complete violation of the principles of natural justice as no opportunity of being heard was provided by the Respondent Board to the Appellant Board before passing the said closure order. It is submitted that Principles of natural justice are the fundamental procedural rights that must be observed by statutory, administrative and judicial bodies while making decisions that affect individuals' rights and interests. They are an essential component of the rule of law and aim to ensure fairness and impartiality in decision-making processes. the importance of the doctrine of natural justice is evident from the fact that with the development of law it has been treated as an ingredient of Article 14 of the Constitution of India. 'Natural Justice' means a fair process. A fair process essentially must exclude arbitrariness and exclusion of arbitrariness would ensure equality and equal treatment before law. That the Audi Alteram Partem facet of natural justice is also requirement of Art. 14, for, natural justice is the antithesis of

arbitrariness. The right of Audi Alteram Partem is a valuable right recognized under the Constitution of India wherein it is held that, the principle of the maxim which mandates that no one should be condemned unheard, is a part of the rules of natural justice.

2. **REFUSAL OF CONSENT TO OPERATE BY THE RESPONDENT HARYANA POLLUTION CONTROL BOARD.**

- i. That the Appellant herein applied for the grant of Consent to Operate on 23.07.2024 (Copy of proof of application for grant of consent to operate is already marked and annexed with IA 378/2024 as Annexure-A/4 at page 74 of the court file). That pursuant to the submission of the aforementioned application, certain objections dated 25.07.2024 were shown to be raised by the Respondent Board on its website (Copy of screenshot of the website of the Respondent Board is already marked and annexed with IA 378/2024 as Annexure-A/5 at page 75 of the court file). That a perusal of the aforementioned screenshot would show that the Board had recommended to issue a show cause notice to the Appellant herein for refusal of the consent Application. However, no such show cause notice was ever received by the Appellant.
- ii. That in view of the objections as shown on the website of the Respondent Board, the Appellant herein submitted a response dated 31.07.2024 to the Respondent Board. That in the said response the Appellant submitted pointwise reply to the objections of the Respondent Board on the application for grant of consent to Operate (Copy of the response dated 31.07.2024 submitted by the Appellant herein to the Respondent Board is already marked and annexed with IA 378/2024 as Annexure-A/6 at page 76 of the court file). That the Appellant also vide email dated 03.08.2024 submitted the acknowledgment of application for grant of Forest NOC to the Respondent Board (Copy of the email dated 03.08.2024 sent by the Appellant herein to the Respondent Board along with the acknowledgment for application of Forest NOC is already marked and annexed with IA 378/2024 as Annexure-A/7 at page 120 of the court file). A careful examination of the aforementioned reply and email would unequivocally

reveal that the Appellant herein effectively addressed all the deficiencies highlighted by the Respondent Board in the objections dated 25.07.2024.

- iii. That the objections dated 10.07.2024 as pointed out by the registry of the Hon'ble National Green Tribunal in the present Appeal filed by it were removed by the Appellant on 08.08.2024. That in the interregnum, the Respondent Board proceeded in complete haste and issued directions dated 08.08.2024 to the SDM Gurugram for carrying out auction of birds of the Appellant poultry unit in terms of the order dated 29.05.2024 (Copy of the directions dated 08.08.2024 issued by the Respondent Pollution Control Board are already marked and annexed with IA 378/2024 as Annexure-A/3 at page 72 of the court file).
- iv. That being aggrieved by the same, the Appellant herein moved an application being IA No. 378/2024 in Appeal 30/2024 before the Hon'ble National Green Tribunal for stay of directions dated 08.08.2024 (IA at page 60 of the court file). That the Appeal filed by the Appellant herein before the Hon'ble National Green Tribunal was listed for hearing on 20.08.2024 and the Hon'ble National Green Tribunal was pleased to grant stay of directions dated 08.08.2024.
- v. That it was only after the passing of the order dated 20.08.2024 by the Hon'ble National Green Tribunal in Appeal 30/2024 staying the auction order dated 08.08.2024, that the Appellant came to know that the Application for grant of Consent to Operate dated 23.07.2024 has been refused by the Respondent Board vide order dated 17.08.2024. Copy of the order dated 17.08.2024 issued by the Respondent Board is marked and annexed herewith as **Annexure-A/2**. That the order dated 17.08.2024 refusing the grant of Consent to Operate under the Water Act and the Air Act has also been passed by the Respondent Board without application of mind and in complete violation of the principles of natural justice. That the Appellant herein has filed an Appeal against the order dated 17.08.2024 before the Ld.

Appellate Authority and the same is pending adjudication and is now listed for hearing on 09.01.2025.

- vi. That the order dated 17.08.2024 has been passed by the Respondent Board on the following grounds:
- a. Not deposited CTO fees, performance security fees, sample testing fees and late fees - The unit has deposited total fees of Rs. 45,900/-. However, the total fee due to the unit for the period of CTO applied including late fees, performance security and sample testing fee is Rs. 3,41,500/-.
 - b. Not submitted C.A. Certificate regarding capital investment cost w.r.t. land, building, plant and machinery of the proposed project. - The unit has submitted CA certificate with depreciating value of Building and Plant & Machinery which is not as per the checklist of HSPCB as the cost of land, building and Plant & Machinery has to be taken without depreciation and of original value.
 - c. Not submitted Report of Tehsildar and District Forest Officer regarding Kisam of land through Deputy Commissioner, for areas covered under Aravalli Notification, if applicable. In case the land falls in the industrial estate / area and HUDA sectors, the report of Regional Officers will be taken regarding applicability of Aravali Notification (only for District Gurugram and Nuh). - Unit has not submitted NOC of Aravali issued by DC Gurugram.
 - d. Not submitted Proof of receipt of application submitted to the Forest Department for clearance / permission /NOC, of Forest Department. - Unit has not submitted the same.
 - e. Not submitted change of land use permission/license/NOC certificate from the Town & Country Planning Department or respective Municipal or other Authority or village Panchayat, as the case may be. - Unit has not submitted NOC/CLU from the concerned department.

- f. Not submitted siting report and compliance to the notification dated 29.04.2022.
- The unit has not submitted the siting report.
- g. Unit has been closed by HSPCB vide order dated 29.05.2024. The unit has not complied to the closure orders by way of exhausting the birds from the farm within 60 days of issue of closure order and unit has also not applied for suspension of closure orders thereof.
- vii. The observations in the order dated 17.08.2024 with respect to consent fees, late fees, sample testing fees and performance security are completely false and arbitrary. The consent fees was duly deposited by the Appellant as per the ***schedule of fee prescribed by Government of Haryana, Environment Department/HSPCB for obtaining Consent to Establish/NOC & consent to operate and sampling under Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981, Authorization under Bio Medical Waste (M & H) Rules, 1998, and public hearing under EIA Notification, 2006.*** That as per the said schedule, ***Consent Fee for the 1st year for the Industries falling in the Orange and Green category and having capital investment exceeding Rs. 3.0 CR but not exceeding 10 CR*** is Rs. 20,000/- each under the Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981. That therefore, the Appellant herein deposited 40,000/- for the same. Further as prescribed under the said schedule, the sample testing fees is Rs. 2700/- each for water sample collection and air sample collection. That accordingly, the Appellant deposited a total amount of Rs. 5400/-. Further, as duly provided for in the schedule the Appellant also paid Rs. 500/- as noise monitoring fees. Therefore, the Appellant has deposited a total amount of Rs. 45,900/- as per the own schedule of the Respondent Board. Copy of the schedule of fee prescribed by Government of Haryana, Environment Department/HSPCB for obtaining Consent to Establish/NOC & consent to operate and sampling under Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981, Authorization under Bio Medical Waste (M & H) Rules, 1998, and

public hearing under EIA Notification, 2006 is marked and annexed here with as **Annexure-A/3**. Further, the observation of the Respondent Board with respect to performance security not been deposited by the Appellant, is completely false. That performance security to the tune of Rs. 25,000/- already stands deposited with the Respondent Board vide Draft No. 144585/- dated 10.06.2020. That a cover letter dated 10.06.2020 was also submitted by the Appellant herein along with the said draft. Copy of the cover letter dated 10.06.2020 along with the copy of the draft is marked and annexed herewith as **Annexure-A/4**. It is imperative to mention herein that the Appellant herein applied for the Consent to Operate through the online portal of the Respondent Board and there was no mechanism whatsoever on the online portal for deposition of late fee. It is important to mention herein that vide reply dated 31.07.2024, the Appellant herein had very categorically submitted that even if any fees is less than what is required to be deposited, the Appellant is ready and willing to deposit the same. That in the reply dated 31.07.2024, the Appellant herein had also duly submitted the details regarding the fees deposited as well as the performance security. That hence, the order dated 17.08.2024 has been passed by the Respondent Board without taking into consideration the reply dated 31.07.2024 filed by the Appellant herein.

- viii. The Respondent Board failed to take into consideration the fact that the Appellant is an old poultry farm established in the year 1998. That the guidelines of Central Pollution Control Board with respect to poultry farms dated 20.10.2015, August 2021 and January 2022 specifically state that the citing criteria would apply only to new poultry farms. That therefore, the Respondent Board ought to have taken into consideration the fact that since the Appellant Poultry Farm was established in the year 1998, the citing criteria would not be applicable on it. Copy of the guidelines of Central Pollution Control Board with respect to poultry farms dated 20.10.2015, August 2021 and January 2022 are marked and annexed herewith as **Annexure-A/5(Colly)**. However, for the satisfaction of the Respondent Board, the Appellant herein

submitted a letter dated 12.09.2024 to the Tehsildar (Tehsil Badshahpur, District Gurugram) requesting him to provide the distance of the Appellant Poultry Farm from habitation, roads etc. however no response whatsoever has been received till date. Copy of the letter dated 12.09.2024 is marked and annexed herewith as **Annexure-A/6**. **It is imperative to mention herein that the Appellant farm was recently visited by the officers of the Respondent Board on 30.09.2024 for inspection and in the inspection report dated 30.09.2024, the Respondent Board has itself acknowledged the fact that since the Appellant Poultry Farm is an old farm therefore no siting parameters shall be applicable.** Copy of the inspection report dated 30.09.2024 is marked and annexed herewith as **Annexure-A/7**.

- ix. Similarly, the Respondent Board failed to take into consideration the fact that since the Appellant Poultry Farm was established in the year 1998, the Appellant at that time was in no manner whatsoever required to take change of land permission (CLU) from the Town and Country Planning Department. It is imperative to mention herein that the Respondent Board ought to have taken into consideration that the notification dated 12.08.2017 with respect to requirement of obtaining change of land permission (CLU) was issued by the Town and Country Planning Department after 20 years from the date of establishment of the Appellant Poultry Farm and hence the Appellant Poultry Farm in no manner whatsoever can be expected to possess the same. That the authorized person from the Appellant poultry farm had recently visited the Town and Country Planning Department for grant of CLU and was told to visit the office of Gurugram Metropolitan Development Authority (GMDA) for the same. That the authorized person visited the office of the Gurugram Metropolitan Development Authority (GMDA) for grant of CLU, however it was informed that the Appellant Poultry farm does not require CLU as the same falls under the category of Agriculture. That the Appellant was asked to submit a letter for grant of NOC for the same and the Appellant has duly submitted a letter dated 24.12.2024 to the Gurugram Metropolitan Development Authority (GMDA) for grant of NOC. Copy of the letter dated 24.12.2024

along with the receiving of the Gurugram Metropolitan Development Authority (GMDA) is marked and annexed herewith as **Annexure-A/8**.

- x. That the Respondent failed to take into consideration the fact that the Appellant is an old Poultry Farm established in the year 1998. The value with respect to the building and the plant and machinery has been given as per the Written Down Value (WDV) provided in the books of account. However, the cost of the land has been provided as per the current market value. Copy of the CA certificate submitted to the Respondent Board along with the fresh CA certificate having values as per the current market are collectively marked and annexed herewith as **Annexure-A/9(Colly)**.
- xi. The Respondent Board has erred in observing that the Appellant has not submitted receipt of application submitted to the Forest Department for clearance/permission/NOC, of Forest Department. It is imperative to mention herein that vide reply dated 31.07.2024, the Appellant had very categorically submitted before the Respondent Board that the Appellant poultry farm is not covered under the Aravalli Notification and hence no NOC is required. That for the satisfaction of the Respondent Board, the Appellant herein has submitted a letter dated 29.10.2024 to the Divisional Forest Office Gurugram requesting them to clarify that the Appellant Poultry Farm does not falls under the Aravalli Notification, however no response whatsoever has been received till date. Copy of the letter dated 29.10.2024 is marked and annexed herewith as **Annexure-A/10**. Further, it was also stated by the Appellant in its reply that "*the unit was established and is running on the present location for the last more than 25 years and there is no violation of any law relating to Forest, however, the Appellant is in process of applying for the same and shall submit the proof of the same within 03 days*". That the Appellant vide email dated 03.08.2024 submitted the receipt of application submitted to the Forest Department. Hence, the same very categorically shows that the impugned order has been passed by the Respondent Board without taking into consideration the reply dated 31.07.2024 and the email dated 03.08.2024 sent by the Appellant herein.

It is imperative to mention herein that Forest NOC has been granted to the Appellant herein by the concerned Forest Divisional Officer on 09.12.2024. The NOC granted by the Forest Divisional Officer specifically states that:

- a. *As per records available **above said land is not part of notified Reserved Forest, Protected Forest under Indian Forest Act, 1927, or any area closed under section 4 of Punjab Land Preservation Act, 1900.***
- b. *It is clarified that by the Notification No. 508/PA 2/1900/5 4/2013 dated 4 January, 2013 all Revenue Estate of Gurgaon is notified u/s 4 of PIPA 1900 and 5.0.1/A2/1500/5/2012 w/s of PLA 1900. **The area is however not recorded as forest in the Government record** but felling of Divisional Forest Officer, Gurgaon.*
- d. *As per the records available with the Forest Department, Gurgaon the **area does not fall in areas where plantations were raised by the Forest Department under Aravalli project.***

Copy of the Forest NOC dated 09.12.2024 granted by the Divisional Forest Officer to the Appellant Poultry Farm is marked and annexed herewith as **Annexure-A/11**. That therefore since the Forest NOC has now been granted by the Divisional Forest Officer to the Appellant Poultry Farm and the same also specifically states that the poultry farm, does not fall in areas where plantations were raised by the Forest Department under the Aravalli project, there is no impediment in granting Consent to Operate to the Appellant Poultry Farm.

- xii. That with respect to the observation of the Respondent Board regarding non-compliance of the closure order dated 29.05.2024 and auction of birds order dated 08.08.2024, it is imperative to mention herein that the same is under challenge by way of the present Appeal before this Hon'ble Tribunal as well as before the Ld. Appellate Authority. That this Hon'ble Tribunal vide order dated 20.08.2024 was pleased to stay the operation of auction order dated 08.08.2024.

xiii. The Respondent Board failed to take into consideration the reply dated 31.07.2024 and email dated 03.08.2024 submitted by the Appellant herein. That vide the response dated 31.07.2024 and email dated 03.08.2024, the Appellant had duly responded to all the queries of the Respondent Board. It is submitted that had the Respondent Board taken into consideration the reply dated 31.07.2024 and email dated 03.08.2024, there would have arisen no occasion to refuse the Consent to Operate to the Appellant Poultry Farm.

3. **THE REFUSAL OF CTO ORDER DATED 17.08.2024 HAS ALSO BEEN PASSED BY THE RESPONDENT BOARD IN COMPLETE VIOLATION OF THE PRINCIPLES OF NATURAL JUSTICE.**

The Respondent Haryana Pollution Control Board has falsely alleged that the show cause notice dated 25.07.2024 was sent to the Appellant herein through online portal. It is reiterated that no show cause notice dated 25.07.2024 was ever served upon the Appellant herein and only certain objections dated 25.07.2024 were shown to be raised by the Respondent Board on its website. Without prejudice to the same, only if for the sake of arguments it is considered though not accepted, that the show cause notice dated 25.07.2024 was served on the Appellant, the order dated 17.08.2024 has still been passed in complete violation of the principles of natural justice as no opportunity of being heard was provided by the Respondent Board to the Appellant Board before passing the said refusal order. It is submitted that Principles of natural justice are the fundamental procedural rights that must be observed by statutory, administrative and judicial bodies while making decisions that affect individuals' rights and interests. They are an essential component of the rule of law and aim to ensure fairness and impartiality in decision-making processes. the importance of the doctrine of natural justice is evident from the fact that with the development of law it has been treated as an ingredient of Article 14 of the Constitution of India. 'Natural Justice' means a fair process. A fair process essentially must exclude arbitrariness and exclusion of arbitrariness would ensure equality and equal treatment before law. That the Audi Alteram Partem facet of natural justice is also requirement of Art. 14, for,

natural justice is the antithesis of arbitrariness. The right of Audi Alteram Partem is a valuable right recognized under the Constitution of India wherein it is held that, the principle of the maxim which mandates that no one should be condemned unheard, is a part of the rules of natural justice.

4. **THERE IS NO ALLEGATION OF ANY ENVIRONMENTAL DAMAGE AGAINST THE APPELLANT POULTRY FARM.**

- i. A perusal of the impugned order would show that the same has been issued by the Respondent Board based only on certain procedural requirements and no allegation has been made against the Appellant herein for causing damage to the Environment. The Respondent Board ought to have taken into consideration that whether an establishment can be closed on hyper technicalities, even though it may not cause pollution and/or may be found to comply with the required pollution norms. It is pertinent to mention herein that the Respondent Board has proceeded against the Appellant only in a technical/mechanical manner and has failed to acknowledge the fact that there is no damage being caused to the Environment. It was incumbent upon the Respondent Board to ascertain and determine the actual damage to the environment (if at all) caused by the Poultry Farm of the Appellant and whether closure of the Appellant Poultry Farm is warranted for. This exercise in the humble submission of the Appellant has not been done in the rightful manner. The order of closure has been passed by the Respondent Board without taking into consideration the fact that the inspection report dated 23.01.2024 of the inspection carried out by the field officer of the Board specifically stated that the unit is a compliant one.
- ii. The Appellant unit is run in an efficient, hygienic and clean manner keeping in view the fact that any unhygienic condition can cause mass mortality of the poultry birds. It is submitted that the birds are kept in a hygienic and clean environment, given drinking water in a quantity i.e. sufficient without any wastage, given feed after the

same is ground in a feed mill and their manure is scientifically collected, stored and taken away, therefore there is no discharge of sewage.

5. **RESPONDENT HAS ARBITRARILY ISSUED YET ANOTHER SHOW CAUSE NOTICE FOR CLOSURE DESPITE THE PENDENCY OF APPEALS BEFORE THIS HON'BLE TRIBUNAL AND THE LD. APPELLATE AUTHORITY.**

- i. That a Show cause notice dated 22.10.2024 (received on 25.10.2024) has been issued by the Respondent Board for closure under Section 33-A for violation of section 24 & 25 of Water (Prevention and Control of Pollution) Act, 1974 & for closure under section 31-A for violation of section 37 & 38 of Air (Prevention and Control of Pollution) Act, 1981, prosecution action under section 44 for violation of section 25, Water (Prevention & Control of Pollution) Act, 1974 & levy of environmental compensation penalty as per Board Policy dated 22.12.2021. Copy of the Show cause notice dated 22.10.2024 is marked and annexed herewith as **Annexure-A/12**. The Respondent Board has failed to take into consideration the fact that since both the orders passed by the Board i.e. Closure order dated 29.05.2024 and Refusal of CTO order dated 17.08.2024 have been challenged by the Appellant herein and the same are pending adjudication, no useful purpose would be served by again issuing a closure order against the Appellant Poultry Farm as the Appellant Poultry Farm is only being operated under the directions of the Hon'ble National Green Tribunal and no new bird has been added in compliance to the undertaking given by the Appellant herein before the Hon'ble National Green Tribunal. That the Appellant herein has duly submitted its response to the said show cause notice and a copy of the same is marked and annexed herewith as **Annexure-A/13**.

REJOINDER ON MERITS:

That the Appellant reiterates and relies upon the contents and averments made hereinabove and the same are not being repeated hereunder for the sake of

brevity. Further, the contents of each of the paragraph of the reply herein below are deemed to be denied by the Appellant, except those specifically admitted.

REJOINDER TO PRELIMINARY SUBMISSIONS:

1. That the contents of the corresponding paragraph are true and hence need no reply from the Appellant herein. The contents of the preliminary submissions are reiterated and not repeated herein for the sake of brevity.
2. That in response to the contents of the corresponding paragraph it is submitted that as per the guidelines dated 20.10.2015, poultry farms having more than one lakh birds were covered under the consent mechanism. It is important to submit herein that as per the said guidelines, the citing criteria would apply only to new poultry farms. The contents of the preliminary submissions are reiterated and not repeated herein for the sake of brevity.
3. That the contents of the corresponding paragraph are true and hence need no reply from the Appellant herein. The contents of the preliminary submissions are reiterated and not repeated herein for the sake of brevity.
4. That the contents of the corresponding paragraph are wrong and hence denied. It is denied that the requirement of Consent was communicated to the representative of the unit during inspection. The Appellant poultry farm was inspected on the 23.01.2024 by the Regional officer, Panchkula HSPCB. During the inspection the Appellant poultry farm was found compliant in all respects and the same was also duly mentioned by the Regional officer Panchkula HSPCB in its inspection report dated 23.01.2024. That a perusal of the inspection report would clearly show that the Regional Officer i.e. Respondent No.2 gave a clean chit to the Appellant herein as there were no deficiencies found by the officer in the running of the poultry farm. The contents of the preliminary submissions are reiterated and not repeated herein for the sake of brevity.

5. That the contents of the corresponding paragraph are wrong and hence denied. It is denied that a show cause notice dated 24.01.2024 for closure was issued to the Appellant Poultry Farm and the same was served through courier to the Appellant. At the outset it is submitted that show cause notice dated 24.01.2024 is a newly produced document as the same was not even mentioned about in the Closure Order dated 29.05.2024 issued by the Respondent Board. Further, it has been alleged by the Respondent Board that the same was delivered through courier to the Appellant herein. The Respondent Board has attached only the courier receipt and has failed to attach the delivery report of the same so as to showcase that the alleged Show Cause Notice dated 24.01.2024 was served upon the Appellant herein. That without the delivery report it can in no manner be proved that the show cause notice dated 24.01.2024 was delivered to the Appellant herein. The onus to prove that the said show cause notice was delivered to the Appellant herein is on the Respondent Haryana Pollution Control Board. The contents of the preliminary submissions are reiterated and not repeated herein for the sake of brevity.
6. That the contents of the corresponding paragraph are wrong and hence denied. It is denied that since the Appellant failed to a show cause notice dated 16.04.2024 for closure was issued to the Appellant Poultry Farm and the same was delivered electronically through online portal. It is denied that the same was also sent through special messenger on 24.04.2024 but unit's representatives refused to accept the copy of the show cause notice. That no proof of delivery through electronic portal has been attached by the Respondent Board. It has also been purported that the copy of the Show Cause Notice was also sent through Special Messenger on 24.04.2024 but unit's representative refused to accept the copy of the same. The Appellant herein vehemently denies any averment made by the Respondent Board in this regard and the Respondent Board should be put to strict proof of the same. That the log book of the motor car attached by the Respondent Punjab Pollution Control Board as Annexure-R-5A at page 147 of the court file does not by any mean

establish that an attempt to serve the show cause notice dated 16.04.2024 was made by the Respondent Board. It is their document which appears to have been tampered with and hence is totally unreliable. A perusal of the document shows that the vehicle as per the record is shown to be used by one Anang Pal whereas the signature of the person using the conveyance are that of one Sidharth Ji as would be clear from the entry dated 23.04.2024, 24.04.2024, 29.04.2024 and 30.04.2024. Further, the show cause noting with the hand written office noting of Anang Pal appears to be prepared one as on today's time, the officer concerned could have taken photographs from his mobile phone to substantiate that the person present at the Appellant poultry farm refused to receive the show cause notice and disclose his name. It is important to state herein that the poultry farm is never locked and there is always a staff present and it has been verified by the staff that on 24.04.2024 no vehicle or official came to the poultry farm, much less, from the Respondent Pollution Control Board. Even from the perusal of the record, the vehicle is shown covering 43 Km starting from 9:00 AM in the morning till 3 PM in the afternoon, whereas the distance from the office of the Respondent Board to the poultry farm is about 18 KM. Sh. Bhai Lal was present in the poultry farm throughout the day on 24.04.2024. This is a serious matter wherein wrong statement on affidavit/reply is being made by the Respondent Board before this Hon'ble Tribunal and taking this seriously as it amounts to interference in administration of justice, this Hon'ble Tribunal needs to institute an enquiry including verification of cell site locations of Anang Pal and the driver so as to unearth the truth and delivery of justice. The contents of the preliminary submissions are reiterated and not repeated herein for the sake of brevity.

7. That the contents of the corresponding paragraph are wrong and hence denied. It is denied that during implementation of closure directions also, unit was asked to apply for the CTO along with all the mandatory/requisite documents as per the checklist of the Board. It is reiterated that no show cause notice dated 24.01.2024

and 16.04.2024 was received by the Appellant herein. That after about a lapse of approximately 4.5 months from the date of inspection i.e. 23.01.2024, the Appellant poultry farm was visited by the officers of the Respondent Board on 10.06.2024. It is submitted that the Appellant herein was shocked to know that the officers of the Respondent Board had come to shut down the poultry farm and to seal the plant and machinery. It is imperative to mention herein that it was only on 10.06.2024 when the officers of the Respondent Board came to seal the poultry farm, that the impugned closure order dated 29.05.2024 was handed over by hand to the Appellant herein. That therefore, it is extremely important to note herein that the Respondent Board did not serve the impugned closure order on the Appellant herein and it was handed over only on 10.06.2024. That after handing over the impugned closure order to the Appellant herein, the officers of the Respondent Board closed the Appellant Poultry farm and sealed its plant and machinery. The contents of the preliminary submissions are reiterated and not repeated herein for the sake of brevity.

8. That in response to the contents of the corresponding paragraph it is submitted that the discrepancies as pointed out in the earlier closure order were complied with by the Appellant herein and therefore the said closure order was withdrawn by the Respondent Board. That in two recent inspection reports dated 23.01.2024 and 30.09.2024 there is no allegation whatsoever against the Appellant Poultry Farm with respect to maintenance of the poultry farm or any damage being caused to the environment. Rather the inspection reports clearly depict that the Appellant Poultry Farm is being run in complete compliance with the environmental norms. It is reiterated that Appellant unit is run in an efficient, hygienic and clean manner keeping in view the fact that any unhygienic condition can cause mass mortality of the poultry birds. The contents of the preliminary submissions are reiterated and not repeated herein for the sake of brevity

9. That the contents of the corresponding paragraph are wrong and hence denied. It is denied that application for CTO submitted by the Appellant was incomplete and not conforming to the requirements of the provisions of the Water Act and the Air Act and as per policy/check list of documents of the Board. It is denied that show cause notice for refusal was issued by the Board. It is denied that the reply submitted by the Appellant was not satisfactory. The Appellant herein applied for the grant of Consent to Operate on 23.07.2024. That pursuant to the submission of the aforementioned application, certain objections dated 25.07.2024 were shown to be raised by the Respondent Board on its website. That a perusal of the aforementioned screenshot would show that the Board had recommended to issue a show cause notice to the Appellant herein for refusal of the consent Application. However, no such show cause notice was ever received by the Appellant. That in view of the objections as shown on the website of the Respondent Board, the Appellant herein submitted a response dated 31.07.2024 to the Respondent Board. That in the said response the Appellant submitted pointwise reply to the objections of the Respondent Board on the application for grant of consent to Operate. That vide the reply dated 31.07.2024, the Appellant herein had very categorically submitted that the consent fees was duly deposited as per the ***schedule of fee prescribed by Government of Haryana, Environment Department/HSPCB for obtaining Consent to Establish/NOC & consent to operate and sampling under Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981, Authorization under Bio Medical Waste (M & H) Rules, 1998, and public hearing under EIA Notification, 2006***. It was duly submitted that performance security to the tune of Rs. 25,000/- already stands deposited with the Respondent Board vide Draft No. 144585/- dated 10.06.2020. It is imperative to mention herein that the Appellant herein applied for the Consent to Operate through the online portal of the Respondent Board and there was no mechanism whatsoever on the online portal for deposition of late fee. It is important to mention herein that vide reply dated 31.07.2024, the Appellant herein had very categorically submitted that even if any

fees is less than what is required to be deposited, the Appellant is ready and willing to deposit the same. Further with respect to the citing criteria it was stated that the Appellant is an old poultry farm established in the year 1998. That the guidelines of Central Pollution Control Board with respect to poultry farms dated 20.10.2015, August 2021 and January 2022 specifically state that the citing criteria would apply only to new poultry farms. It is imperative to mention herein that the Appellant farm was recently visited by the officers of the Respondent Board on 30.09.2024 for inspection and in the inspection report dated 30.09.2024, the Respondent Board has itself acknowledged the fact that since the Appellant Poultry Farm is an old farm therefore no siting parameters shall be applicable. Similarly, since the Appellant Poultry Farm was established in the year 1998, the Appellant at that time was in no manner whatsoever required to take change of land permission (CLU) from the Town and Country Planning Department. It is imperative to mention herein that the Respondent Board ought to have taken into consideration that the notification dated 12.08.2017 with respect to requirement of obtaining change of land permission (CLU) was issued by the Town and Country Planning Department after 20 years from the date of establishment of the Appellant Poultry Farm and hence the Appellant Poultry Farm in no manner whatsoever can be expected to possess the same. That the authorized person from the Appellant poultry farm had recently visited the Town and Country Planning Department for grant of CLU and was told to visit the office of Gurugram Metropolitan Development Authority (GMDA) for the same. That the authorized person visited the office of the Gurugram Metropolitan Development Authority (GMDA) for grant of CLU, however it was informed that the Appellant Poultry farm does not require CLU as the same falls under the category of Agriculture. That the Appellant was asked to submit a letter for grant of NOC for the same and the Appellant has duly submitted a letter dated 24.12.2024 to the Gurugram Metropolitan Development Authority (GMDA) for grant of NOC. That the Respondent failed to take into consideration the fact that the Appellant is an old Poultry Farm established in the year 1998. The value with respect to the building and

the plant and machinery has been given as per the Written Down Value (WDV) provided in the books of account. However, the cost of the land has been provided as per the current market value. It is imperative to mention herein that vide reply dated 31.07.2024, the Appellant had very categorically submitted before the Respondent Board that the Appellant poultry farm is not covered under the Aravalli Notification and hence no NOC is required. That the Appellant also vide email dated 03.08.2024 submitted the acknowledgment of application for grant of Forest NOC to the Respondent Board. With respect to the observation of the Respondent Board regarding non-compliance of the closure order dated 29.05.2024 and auction of birds order dated 08.08.2024, it is imperative to mention herein that the same is under challenge by way of present Appeal before this Hon'ble Tribunal as well as before the Ld. Appellate Authority. That the Hon'ble National Green Tribunal vide order dated 20.08.2024 was pleased to stay the operation of auction order dated 08.08.2024. A careful examination of the aforementioned reply and email would unequivocally reveal that the Appellant herein effectively addressed all the deficiencies highlighted by the Respondent Board in the objections dated 25.07.2024. the CTO refusal order has been passed by the Respondent Board without due application of mind and without considering the true facts and circumstances of the case in hand. It is submitted that the Respondent Board has failed to take into consideration any material or documents placed on record before it by the Appellant resulting in colourable exercise of power. The contents of the preliminary submissions are reiterated and not repeated herein for the sake of brevity.

10. That the contents of the corresponding paragraph are wrong and hence denied except those which are specifically admitted herein. It is denied that the present Appeal is liable to be dismissed for concealment of material facts. That since the closure order dated 29.05.2024 was issued by the Respondent Board both under Section 33-A of the Water (Prevention and Control of Pollution) Act 1974 and Section 31-A of the Air Prevention and Control of Pollution) Act 1981, the Appellant filed an

appeal against the same before the Hon'ble National Green Tribunal as well as this Hon'ble Appellate Authority. That both the appeals are pending adjudication and the appeal before the Ld. Authority is now listed for hearing on 09.01.2025. The contents of the preliminary submissions are reiterated and not repeated herein for the sake of brevity.

REJOINDER TO PARA-WISE REPLY TO FACTS IN BRIEF:

1. That in response to the contents of the following paragraph it is submitted that the present Appeal is pending adjudication before this Hon'ble Tribunal and is now listed for hearing on 06.01.2025. The contents of the preliminary submissions are reiterated and not repeated herein for the sake of brevity.
2. That the contents of the corresponding paragraph need no reply from the Appellant herein. The contents of the preliminary submissions are reiterated and not repeated herein for the sake of brevity.
3. That in response to the contents of the corresponding paragraph it is submitted that the Appellant poultry farm was inspected on the 23.01.2024 by the Regional officer, Panchkula HSPCB. During the inspection the Appellant poultry farm was found compliant in all respects and the same was also duly mentioned by the Regional officer Panchkula HSPCB in its inspection report dated 23.01.2024. That a perusal of the inspection report would clearly show that the Regional Officer i.e. Respondent No.2 gave a clean chit to the Appellant herein as there were no deficiencies found by the officer in the running of the poultry farm. The contents of the preliminary submissions are reiterated and not repeated herein for the sake of brevity.
4. That the contents of the corresponding paragraph are wrong and hence denied. It is denied that ample opportunity was given to the Appellant for its defence. It is denied that the show cause notice dated 24.01.2024 was delivered through the courier. At the outset it is submitted that show cause notice dated 24.01.2024 is a newly produced document as the same was not even mentioned about in the

Closure Order dated 29.05.2024 issued by the Respondent Board. Further, it has been alleged by the Respondent Board that the same was delivered through courier to the Appellant herein. It is in the humble submission of the Appellant herein that the Respondent Board has attached only the courier receipt and has failed to attach the delivery report of the same so as to showcase that the alleged Show Cause Notice dated 24.01.2024 was served upon the Appellant herein. That without the delivery report it can in no manner be proved that the show cause notice dated 24.01.2024 was delivered to the Appellant herein. The onus to prove that the said show cause notice was delivered to the Appellant herein is on the Respondent Haryana Pollution Control Board. It is denied that the show cause notice dated 25.07.2024 was sent to the Appellant herein. It is denied that the reply dated 31.07.2024 was not satisfactory. It is reiterated that pursuant to the submission of the CTO Application dated 23.07.2024, certain objections dated 25.07.2024 were shown to be raised by the Respondent Board on its website. That a perusal of the aforementioned screenshot would show that the Board had recommended to issue a show cause notice to the Appellant herein for refusal of the consent Application. However, no such show cause notice was ever received by the Appellant. That in view of the objections as shown on the website of the Respondent Board, the Appellant herein submitted a response dated 31.07.2024 to the Respondent Board. That in the said response the Appellant submitted pointwise reply to the objections of the Respondent Board on the application for grant of consent to Operate. That vide the reply dated 31.07.2024, the Appellant herein had very categorically submitted that the consent fees was duly deposited as per the ***schedule of fee prescribed by Government of Haryana, Environment Department/HSPCB for obtaining Consent to Establish/NOC & consent to operate and sampling under Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981, Authorization under Bio Medical Waste (M & H) Rules, 1998, and public hearing under EIA Notification, 2006.*** It was duly submitted that performance security to the tune of Rs. 25,000/- already stands deposited with the Respondent

Board vide Draft No. 144585/- dated 10.06.2020. It is imperative to mention herein that the Appellant herein applied for the Consent to Operate through the online portal of the Respondent Board and there was no mechanism whatsoever on the online portal for deposition of late fee. It is important to mention herein that vide reply dated 31.07.2024, the Appellant herein had very categorically submitted that even if any fees is less than what is required to be deposited, the Appellant is ready and willing to deposit the same. Further with respect to the citing criteria it was stated that the Appellant is an old poultry farm established in the year 1998. That the guidelines of Central Pollution Control Board with respect to poultry farms dated 20.10.2015, August 2021 and January 2022 specifically state that the citing criteria would apply only to new poultry farms. It is imperative to mention herein that the Appellant farm was recently visited by the officers of the Respondent Board on 30.09.2024 for inspection and in the inspection report dated 30.09.2024, the Respondent Board has itself acknowledged the fact that since the Appellant Poultry Farm is an old farm therefore no siting parameters shall be applicable. Similarly, since the Appellant Poultry Farm was established in the year 1998, the Appellant at that time was in no manner whatsoever required to take change of land permission (CLU) from the Town and Country Planning Department. It is imperative to mention herein that the Respondent Board ought to have taken into consideration that the notification dated 12.08.2017 with respect to requirement of obtaining change of land permission (CLU) was issued by the Town and Country Planning Department after 20 years from the date of establishment of the Appellant Poultry Farm and hence the Appellant Poultry Farm in no manner whatsoever can be expected to possess the same. That the authorized person from the Appellant poultry farm had recently visited the Town and Country Planning Department for grant of CLU and was told to visit the office of Gurugram Metropolitan Development Authority (GMDA) for the same. That the authorized person visited the office of the Gurugram Metropolitan Development Authority (GMDA) for grant of CLU, however it was informed that the Appellant Poultry farm does not require CLU as the same falls

under the category of Agriculture. That the Appellant was asked to submit a letter for grant of NOC for the same and the Appellant has duly submitted a letter dated 24.12.2024 to the Gurugram Metropolitan Development Authority (GMDA) for grant of NOC. That the Respondent failed to take into consideration the fact that the Appellant is an old Poultry Farm established in the year 1998. The value with respect to the building and the plant and machinery has been given as per the Written Down Value (WDV) provided in the books of account. However, the cost of the land has been provided as per the current market value. It is imperative to mention herein that vide reply dated 31.07.2024, the Appellant had very categorically submitted before the Respondent Board that the Appellant poultry farm is not covered under the Aravalli Notification and hence no NOC is required. That the Appellant also vide email dated 03.08.2024 submitted the acknowledgment of application for grant of Forest NOC to the Respondent Board. with respect to the observation of the Respondent Board regarding non-compliance of the closure order dated 29.05.2024 and auction of birds order dated 08.08.2024, it is imperative to mention herein that the same is under challenge by way of present Appeal before this Hon'ble Tribunal as well as before the Ld. Appellate Authority. That the Hon'ble National Green Tribunal vide order dated 20.08.2024 was pleased to stay the operation of auction order dated 08.08.2024. A careful examination of the aforementioned reply and email would unequivocally reveal that the Appellant herein effectively addressed all the deficiencies highlighted by the Respondent Board in the objections dated 25.07.2024. The CTO refusal order dated 17.08.2024 has been passed by the Respondent Board without due application of mind and without considering the true facts and circumstances of the case in hand. It is submitted that the Respondent Board has failed to take into consideration any material or documents placed on record before it by the Appellant resulting in colourable exercise of power. The contents of the preliminary submissions are reiterated and not repeated herein for the sake of brevity.

5. That the contents of the corresponding paragraph are wrong and hence denied. It is denied that the show cause notice dated 24.01.2024 was delivered through the courier. At the outset it is submitted that show cause notice dated 24.01.2024 is a newly produced document as the same was not even mentioned about in the Closure Order dated 29.05.2024 issued by the Respondent Board. Further, it has been alleged by the Respondent Board that the same was delivered through courier to the Appellant herein. It is in the humble submission of the Appellant herein that the Respondent Board has attached only the courier receipt and has failed to attach the delivery report of the same so as to showcase that the alleged Show Cause Notice dated 24.01.2024 was served upon the Appellant herein. That without the delivery report it can in no manner be proved that the show cause notice dated 24.01.2024 was delivered to the Appellant herein. The onus to prove that the said show cause notice was delivered to the Appellant herein is on the Respondent Haryana Pollution Control Board. It is denied that a show cause notice dated 16.04.2024 for closure was issued to the Appellant Poultry Farm and the same was delivered electronically through online portal. It is denied that the same was also sent through special messenger on 24.04.2024 but unit's representatives refused to accept the copy of the show cause notice. That no proof of delivery through electronic portal has been attached by the Respondent Board. It has also been purported that the copy of the Show Cause Notice was also sent through Special Messenger on 24.04.2024 but unit's representative refused to accept the copy of the same. The Appellant herein vehemently denies any averment made by the Respondent Board in this regard and the Respondent Board should be put to strict proof of the same. That the log book of the motor car attached by the Respondent Punjab Pollution Control Board as Annexure-R-5A at page 147 of the court file does not by any mean establish that an attempt to serve the show cause notice dated 16.04.2024 was made by the Respondent Board. It is their document which appears to have been tampered with and hence is totally unreliable. A perusal of the document shows that the vehicle as per the record is shown to be used by one

Anang Pal whereas the signature of the person using the conveyance are that of one Sidharth Ji as would be clear from the entry dated 23.04.2024, 24.04.2024, 29.04.2024 and 30.04.2024. Further, the show cause noting with the hand written office noting of Anang Pal appears to be prepared one as on today's time, the officer concerned could have taken photographs from his mobile phone to substantiate that the person present at the Appellant poultry farm refused to receive the show cause notice and disclose his name. It is important to state herein that the poultry farm is never locked and there is always a staff present and it has been verified by the staff that on 24.04.2024 no vehicle or official came to the poultry farm, much less, from the Respondent Pollution Control Board. Even from the perusal of the record, the vehicle is shown covering 43 Km starting from 9:00 AM in the morning till 3 PM in the afternoon, whereas the distance from the office of the Respondent Board to the poultry farm is about 18 KM. Sh. Bhai Lal was present in the poultry farm throughout the day on 24.04.2024. This is a serious matter wherein wrong statement on affidavit/reply is being made by the Respondent Board before this Hon'ble Tribunal and taking this seriously as it amounts to interference in administration of justice, this Hon'ble Tribunal needs to institute an enquiry including verification of cell site locations of Anang Pal and the driver so as to unearth the truth and delivery of justice. The contents of the preliminary submissions are reiterated and not repeated herein for the sake of brevity.

6. That the contents of the corresponding paragraph need no reply from the Appellant herein. The contents of the preliminary submissions are reiterated and not repeated herein for the sake of brevity.
7. That the contents of the corresponding paragraph need no reply from the Appellant herein. The contents of the preliminary submissions are reiterated and not repeated herein for the sake of brevity.
8. That in response to the contents of the corresponding paragraph it is submitted that the Appellant poultry farm was inspected on the 23.01.2024 by the Regional officer,

Panchkula HSPCB. During the inspection the Appellant poultry farm was found compliant in all respects and the same was also duly mentioned by the Regional officer Panchkula HSPCB in its inspection report dated 23.01.2024. That a perusal of the inspection report would clearly show that the Regional Officer i.e. Respondent No.2 gave a clean chit to the Appellant herein as there were no deficiencies found by the officer in the running of the poultry farm. The contents of the preliminary submissions are reiterated and not repeated herein for the sake of brevity.

9. That the contents of the corresponding paragraph are wrong and hence denied. It is denied that the closure order has been rightly passed by the Respondent Board. That the said closure order has been passed by the Respondent Board in complete violation of the principles of natural justice including Audi Alteram Partem. Without prejudice to the same, only if for the sake of arguments it is considered though not accepted, that the show cause notice dated 16.04.2024 was served on the Appellant, the order dated 29.05.2024 has still been passed in complete violation of the principles of natural justice as no opportunity of being heard was provided by the Respondent Board to the Appellant Board before passing the said closure order. It is submitted that Principles of natural justice are the fundamental procedural rights that must be observed by statutory, administrative and judicial bodies while making decisions that affect individuals' rights and interests. They are an essential component of the rule of law and aim to ensure fairness and impartiality in decision-making processes. the importance of the doctrine of natural justice is evident from the fact that with the development of law it has been treated as an ingredient of Article 14 of the Constitution of India. 'Natural Justice' means a fair process. A fair process essentially must exclude arbitrariness and exclusion of arbitrariness would ensure equality and equal treatment before law. That the Audi Alteram Partem facet of natural justice is also requirement of Art. 14, for, natural justice is the antithesis of arbitrariness. The right of Audi Alteram Partem is a valuable right recognized under the Constitution of India wherein it is held that, the principle of the



mandates that no one should be condemned unheard, is a part of the rules of natural justice. That the impugned Closure Order has been passed by the Respondent Board solely on the ground of hyper technicality of not obtaining Consent to Operate. That the Respondent Board failed to take into consideration that the Appellant is a totally non-polluting unit which has been in operation since 1998. The Respondent Board ought to have taken into consideration the fact that the Appellant unit has been operated through out in good faith without any pollution hazards. The only thing against the Appellant unit was the procedural lapse of not obtaining Consent to Operate. The impugned order has been passed without appreciating that a fully compliant unit cannot be ordered to shut down only on the ground of the technical irregularity of not obtaining Consent to Operate.

PRAYER

In light of the facts and circumstances mentioned herein above, it is prayed that this Hon'ble Tribunal may be graciously pleased to:

- i. Take the present Rejoinder as well as the Annexures attached on record;
- ii. Exempt the appellant for filing better legible/typed/translated copies of Annexure.
- iii. Pass such other/ further Order(s) as this Hon'ble Tribunal may deem fit and proper in the facts of the present matter in favour of the Appellant.


A.R. TAKKAR, SHRIYA TAKKAR, ASMITA DUGGAL, UNNATI ANAND, KAPIL BAKSHI, AASTHA TYAGI, 


MANAN TAKKAR, SMRITI SRIVASTAVA, DEVIKA ROY CHOWDHARY & JAGRITI SANGWAN
ADVOCATES
ARTLO
P-6/2E, DLF PHASE 2, GURGAON 122002
9582209633 

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH

NEW DELHI

APPEAL NO. 30 OF 2024

IN THE MATTER OF:

BAJAJ SANJAY POULTRY FARM

...PETITIONER/ APPLICANT

VERSUS

HARYANA STATE POLLUTION CONTROL BOARD & ANR

...RESPONDENTS

AFFIDAVIT

I, Sanjay Kumar Bajaj S/o, Late Sh. Chaman Lal Bajaj aged about 63. Through its Proprietor Bajaj Sanjay Poultry Farm R/o Village Aklimpur, Gurugram-122101, Haryana.

I the above named deponent do hereby solemnly affirm and declare as under:-

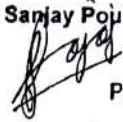
1. That the above titled Rejoinder has been drafted under the authority and instructions of the deponent and after perusing its contents, the deponent has duly signed it, and the contents of paragraph Nos. 1 to 9 thereof are true and correct to the knowledge of the deponent, and the same may be read as contents of this affidavit also, which are not being reproduced for the sake of brevity. No part of it is false and nothing material has been kept concealed therefrom.



2. That the contents of paragraphs no. 1 to 9 of above titled Rejoinder are true and correct to my knowledge, no part of that is false and nothing has been kept concealed therefrom.

3. That the Annexures attached with the Rejoinder are true copies of their respective originals.

For Bajaj Sanjay Poultry Farm



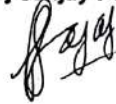
Proprietor

DEPONENT

VERIFICATION

Verified that the contents of paragraphs no. 1 to 3 of my above affidavit are true and correct to my knowledge. No part of it is false and nothing has been concealed therein.

For Bajaj Sanjay Poultry Farm



Proprietor

DEPONENT



ACCEPTED

RAM NIWAS MALIK, ADVOCATE
NOTARY, GURUGRAM (HR.) INDIA

3/1/25

ANNEXURE A-1

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH AT NEW

DELHI

APPEAL NO. 30 OF 2024

IN THE MATTER OF:

M/s Bajaj Sanjay Poultry Farm.

....Appellant

VERSUS

Haryana State Pollution Control Board & Ors.

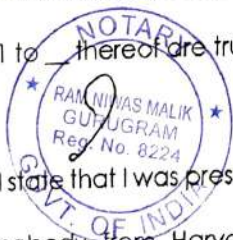
.....Respondent

AFFIDAVIT

I, Bhai Lal S/o Ramasaran aged about 56 years, currently residing at Bajaj Sanjay Poultry Farm, Village Aklimpur, Gurugram -122101, Haryana, do hereby solemnly affirm and declare as under:

1. I say that I am working as Manager at M/s Bajaj Sanjay Poultry Farm, Village Aklimpur, Gurugram -122101, Haryana. I say that the present Affidavit has been drafted under the authority and instructions of the deponent and after perusing its contents, the deponent has duly signed it, and the contents of paragraph Nos. 1 to _____ thereof are true and correct to the knowledge of the deponent.

2. I state that I was present in the poultry farm throughout the day on 24.04.2024 and nobody from Haryana Pollution Control Board visited the Poultry Farm on 24.04.2024. I further state that neither did any person from Haryana Pollution Control Board handover any document whatsoever nor did I refuse to accept any document from any official of Haryana Pollution Control Board on 24.04.2024.



I state that it was only on 10.06.2024 that someone had visited from the Board to close the poultry farm.

3. I say that no part of the present Affidavit is false and nothing material has been kept concealed therefrom.

Bhai Lal

DEPONENT

VERIFICATION

Verified that the contents of Paragraphs No. 1 to 3 of my above affidavit are true and correct to my knowledge. No part of it is false and nothing has been concealed therein.

Bhai Lal

DEPONENT



TESTED

S
RAM NIWAS MALIK, ADVOCATE
NOTARY, GURUGRAM (HR.) INDIA

3/1/25





भारतीय विशिष्ट पहचान प्राधिकरण
UNIQUE IDENTIFICATION AUTHORITY OF INDIA

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 Bengaluru-560 001



HARYANA STATE POLLUTION CONTROL BOARD

Haryana State Pollution Control Board, 3rd Floor,
HSI IDC Office Complex, IMT Manesar,
Gurugram Email:- hspcbrogrs@gmail.com



No. HSPCB/Consent/ : 313296224GUSOCTO74151449

Dated:17/08/2024

To

M/s :BAJAJ SANJAY POULTRY FARM
AKLIMPUR, GURUGRAM, HARYANA 122101
GURGAON SOUTH

Subject: Refusal of consent to operate under Water Act, 1974 and Air Act, 1981.

Please refer to your application no. 74151449 dated 2024-07-23 received in the Board for consent to operate under Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981.

Your above referred application has been examined by the Board and it has been established that the application submitted by you is incomplete and not conforming to the requirement of the provisions of the Water (Prevention & Control of Pollution) Act, 1974, and Air (Prevention & Control of Pollution) Act, 1981, as per policy of the Board. Accordingly, Show Cause Notice for refusal of consent under above said Act containing the said shortcoming/ incompleteness was issued by the Board on dated 2024-07-25. But you have failed to submit the satisfactory reply of the above said show cause notice and submit compliance of the observations. You have failed to take corrective measures the shortcomings and incompleteness in your application as per given below:-

1. Not deposited CTO fees, performance security fees, sample testing fees and late fees. - The unit has deposited total fees of Rs. 45900/-. However, the total fee due to the unit for the period of CTO applied including late fees, performance security and sample testing fee is Rs. 3,41,500/-.
2. Not submitted C.A. Certificate regarding capital investment cost w.r.t. land, building, plant and machinery of the proposed project. - The unit has submitted CA certificate with depreciating value of Building and Plant & Machinery which is not as per the checklist of HSPCB as the cost of land, building and Plant & Machinery has to be taken without depreciation and of original value.
3. Not submitted Report of Tehsildar and District Forest Officer regarding Kisam of land through Deputy Commissioner, for areas covered under Aravali Notification, if applicable. In case the land falls in the industrial estate / area and HUDA sectors, the report of Regional Officers will be taken regarding applicability of Aravali Notification (only for District Gurugram and Nuh). - Unit has not submitted NOC of Aravali issued by DC Gurugram.
4. Not submitted Proof of receipt of application submitted to the Forest Department for clearance / permission /NOC, of Forest Department. - Unit has not submitted the same.
5. Not submitted change of land use permission/license/NOC certificate from the Town & Country

Planning Department or respective Municipal or other Authority or village Panchayat, as the case may be. - Unit has not submitted NOC/CLU from the concerned department. 6. Not submitted siting report and compliance to the notification dated 29.04.2022. - The unit has not submitted the siting report. 7. Unit has been closed by HSPCB vide order dated 29.05.2024. The unit has not complied to the closure orders by way of exhausting the birds from the farm within 60 days of issue of closure order and unit has also not applied for suspension of closure orders thereof.

In view of the above stated facts, the consent under Section 25 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of Air (Prevention & Control of Pollution) Act, 1981 sought vide your above referred application, is hereby refused due to the above shortcomings / incompleteness.

In future, your unit would be discharging effluent into the atmosphere at your own risk in violation of the above said Act and rendering yourself liable for legal action under section 43/44 of the Water (Prevention & Control of Pollution) Act, 1974 and section 38/39 of Air (Prevention and Control of Pollution) Act, 1981.

VIJAY

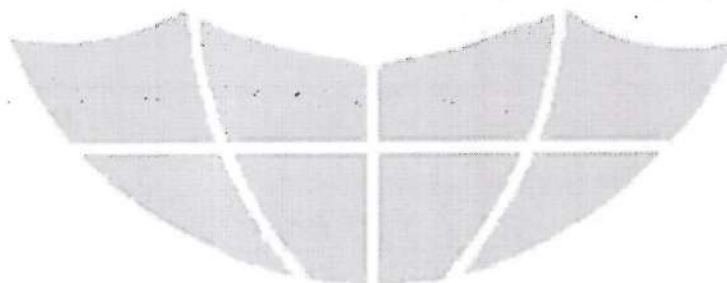
CHAUDHARY

Regional Officer, Gurgaon South

Digitally signed by VIJAY
CHAUDHARY
Date: 2024.08.17 16:42:55
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HARYANA STATE

Haryana State Pollution Control Board.



ANNEXURE A/3

Schedule of fee prescribed by Government of Haryana, Environment Department/HSPCB for obtaining consent to establish/NOC & consent to operate and sampling under water (Prevention and control of pollution), Act, 1974 & Air (Prevention and control of pollution), Act, 1981, Authorization under Bio Medical Waste (M & H) Rules, 1998, and public hearing under EIA Notification, 2006.

I. Fee prescribed for obtaining consent to establish/NOC & consent to operate under Water Act, 1974 & Air Act, 1981.

A Fees for Consent to Establish/NOC

A-I NOC/CTE Fees for highly polluting industries such fertilizers (nitrogen/phosphate), sugar, fermentation & distillery, petrochemical, thermal power plant, oil refinery, sulfuric acid, iron & steel, pulp & paper, dye & dye intermediates, pesticides manufacturing, basic drugs & pharmaceuticals etc. (Red category of projects/industries other than specific type projects/industries mentioned) – prescribed under Water Act, 1974.

Sr. No.	Capital Investment cost of Industries/project	Fee amount (Rs.)
a.	Exceeding Rs. 100 crores	1,05,000
b.	Exceeding Rs. 50 crores but not exceeding Rs. 100 crores	60,000
c.	Exceeding Rs. 10 crores but not exceeding Rs. 50 crores	36,000
d.	Exceeding Rs. 3.0 crores but not exceeding Rs. 10 crores.	24,000
e.	Exceeding Rs. 1.0 crores but not exceeding Rs. 3.0 crores.	17,700
f.	Exceeding Rs. 0.50 crores but not exceeding Rs. 1.0 crores.	14,500
g.	Exceeding Rs. 0.25 crores but not exceeding Rs. 0.50 crores	7,500
h.	Exceeding Rs. 0.10 crores but not exceeding Rs. 0.25 crores	4,500
i.	Exceeding Rs. 0.02 crores but not exceeding Rs. 0.10 crores.	2,250
j.	up to Rs. 0.02 crores	600

A-II For industries other than covered under heading A-I (Orange & Green category) – (Prescribed under Water Act, 1974)

Sr. No.	Industries having Capital Investment	Fee amount (Rs.)
a.	Exceeding Rs. 100 crores.	35,000
b.	Exceeding Rs. 50 crores but not exceeding Rs. 100 crores.	20,000
c.	Exceeding Rs. 10 crores but not exceeding Rs. 50 crores.	12,000
d.	Exceeding Rs. 3.0 crores but not exceeding Rs. 10.0 crores	8,000
e.	Exceeding Rs. 1.0 crores but not exceeding Rs. 3.0 crores	5,700
f.	Exceeding Rs. .50 crores but not exceeding Rs. 1.0 crores.	4,500
g.	Exceeding Rs. 0.25 crores but not exceeding Rs. 0.50 crores	2,500
h.	Exceeding Rs. 0.10 crores but not exceeding Rs. 0.25 crores.	1,500
i.	Exceeding Rs. 0.02 crores but not exceeding Rs. 0.10 crores.	750
j.	up to Rs. 0.02 crores	200

A-III For legally constituted bodies other than industrial units (Prescribed under Water Act, 1974)

Sr. No.	Local Bodies/Govt. Department/Colonizers etc.	Fee amount (Rs.)
a.	Municipal Corporation Faridabad	25,000
b.	Class 'A' Municipalities	5,000
c.	Class 'B' Municipalities	2,500
d.	Class 'C' Municipalities	500
e.	Public Health	5,000 per each town
f.	Haryana Urban Development Authority	50,000 per each Estate
g.	Private Colonizers	50,000 per each town

A-IV For Stone Crushers (Prescribed under Air Act, 1981)

Sr. No.	Crushing capacity	Fee amount (Rs.)
a.	Not exceeding 100 tons/day	5,000
b.	Exceeding 100 tons/day	7,500

A-V For Pulverisers (Prescribed under Air Act, 1981)

Sr. No.	Pulverisers with capacity	Fee amount (Rs.)
a.	Not exceeding 100 tons/day	2,000
b.	Exceeding 100 tons/day	3,000

A-VI For Hot Mix Plants (Prescribed under Air Act, 1981)

Sr. No.	Hot Mix Plant with capacity	Fee amount (Rs.)
a.	Not exceeding 40 tons/day	5,000
b.	Exceeding 40 tons/day	7,500

A-VII For Brick Kilns (Prescribed under Air Act, 1981)

Sr. No.	Units having a capital investment	Fee amount (Rs.)
a.	Not exceeding Rs. 30 lacs	5,000
b.	Exceeding Rs.30 lacs but not exceeding Rs. 50 lacs	10,000
c.	Exceeding Rs. 50 lacs	15,000

A-VIII For Rice Shellers (Prescribed under Water Act, 1974)

Sr. No.	Units having a capital investment	Fee amount (Rs.)
a.	Not exceeding Rs. 30 lacs	20,000
b.	Exceeding Rs. 30 lacs but not exceeding Rs. 50 lacs	30,000
c.	Exceeding Rs. 50 lacs.	50,000

A-IX For Screening Plants (Prescribed under Water Act, 1974)

Sr. No.	Units having a production capacity	Fee amount (Rs.)
a.	Capacity less than 100 Ton /Day	5000
b.	Capacity more than 100 Ton /Day	7500

A-X For Mining Activities

1. Prescribed under Water Act, 1974 vide Notification dated 05.12.1997

Sr. No.	Units paying license fee for mining	Fees Amount (Rs.)
a.	Not exceeding Rs. 25 lacs annually	1,00,000
b.	Exceeding Rs. 25 lacs but not exceeding Rs. 50 lacs	1,50,000
c.	More than Rs. 50 lacs	2,00,000

2. Prescribed under Air Act, 1981 vide Notification dated 20.09.2002

Sr. No.	Units paying license fee for mining	Fees Amount (Rs.)
a.	For units whose dead rent as determined in the auction or royalty paid whichever is higher, for amounts Rs. 5 crores and above.	1,00,000
b.	For units whose dead rent as determined in the auction or royalty paid whichever is higher, for amounts Rs. 2.5 crores to 5 crores.	75,000
c.	For units whose dead rent as determined in the auction or royalty paid whichever is higher, for amounts Rs. 1 crores to 2.5 crores.	60,000
d.	For units whose dead rent as determined in the auction or royalty paid whichever is higher, for amounts Rs. 75 lacs to 1 crore.	50,000
e.	For units whose dead rent as determined in the auction or royalty paid whichever is higher, for amounts Rs. 50 lacs to 75 lacs.	40,000
f.	For units whose dead rent as determined in the auction or royalty paid whichever is higher, for amounts Rs. 25 lacs to 50 lacs.	30,000
g.	For units whose dead rent as determined in the auction or royalty paid whichever is higher, for amounts Rs. 10 lacs to 25 lacs.	20,000
h.	For units whose dead rent as determined in the auction or royalty paid whichever is higher, for amounts Rs. 5 lacs to 10 lacs.	10,000
i.	For units whose dead rent as determined in the auction or royalty paid whichever is higher, for amounts Rs. 1 lac to 5 lacs.	5,000
j.	For units whose dead rent as determined in the auction or royalty paid whichever is higher, for amounts upto Rs. 1 lac.	1,000

A-XI Projects/units covered under Haryana Bio Energy Policy 2018.

Sr. No.	Under the Act	Fee Amount (Rs.)
1.	Water Act, 1974	Nil
2.	Air Act, 1981	Nil

B Fees for Consent to operate under Water Act, 1974 and Air Act, 1981 to be charged annually.

B-I Consent fees for highly polluting industries such as fertilizers (nitrogen / phosphate), sugar, cement, fermentation & distillery, petor- chemical, thermal power plant, oil refinery, sulfuric acid, iron & steel, pulp & paper, dye and dye intermediates, pesticides manufacturing, basic drugs and pharmaceuticals etc.

(Red category Industries other than those specified)

Sr. No.	Industries having Capital Investment	Under Water Act		Under Air Act	
		1st Year	Subsequent Year	1st Year	Subsequent Year
a.	Exceeding Rs. 100 crores.	1,50,000	75,000	1,50,000	75,000
b.	Exceeding Rs. 50 crores but not exceeding Rs. 100 crores.	1,20,000	60,000	1,20,000	60,000
c.	Exceeding Rs. 10 crores but not exceeding Rs. 50 crores.	90,000	45,000	90,000	45,000
d.	Exceeding Rs. 3.0 crores but not exceeding Rs. 10 crores	60,000	24,000	60,000	24,000
e.	Exceeding Rs. 1.0 crores but not exceeding Rs. 3.0	30,000	11,000	30,000	11,000
f.	Exceeding Rs. .50 crores but not exceeding Rs. 1.0 crores	15,000	4,500	15,000	4,500
g.	Exceeding Rs. 0.25 crores but not exceeding Rs. 0.50 crores	6,000	3,000	6,000	3,000
h.	Exceeding Rs. 0.10 crores but not exceeding Rs. 0.25 crores	1500	1500	1500	1500
i.	Exceeding Rs. 0.02 crores but not exceeding Rs. 0.10 crores	600	600	600	600
j.	Investment up to Rs. 0.02 crores	300	300	300	300

B-II Consent fee for Industries other than covered under headings B-I (Orange & Green category).

Sr. No.	Industries having Capital Investment cost	Under Water Act		Under Air Act	
		1st Year	Subsequent Years	1st Year	Subsequent Years
a.	Exceeding Rs. 100 crores.	50,000	25,000	50,000	25,000
b.	Exceeding Rs. 50 crores but not exceeding Rs. 100 crores.	40,000	20,000	40,000	20,000
c.	Exceeding Rs. 10 crores but not exceeding Rs. 50 crores.	30,000	15,000	30,000	15,000
d.	Exceeding Rs. 3.0 crores but not exceeding Rs. 10 crores	20,000	8,000	20,000	8,000
e.	Exceeding Rs. 1.0 crores but not exceeding Rs. 3.0	10,000	3,700	10,000	3,700
f.	Exceeding Rs. .50 crores but not exceeding Rs. 1.0 crores	5,000	1,500	5,000	1,500
g.	Exceeding Rs. 0.25 crores but not exceeding Rs. 0.50 crores	2,000	1,000	2,000	1,000
h.	Exceeding Rs. 0.10 crores but not exceeding Rs. 0.25 crores	500	500	500	500
i.	Exceeding Rs. 0.02 crores but not exceeding Rs. 0.10 crores	200	500	200	200
j.	Investment up to Rs. 0.02 crores	100	200	100	100

B-III Consent fee to be charged annually for legally constituted bodies other than industrial units (Prescribed under Water Act, 1974)

Sr. No.	Local Bodies / Govt. Department/Colonizers etc.	Fees Amount (Rs.)
a.	Municipal Corporation Faridabad	25,000
b.	Class 'A' Municipalities	5,000
c.	Class 'B' Municipalities	2,500
d.	Class 'C' Municipalities	500
e.	Public Health	5,000 per each town
f.	Haryana Urban Development Authority	Rs. 50,000 per each Estate
g.	Private Colonizers	Rs. 50,000 per each township

B-IV Consent fees for Mining Activities**1. Under Water Act, 1974**

Sr. No.	Units paying license fee for mining	1 st Years (Rs.)	Subsequent Years (Rs.)
a.	Units paying license fee for mining not exceeding Rs. 25 lacs annually	1,50,000	1,25,000
b.	Units paying license fee for mining exceeding Rs. 25 lacs but not exceeding Rs. 50 lacs	2,25,000	1,75,000
c.	Units paying license fee for mining more than	3,00,000	2,25,000

2. Under Air Act, 1981

Sr. No.	Units whose dead rent as determined in the auction or royalty paid whichever is higher	1 st Years (Rs.)	Subsequent Years (Rs.)
a.	For amounts Rs. 5 crores and above	2 lacs	2 lacs
b.	For amounts Rs. 2.5 to 5 crores	1.5 lacs	1.5 lacs
c.	For amounts Rs. 1 to 2.5 crores	1.25 lacs	1.25 lacs
d.	For amounts Rs. 75 lacs to 1 crores	1 lacs	1 lacs
e.	For amounts Rs. 50 lacs to 75 lacs	75,000	75,000
f.	For amounts Rs. 25 lacs to 50 lacs	50,000	50,000
g.	For amounts Rs. 10 lacs to 25 lacs.	30,000	30,000
h.	For amounts Rs. 5 lacs to 10 lacs	10,000	10,000
i.	For amounts Rs. 1 lacs to 5 lacs	1,000	1,000
j.	For amounts Rs. 1 lacs	1,000	1,000

B-V Consent fee for 1st year and for subsequent years to operate pulverizes (Prescribed under Air Act, 1981)

Sr. No.	Pulverizes with capacity	Fees Amount	
		1st Years (Rs.)	Subsequent Years (Rs.)
a.	Not exceeding 100 tons/day	2,000	2,000
b.	Exceeding 100 tons/day	3,000	3,000

B-VI Consent fee for stone crushers (Prescribed under Air Act, 1981)

Sr. No.	Crushing unit capacity	1st Years (Rs.)	Subsequent Years (Rs.)
a.	Not exceeding 100 tons/day	5,000	5,000
b.	Exceeding 100 tons/day	7,500	7,500

B-VII Fee for transfer of consent to operate in case of stone crushers (Prescribed under Air Act, 1981)

Sr. No.	Crushing capacity	Fees Amount (Rs.)
a.	Not exceeding 100 tons/day	20,000
b.	Exceeding 100 tons/day	35,000

B-VIII Consent fee for Hot Mix Plant (Prescribed under Air Act, 1981)

Sr. No.	Hot Mix Plant with the capacity	1st Year (Rs.)	Subsequent Year (Rs.)
a.	Not exceeding 40 tons/day	5,000	5,000
b.	Hot Mix Plant with the capacity	7,500	7,500

B-IX Consent fee for brick kilns (Under Air Act, 1981)

Sr. No.	Investment cost of Brick Kilns	1st Year (Rs.)	Subsequent Year (Rs.)
a.	Not exceeding Rs. 30 lacs	5,000	5,000
b.	Exceeding Rs. 30 lacs but not exceeding Rs. 50 lacs	10,000	10,000
c.	Exceeding Rs. 50 lacs	15,000	15,000

B-X Consent Fees for 1st Year and subsequent Year to operate Rice Shellers.

Sr. No.	Units having capital investment	Under water Act (Rs.)	Under Air Act (Rs.)
a.	Not exceeding Rs. 25 lacs	10,000	10,000
b.	Exceeding Rs. 25 lacs but not exceeding Rs.	12,500	12,500
c.	Exceeding Rs. 50 lacs.	15,000	15,000

**B-XI Consent fees to be charged annually to operate Screening Plant
(Prescribed under Water Act, 1974)**

Sr. No.	Screening Plant Capacity	Fees amount (Rs.)
a.	Screening unit with capacity not exceeding 100 Tons/day	5,000
b.	Exceeding 100 tons/day	7,500

B-XII Consent Fees to be charged for first and for subsequent year to operate projects/units covered under Haryana Bio Energy Policy 2018.

Sr. No.	Under the Act	Fee Amount (Rs.)
1.	Water Act, 1974	Nil
2.	Air Act, 1981	Nil

Note:-

1. If the industrial units / projects fails to apply for renewal of consent to operate (CTO) before 90 days of the expiry of previous consent and applies 60 days before the expiry of previous consent, the unit shall have to pay additional consent fee @ 50% of the consent fee notified under the Rules. Subsequently, if the unit fails to apply before 60 days of the expiry of previous consent and applies 30 days before the expiry of previous consent, then the unit will have to pay additional consent fee @ 100% of the consent fee applicable. If the unit fails to apply 30 days before the expiry of the previous consent, the unit will have to pay additional consent fee @ 200% of the consent fee applicable. Thereafter, the Board will take closure action under the provisions of Water Act, 1974 / Air Act, 1981 against such units for not having the valid consent to operate. In case the unit apply for renewal of CTO after the date of expiry of consent period or after taking the penal action as described above then such applications will be entertained only if such units deposit consent fees for the longer period as per the policy of the Board depending upon the category of the unit along with the additional fees @ 300% of the consent fees prescribed for one year along with normal consent fees for subsequent years.
2. The industry/ project will deposit requisite NOC fees for consent to establish for one time along with the application for auto renewal.
3. In case of the CTE applications for expansion of existing projects, the NOC fees shall be charged on the basis of cost of the expansion project.
4. "capital investment" means the original cost invested and includes investment on land, factory building , office building and machinery and factory whether ownership, on rent, mortgage, or lease basis;"
5. The above fees schedule as prescribed under Water Act, 1974 and Air Act, 1981 by Government of Haryana, Environment Department from time to time is applicable w.e.f. 05.12.1997 except in the cases where NOC/Consent fees has been prescribed after 05.12.1997 mentioned against such entries above. NOC consent fees prior to 05.12.1997 is chargeable according to fees schedule which was prescribed earlier through various Notifications from time to time by Government of Haryana, Environment Department and was substituted with the schedule mentioned in the table.

II. Fees prescribed for sampling and analysis of the effluent, Air & Noise Samples from Board Laboratories.

1. Water Sample Collection & Testing Charges

Sr. No.	Description	1 st Sample fees (Rs.)	Two Samples fees (Rs.)	Three Samples fees (Rs.)
a.	Industries with Capital Investment up to Rs. 1.00 crores	1500	2700	3750
b.	Industries with Capital Investment more than Rs. 1.0 crores	<u>2700</u>	4500	6000

2. Air Sample Collection & Testing Charges

Sr. No.	Description	1 st Sample fees (Rs.)	For each subsequent sample fees (Rs.)
a.	Industries with Capital Investment up to Rs. 1.00 crores	1500	1200
b.	Industries with Capital Investment more than Rs. 1.0 crores	<u>2700</u>	2200

3. Noise Monitoring Fees

Sr. No.	Description	Fees Amount (Rs.)
a.	Noise Sample Collection Charges	500
b.	Noise Testing Fee (with noise level meter)	500 per point location up to three readings

Note: Extra fee at the rate of Rs. 500/- per additional sampling point will be charged.

III. Fees Prescribed for Conducting the Public Hearing by the Board Under EIA, Notification No. S.O.1533 (E) dated 14.09.2006 issued by Ministry of Environment and Forest, Govt. of India Under Environment (Protection) Act, 1986.

Sr. No.	Project Description	Fee (In Rs.)
a.	Projects having Capital Investment Rs. 50.00 Crore or More	1.50 lacs
b.	Projects having Capital Investment more than 25 Crores and less than Rs. 50.00 crores	1.00 lacs
c.	Projects having Capital Investment more than 10 Crores and less than 25 Crores.	80000.00
d.	Projects having Capital Investment more than 1 Crore and less than 10 Crores.	50000.00
e.	Projects having Capital Investment more than 50 Lacs and less than 1 Crore.	25000.00
f.	Projects having Capital Investment less than 50 lacs	10000.00

IV. Performance Security prescribed for obtaining the consent to establish/expansion or refusal of CTO and failing of samples to make over deficiencies.

a) Performance Security as per investment cost of the projects (other than mentioned at Sr. No. b).

Sr. No.	Capital Investment Cost of the project (Cost of land, building, Plant and Machinery)	Red Category (in Rs.)	Orange Category (in Rs.)	Green Category (in Rs.)
1.	Upto 0.5 crore	25,000/-	12,500/-	5,000/-
2.	Above 0.5 crore upto 1.00 crore	50,000/-	25,000/-	10,000/-
3.	Above 1.0 crore upto 5.00 crore	1,00,000/-	75,000/-	25,000/-
4.	Above 5.0 crore upto 10.00 crore	2,00,000/-	1,50,000/-	50,000/-
5.	Above 10.00 crore upto 50.00 crore	3,00,000/-	2,00,000/-	1,00,000/-
6.	Above 50.00 crore upto 100.00 crore	4,00,000/-	2,50,000/-	1,25,000/-
7.	Above 100.00 crore	5,00,000/-	3,00,000/-	1,50,000/-

b) Performance Security for specific projects irrespective of investment cost

1. Hot Mix Plants/ Stone Crushers/ Screening Plants : 50,000/-
2. Brick Kilns : 25,000/-
3. Mining Projects:-
 - a) More than ten Hectares : 5.0 lac
 - b) Five to ten Hectares : 2.5 lac
 - c) Less than five Hectares : 1.0 lac

Fees for obtaining Authorization/ Registration fee for the Industrial sector/ Projects/units covered under Hazardous and other Wastes (Management & Transboundary Movement) Rules, 2016, Plastic Waste Management Rules, 2016 and E-Waste Management Rules, 2016.

Sr. No.	Under the Rules	Fee Amount (Rs.)
1.	Hazardous and other Wastes (Management & Transboundary Movement) Rules, 2016	Nil
2.	Plastic Waste Management Rules, 2016	Nil
3.	E-Waste Management Rules, 2016	Nil

ANNEXURE A-4

JAI SHRI BALAJI MAHARAJ KI

BAJAJ SANJAY POULTRY FARM

UNIT- M/s Balaji Poultry Farm, Aklimpur, Gurugram.


10-06-2020

Regional office, Gurugram(S)
 Haryana State Pollution Control Board,
 3rd Floor, HSIIDC Complex,
 IMT Manesar,
 Gurugram
 Email:- hspcbrogrs@gmail.com

Ref:- (i) No. HSPBC/GRS/2019/2954 Dated 6-11-2019. Received by us on 8-11-2019
 from Regional officer, Gurugram Region(S).
 (ii) FTMS-8509 dated 05-02-2020 Received by us on 17-02-2020 from Additional
 Chief Secretary to Govt. Haryana, Environment and Climate change Department.

Respected Sir,
 Please find enclosed Draft No- 144585 for Rs 25000/- for Performance Security.

Thanking you,
 Your Sincerely,
 For Bajaj Sanjay Poultry Farm,
 UNIT- M/s Balaji Poultry Farm, Aklimpur.

Proprietor. 

cc to : (1) Additional Chief Secretary to Govt Haryana, Environment and Climate change
 Department.
 (2) Chairman Haryana State Pollution Control Board, C-11, Sector-6, Panchkula.

E-mail:- hspcbms@gmail.com
hspcbsolidwaste@gmail.com

Gurgaon Resi. : (0124) 2328733, 2230777
 Address: A-41 Eros Rosewood City, Sec-49, Gurugram – 122 018.
 New Delhi Office : (011) 23736347, 23312372
 Address : 20, Indian Oil Bhawan, Janpath, New Delhi – 110 001.
 e-mail:- skbajaj13@gmail.com

website:- www.bajajpoultry.com

Badshahpur Main Office : (0124) 2361332, 2361333
 Address : 17th Milestone, Gurgaon-Sohna Road. V&PO Badshahpur-122 101(Har).
 Mobile : Sanjay Kumar Bajaj : 98110 20150

BANK OF MONTANA
 35218015151192

100062020

Montana State Pollution Control Board
 Twenty One Thousand only

NOT OVER 100,000/-
 Mrs. Selby Sengul, Secretary
 Section 1714
 Helena, Montana

(ORIGINAL)
 10/25

100187

100062020

B Bank of Baroda
 Lehna Road, Valika
 Date 10-06-2020

(Payable by DEMAND DRAFT)

Pay to the order of
 Heyyara State Pollution Control Board.
 Panickkula.

Rs.	Paise
25000-	00
-	
25000-	00
Amount Received	

Amount in Words
 Twenty five thousand only.

Cheque/Receipt received/declined by
 You 01070500000024

Your Service Tax Registration No. is
 MWST/BE/06/0104 & Code Number
 is AAACB144851312 and all
 charges levied are inclusive of
 Service Tax @ 12% and Education
 cess @ 0.36%

Cashier
 Acctd

ENVIRONMENTAL GUIDELINES FOR POULTRY FARM

1.0

ANNEXURE A-5

1.1 Fencing and Green Belt Development

1. The poultry farm should raise green belt all around the farm with minimum of two rows spaced apart of not more than 3 m.
2. The poultry farm should be fenced with barbed wire / linked mesh upto a height of 1.5 m with appropriately secured entrance and outlet.

2.0 Air Emission (Includes gaseous emission, Odour and Dust)

2.1 Minimization of odour / gaseous pollution problem

- Ensure proper ventilation and free flow of air over manure collection points to keep it dry
- Protect manure from unwanted pests/insects
- Protect manure from run off water and cover it to avoid dust and odours in storage pits
- Design, construct, operate and maintain waste storage facilities to contain all manure, litter and washings
- Collect carcasses promptly on regular basis and dispose them appropriately without damaging the environment.

2.2 Feed Mills

1. The feed mill and godown should be located on a well elevated ground preferably near the entrance to the farm and isolated from other poultry sheds.
2. It should have a separate entrance and exit without crisscrossing the internal poultry farm roads.
3. Provision for vehicle tyre dip should be made available at the entrance control gate
4. Floor of the feed mill and godown should be concrete, damp proof, rodent/vermin proof and raised above the ground level by a minimum of 2 feet.

5. Should have adequate fire and other accident safety provisions.
 6. All feed ingredients should be stored on pallets or platforms to facilitate easy detection of leakage and to prevent absorption of moisture from the ground.
 7. Dust collector system should be installed in the feed mill .
 8. All the workers working in the feed mill should be provided with dust masks.
 9. Avoid pest infestation of stored feed ingredients by frequent inspection and following prompt interventions.
 10. Never store pesticides and other poisonous materials in feed plants or feed making premises.
 11. Provide exclusive storage facility within feed plant for feed additives like vitamins, minerals etc.,
 12. Always store finished feed in covered containers and try to deliver to sheds for distribution to birds in specially made closed delivery trucks avoiding baggage and its reuse.
 13. Never store finished feed in sheds for more than the current days requirement.
 14. Prevent interaction of feeds with wild birds, rodents, pests, flies etc; as a measure of food safety and prevention of spread of diseases.
 15. Avoid spillages to limit wastage and discourage habitation for pests and rodents
 16. Observe sanitation and cleanliness as a routine to ensure quality and safety of feed grains
- 3. Management of solid wastes (Solid Waste contains Dead Birds, Manure and Hatchery Debris)**

General:

- Place primary importance to minimize waste generation in regular farm management schedule.
- Properly collect, sort, treat, transport and utilize the solid wastes
- Always balance land application of manure to the nutritional requirements of soil and crop

- Keep manure dry and avoid wet spots/patches
- Store manure properly by following appropriate storage technologies like composting
- Reduce mortalities on farm by proper animal care and disease prevention program
- The products from the rendering plant can be used a pet food.
- No open burning or indiscriminate dumping of any dead birds / feathers / offal's, unused materials like litter / empty gunnies / containers etc. should be adopted within or outside the farm premises
- Use reliable options for collection, storage, transport and disposal of dead birds

A

Dead Birds Disposal

a) Burial

1. The dead birds arising from day to day farm activity should be separated from other live birds promptly and should be stored in closed containers \ disposed off within 24 hours by following any of the appropriate disposal methods.
2. The dead bird burial pit should be of 3 to 4 m in depth and 0.8 to 1.2 m diameter and located above minimum of 3 m from the ground water table.
3. The dead bird burial pit should be provided with a vermin/fly proof cover made up of wooden / metal / concrete having a central operable lid of proper size for day to day dropping of carcasses.
4. When the pit is full, a compacted soil cover of 0.5 m should be provided with the top of the covered soil well above the ground level.
5. The distance between any two burial pits should not be less than 1 m.

b) Composting.

1. The composting facility should not be located within 300 m from the nearest dwelling and 100 m from any well or water course.
2. The capacity of the composting facility must be sufficient to handle the average mortalities on the farm.
3. The roof of the composting facility should be permanent with bottom concreted.
4. The composting facility should be secured with link mesh all around raised to a height of 1.5 m above the ground level to avoid the predation by straw dogs etc.
5. A proper mixture of smaller and larger particle sizes to obtain an optimum air exchange within the mixture and buildup of temperature.
6. Moisture content of the composting pile should be approximately 60%. More than this may result in odor
7. problems and less than this will reduce the efficiency of the composting process.
8. Carbon and nitrogen are vital nutrients for the growth and reproduction of bacteria and fungi. The carbon-to-nitrogen ratio must be in the range of 20:1 and 25:1 for proper composting. This is obtained by carefully balancing the dead bird and carbon sources.
9. The optimum temperature for composting is 54 to 66°C which pasteurizes the compost. If temperature falls below 49°C after a week or so, the material should be moved to the secondary stage unit. To facilitate the easy transfer of the first stage material to the secondary stage, the proper designing of the primary stage (first stage) facility is desirable as illustrated in figure 5.5. Failure to do so will result into poor compost. The temperature in the secondary stage unit will begin to raise as beneficial bacterial activity begins and will peak in 5 to 10 days.

c) Incineration

1. The incinerator should be located in down wind direction to the poultry houses and populated areas.

2. The incinerator capacity should be of sufficient size such that no unburnt carcasses are left in a day's operation.
3. The guide lines and standards prescribed under Bio-Medical Waste (Management and Handling) Rules, 1998 should be followed for erection and operation of the Incinerator.

B**Manure Storage and Management Storage**

1. The litter / manure storage dumps should be minimum 2 m above the water table and of sufficient size based on the type and number of birds handled. Its base should be constructed with stone slabs or concrete or impermeable compacted clay.
2. The litter / manure storage dumps should have a 25 m buffer strip all around to keep out of wet areas/drainage discharges.
3. Keep manure dry and avoid wet spots/patches
4. The dry manure dump should be covered with permanent roof or with plastic / similar material to prevent air emissions and the precipitation falling on it.
5. Store manure properly by following appropriate storage technologies like composting.

Composting of Manure:

The composting process of poultry manure consists:

- Properly mixing the waste with a carbon rich material (e.g., paddy straw / husk, wood shavings) in pits or in windrows. Carbon to nitrogen ratios of 20-25:1 are usually recommended. Pure manure can also be composted if all factors are carefully monitored.
- Addition of air by periodic stirring
- Proper balancing of moisture levels (35 to 50% moisture).
- Temperature monitoring to determine if composting conditions have occurred.

6. Efforts may be made to Utilize Manure for Biogas Generation

C Hatchery Waste Management:

- Efforts may be made in converting the shells to animal feed to supply as a source of calcium, especially for poultry feeds.
- Extrusion with soybean meal can be used to make a shell / hatchery meal.
- Un-hatched eggs should be disposed of by composting or by rendering at a byproduct plant. It can also be processed by extrusion with soybean meal to be used as hatchery meal in pet food manufacturing.

4. Waste water Discharge

The waste water generated from the cleaning operations (after each batch removal) should be collected in appropriate holding tank and put to use in the green belt.

> Process for treatment and disposal of effluent

- Proper drainage / outlet for collection and discharge should be provided for storm runoff / discharges from the farm.
- Improve drainage, reduce standing water and water ditches to control mosquitoes and flies
- Reduce water use and spills from drinking devices by preventing overflow or leakages and using calibrated, well-maintained self-watering devices;
- Installation of vegetative filters (reed filters) and surface water diversions to direct clean run offs around areas containing wastes will help in decreasing spread of pollutants
- Use of pressure pumps, hot water or steam in cleaning activities instead of cold water and plain water scrubs can tremendously improve sanitation and reduce the quantities of wash water effluents considerably

- No obstruction should be created for any water course within the farm or outside the farm boundary.
- Implement buffer zones to surface water bodies, as appropriate to local conditions and requirements, and avoid land spreading of manure within these areas.

5. Good House Keeping Practices in Poultry Farms

The following good Management Practices should be practiced in Poultry Farms

- a) Control of Flies in Poultry Farms:** An integrated approach that ensures the proper treatment and disposal of manure, correct ventilation of sheds, control of temperature, good sanitation, swift repairs of leaks, avoidance of feed spills, prompt removal of broken eggs and dead birds will all help control of flies in the poultry farms.
- b) Control of Rodents:** Monitoring should be undertaken on regular basis after recognizing the rodent problem. The methods for the control of rodents may include : i) Exclusion ii) Trapping iii) Glue boards iv) Slow killing toxic baits v) Rapid killing toxic baits and vi) Tracking powder

- The loading and unloading operations can be limited to day time
- Should have adequate fire and other accident safety provisions.

c) Efficient Feed Management Practices

- Avoid exposure of feed and feed ingredients to rain, moisture, flies and pests
- Ensure proper storage of feed and its transport
- Avoid reuse of used feed bags
- Keep feeder equipment always clean and tidy
- Dispose properly the waste feed with due consideration to bio-security and environment
- Properly balance the feed for meeting the precise nutritional requirements

- Avoid overages/excess nutrients. Never store finished feed in sheds for more than the current days requirement
- Match feed formulation to the specific nutritional requirements of birds like growth, production, breeding etc.
- Balance properly the energy: protein, calcium: phosphorous, Lysine: Methionine, Manganese: Zinc: Selenium ratios in the diet
- Use enzymes, amino acids and gut modifiers etc. for enhancing feed utilization and nutrient adsorption
- Ensure proper balancing and mixing of trace elements like vitamins, trace minerals, amino acids and other feed additives
- Accurate weighing and proper distribution of feed to avoid wastage
- Always use quality, uncontaminated feed material
- Implement a comprehensive nutrient management plan for the entire farm
- Maintain records for feed issues and consumption of water and feed on daily basis
- Provide good quality drinking water
- Deliver safe water to birds without exposure to contaminants - nipple system is best compared to open dispenses.
- Avoid spillage or leakage of water on the farm
- Prevent interaction of feeds with wild birds, rodents, pests, flies etc; as a measure of food safety and prevention of spread of diseases.
- Observe sanitation and cleanliness as a routine to ensure quality and safety of feed grains.

d) Good Pest Management Practices

- Design and construct all poultry structures to keep out pests
- Implement integrated pest control and management to control pests and limit pesticide use on farm

- Use predators to control pests
- If pesticides are used follow the correct doses, methods of application and proper disposal of used containers
- Consider rotating the generic contents of pesticide to avoid build up of resistance in the target pest
- Avoid use of pesticides that fall under Hazardous class
- Always follow label guidelines for dose application and safety precautions while mixing, transfer and application of pesticides should be undertaken by trained persons in well ventilated and well lit areas.
- Never store pesticides and other poisonous materials in feed plants or feed making premises.
- Avoid contamination of feed, water and other food material including their equipment with pesticides.
- Store pesticides always in their original container at exclusively dedicated place and kept under lock and key
- Properly evaluate the effectiveness of pesticide and its potential environmental impacts before application
- Never use pesticide containers for any other use and should be properly disposed to an engineered land fill facility
- Avoid pest infestation of stored feed ingredients by frequent inspection and following prompt interventions.

6. Administrative mechanism

In the absence of any specific registration procedure in the country to enumerate the poultry farms, their size and nature of operations, the following are recommended:

- The hatcheries of any size which are performing this exclusive operation, feed mills of any capacity and the commercial poultry farms which are handling more than 5,000 birds at a given time on any single location need to be got registered with local bodies.

- The poultry farms which are handling 1,00,000 or more birds at a given time in single location need to approach State Pollution Control Board to obtain necessary Consent for Operation under Water Act, 1976.
-

Siting Criteria (For New Poultry Farms)

1. The poultry farm should not be located within
 - 500 m from residential zone
 - 200 m from major water course like River, Lake and Canals
 - 500 m from any major drinking water reservoir on catchment side.
 - 100 m from any drinking water source like wells, summer storage tanks, other tanks
 - 500 m from nearby poultry, dairy or another livestock enterprises or industry
 - 150-200 m from National Highway (NH)
 - 100 m from State Highway (SH)
 - 10-15 m from rural roads/internal roads/village pagdandis
2. The poultry sheds should not be located within
 - 10 m from farm boundary
3. The poultry sheds should be positioned
 - on East to West direction
 - at least 2 m above the water table
 - at least 0.5 m above ground level

Environmental Guidelines for Poultry Farms



Central Pollution Control Board
(Ministry of Environment, Forest and Climate Change, Govt. of India)
Parivesh Bhawan, East Arjun Nagar
Delhi-110032

(August 2021)

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1.0 Background

Guidelines for Poultry farms were developed in the year 2015, which was applicable to poultry farms handling above 1.0 lac birds. As per CPCB classification of industrial sectors, 'Poultry, Hatchery and Piggery' are categorized into 'Green'.

In the matter of O.A. No. 681 of 2017, Hon'ble NGT, passed the following order on 16th September, 2020:

'...Accordingly we allow this application and direct CPCB to revisit the guidelines for categorizing the poultry farms as Green category and exempting their regulation under Air, Water & EP Act. CPCB may issue fresh appropriate orders within three months and in if no further order is issued, all the State PCBs/PCCs will require enforcement of consent mechanism under the above acts after 01.01.2021 for all Poultry Farms above 5000 birds in the same manner as is being done for farms having more than one lac birds. Till then, even without such consent mechanism, the state PCBs/PCCs may strictly enforce the environmental norms and take appropriate remedial action against the any violation of water, air and soil standards statutorily laid down.'

To comply with the Hon'ble NGT, CPCB has constituted an Expert Committee comprising members from Department of Animal Husbandry, ICAR-Directorate of Poultry Research, Shri N.K. Verma, Ex. AD, CPCB, Haryana State Pollution Control Board, Tamil Nadu State Pollution Control Board & Central Pollution Control Board.

2.0 Poultry farming

Poultry farms refers to breeding, hatcheries, layer and broiler farms. Poultry farming is the rearing of domesticated birds such as chickens, turkeys, ducks, goose etc. for the purpose of farming meat or eggs for food. Chickens raised for eggs are usually called laying hens or layers while chickens raised for meat are often called broilers. Chicken are most numerous and popular domesticated poultry species, while other species, e.g. duck, goose form a very small proportion of activities in comparison. Poultry farming in India has witnessed a spectacular growth and transformed itself into a vibrant agri- industry. The leading states having poultry farms are Tamil Nadu, Andhra Pradesh, Telangana, West Bengal followed by Maharashtra, Karnataka, Assam, Haryana, Kerala and Odisha.

As per the 20th livestock census carried out by Department of Animal Husbandry & Dairying, Ministry of Fisheries, Animal Husbandry & Dairying, the state-wise number of poultries (birds) are given below:

Sl.No.	States/UTs	Nos of Poultries (birds) in millions
1	Andhra Pradesh	107.863
2	Arunachal Pradesh	1.599

3	Assam	46.712
4	Bihar State	16.525
5	Chhattisgarh	18.711
6	Goa State	0.349
7	Gujarat	21.773
8	Haryana State	46.24
9	Himachal Pradesh	1.341
10	Jammu & Kashmir	7.366
11	Jharkhand	24.832
12	Karnataka State	59.494
13	Kerala State	29.771
14	Madhya Pradesh	16.659
15	Maharashtra	74.297
16	Manipur	5.897
17	Meghalaya	5.379
18	Mizoram	2.047
19	Nagaland	2.838
20	Odisha	27.439
21	Punjab	17.649
22	Rajasthan	14.622
23	Sikkim State	0.580
24	Tamil Nadu	120.781
25	Telangana State	79.999
26	Tripura	4.168
27	Uttar Pradesh	12.515
28	Uttarakhand	5.018
29	West Bengal	77.322
30	Andaman & Nicobar Islands	1.289
31	Chandigarh	0.048
32	Dadra Nagar Haveli	0.089
33	Daman & Diu	0.018
34	Delhi	0.043
35	Lakshadweep	0.226
36	Pondicherry	0.236
Total		851.809

3.0 Poultry Farming Process

The poultry farming consist of the following unit operations.

- Breeder Farms (Breeding)
- Hatchery Farm (Hatching)
- Layer farm &
- Broilers

3.1 Breeder Farms(Breeding)

Breeder farms specialize in the production of fertilized eggs for either broiler or egg production. Specific ratios of male/female breeders are used to ensure the fertility of hatching eggs. In India both layer and broiler breeders are predominantly housed in cages and the fertile eggs are obtained by artificial insemination. The eggs are collected daily, assessed for quality and stored in plastic / pulp trays in a controlled environment before being transferred to the hatchery for the production of commercial chicks. At the end of their productive phase, breeders are removed and sold for meat processing or byproducts.

3.2 Hatchery farms (Hatching)

The eggs collected from Breeder farms are hatched at special hatcheries. These are centralized facilities and receive fertilized eggs from its own or several other breeder farms. The eggs are stored for a period of 4 to 10 days before being placed in incubators that control temperature and humidity to stimulate embryonic development. Hatching typically takes 21 days. The chicks are vaccinated, graded for uniform quality and dispatched to destinations for further rearing. The day-old broiler chicks are delivered to broiler farms straight run (un-sexed). Chicks from egg laying stock are gender sorted and the female chicks alone are delivered for egg production while male chicks are killed and disposed-off.

3.3 Layer (Egg production)

In the layer farms, egg laying hens are reared for egg production. Typical egg laying cycle starts around 18 weeks age of the bird and continues upto 72–75 weeks of age and thereafter diminished gradually to become uneconomical. Birds less than six months of age are termed as pullets and are raised either on floor or on the cages little away from adult farms located in the same or at different premises. The birds are kept and raised in three different houses based on its age i.e. a) Chick house: 0 to 45 days, b) Grower House: 45 days to 18 weeks and c) Layer House: 18 weeks to 72 to 75 weeks. The birds start laying eggs from 18 weeks onwards.

There are two phases of growing period i.e. brooding and growing phase. The brooding phase extends from day one to three to four weeks depending upon the season of rearing. During this period, the birds are provided extra warmth in an enclosed quarter by means of gas brooders, electric hovers, infra-red bulbs or coal brooders. After this initial period, the birds are moved to growing establishments which are typically open houses. The brooding and growing houses may be deep litter type or cage type. After the completion of the growing phase, the birds are moved to laying cages where they remain there till the end of their laying cycle (72 to 75 weeks of age).

3.4 Broiler (Meat Production)

Broiler birds are raised especially for meat production for 40 to 45 days or up to weight gain of 2.5 to 3.0 Kg. Most of broiler birds gain slaughter weight (2.5 kg to 3.0 kg) within 40 to 45 days. Broilers are most commonly reared in deep litter shed, where feed and water is given by hanging feeder and watering. After cleaning of the deep litter shed, rice husk, saw dust, groundnut hulls, wood shavings, and dried leaves bed of 3" thickness is prepared by scratching. Chicks are moved in the shed freely. Depending on the weight of the bird, the birds are sold for slaughtering from 40th to 45th days.

The rearing of birds is of two types:

3.4.1 Deep Litter System

Birds are kept on litter floor which is covered with different kinds of agro materials like rice husk, saw dust, groundnut hulls, wood shavings and dried leaves etc. depending on their availability. Initially, the depth of the agro material is approx 5 to 6 cm and then topped up by another 5 to 6 cm as the birds grow in size. The birds may remain on this system upto six weeks in case of broilers from where they go for slaughtering. In case of layer, they remain upto 18 weeks of age or may be shifted to cages. The majority of broilers are housed in deep litter sheds. Feed and water are provided manually in small farms and with automatic equipment in large farms.

3.4.2 Cage System

This is widely practiced system for housing commercial layers, breeder layers and of late even broiler breeders. The birds are generally housed in cages erected on raised platforms in open sheds. These cages are arranged in rows. Three or four birds are accommodated in each cage with provision of drinking water and feeding. The water is provided through a nipple fitted to a closed pipe running at head height of the bird. Feed is placed in a trough attached to the front of the cage and distributed often manually or by automation. The droppings of birds slip through perforations instantaneously and are collected on the floor.

4.0 Classification of Poultry Farms

Backyard poultry is typically owned by small and marginal farmer and comprises of few birds, largely for self-consumption and very small quantities get commercially sold. The poultry farming practiced by the rural and tribal farmers under free range or backyard or semi-intensive systems is usually referred to as rural poultry farming.

Based on the number of handling of birds, Poultry farms may be classified into three categories.

- Small (5,000-25,000 bird)
- Medium (above 25,000-1,00,000 birds).
- Large (above 1,00,000 birds)

The poultry farms under small category are in un-organized sector run by economically weaker farmers and are of rural background.

5.0 Environmental issues & Current practices to address the environmental issues in Poultry Farms

Environmental nuisance arising from poultry farms is due to the generation of NH_3 & H_2S gases causing odor, dust from feed mill, storage & management of Solid Waste (Manure, Dead Birds and Hatchery Waste) also causing odour & water from cleaning operations. Breeding of flies and rodents etc. are the other issues in poultry farms.

(i) Gaseous emission (NH_3 & H_2S) and Feed Mill Dust

- The gaseous emission viz Ammonia (NH_3) and Hydrogen Sulphide (H_2S) are emanated from the excreta generated from the birds causes odour. The odour is produced due to anaerobic conditions in the litter occurs due to its storage at one place for longer period. The general practice followed by poultry farms to control odour is by maintaining good ventilation and free flow of air.
- Dust is generated from the feed mill operation during mixing and grinding of various ingredients of feed. The feed mill operations are typically located inside the mill buildings. Dust extraction systems are generally used to collect the dust and to improve the shop floor environment.

(ii) Solid Waste

Sources of solid waste are (i) Poultry droppings/Manure/Litter (ii) Dead Birds & (iii) Hatchery Waste.

- In case of cage system, excreta are collected just below the bird cages directly on ground, made of stone slabs or concrete or impermeable compacted clay. Litter is collected and kept dry by maintaining good ventilation and free air flow to undergo aerobic composting. The manure is removed once in four to six months & sold to the farmers. In deep litter system, excreta are collected in bed made up of agro residue (rice husk, saw dust, groundnut hulls, wood shavings, and dried leaves) itself. Once in a day or two days the bed is scratched for mixing of litter. Once the chicken is sold for meat, the bed (rice husk, saw dust, groundnut hulls, wood shavings, and dried leaves) is removed once the cycle of 42 to 45 days gets over along with the excreta and sold as

manure. The shed is washed and lime is applied as disinfectant and allows the area for quarantine period.

- Death of the birds in poultry farms is a common phenomenon and their disposal is an issue. Dead birds cause nuisance, odour and aesthetic problems like disease, insect, rodent and predator problems if the birds are not disposed immediately. Dead birds are either burned at relatively high temperatures using different fuels which causing atmospheric pollution and also odour nuisance or buried in the burial pit in the premises.
- During hatching operation, large quantity of solid waste comprising of egg shells, unhatched eggs, dead embryos and chickens and a viscous liquid from eggs etc is generated. This waste is disposed through open burning or through rendering plant.

(iii) Waste water generation from cleaning operation

- Water in poultry farms is used for drinking of birds, sprinkling during the summer and for cleaning sheds and equipment in between batch replacement.
- As such there is no process waste water generation from the poultry farming. However, wastewater is generated during cleaning operations. The waste water is collected in holding tank and utilized in gardening in the premises.

(iv) Other issues:

- Breeding of flies and rodents, etc. are the other issues in poultry farms

6.0 Environmental Guidelines for Poultry Farms farms:

Following are the revised guidelines addressing environmental issues of Poultry Farms.

6.1 Gaseous emission (NH₃ & H₂S) and Feed Mill Dust

(i) Minimization of odour/gaseous pollution

- Proper ventilation and free flow of air over manure collection points to keep it dry shall be ensured.
- Manure should be protected from Run-off water and from unwanted pests/insects.
- Well-designed storage facilities should be provided to contain manure /litter.
- Carcasses of dead birds shall be promptly collected on regular basis and disposed appropriately without damaging the environment as per the prescribed methods under section 7.2.3 of the guidelines.

(ii) Dust from Feed Mills

- Feed mill and Go-down should be located on a well elevated ground preferably near the entrance of the farm and isolated from other poultry sheds.
- Dust collector system should be installed to control emissions from mixing and grinding section of the feed mill.
- Workers in the feed mill shall be provided with dust masks to protect them from dust.
- Provision for vehicle tyre dip shall be made at the entrance to remove impurities/dust carried by vehicle tyres;
- Floor of the feed mill and Go-down shall be concrete and raised above the ground level by a minimum of 2 feet.

6.2 Management of solid wastes (Solid Wastes contains Manure/litter, Hatchery Debris and Dead Birds)

(i) Manure handling and disposal

- Proper ventilation and free flow of air over manure collection points to keep it dry (by blowing dry air over it or by conveying ventilation air through the manure pit) shall be ensured to prevent obnoxious odour in the area.
- Poultry housing shall be ventilated allowing sufficient supply of fresh air to remove humidity, dissipate heat and prevent build-up of gases such as methane, carbon dioxide, ammonia, etc.
- Excreta shall be scratched at least once in two days as needed for mixing of litter and to keep bedding material (rice husk, saw dust, wood shavings etc.) dry in case of deep litter houses the waste material. This waste shall be utilised for composting after completion of the cycle.
- Manure collected under cages on high raised platforms shall be stored for further processing and utilized by using following options:

Sl. No.	Poultry Farms	Methods for Disposal/Utilization of manure
1.	Small Poultry Farms	<ul style="list-style-type: none"> • Composting
2.	Medium & Large Poultry Farms	<ul style="list-style-type: none"> • Composting or Biogas production for disposal/utilization of manure/litter • Combination of any of the methods for disposal/utilization of manure/litter
3.	Poultry Farms in Cluster	<ul style="list-style-type: none"> • Common facilities for Biogas production or Composting or their combination

- Land application of manure to the nutritional requirements of soil and crop shall be balanced.
- The litter / manure storage facilities shall be minimum 2 m above the water table and of adequate size based on type and number of birds handled. Its base should be constructed with stone slabs or concrete or impermeable compacted clay.

- Manure shall be protected from run off water and cover it to avoid dust and odours in storage pits. The dry manure dump shall be covered with permanent roof or with plastic / similar material to prevent air emissions and the precipitation falling on it.
- Mortalities on farm by proper animal care and disease prevention program shall be reduced.
- Proper facilities (Burial Pit/Composting/Incineration) shall be provided for Collection, storage, transport and disposal of dead birds
- Domestic hazardous wastes (vaccines, vials, medicines, syringes, etc.) shall be disposed as per provisions of "Solid Waste Management Rules, 2016".

Composting of *Manure*:

- Proper mixing the waste with a carbon rich material (e.g., paddy straw / husk, wood shavings) should be done in the pits. Carbon to nitrogen ratios of 20-25:1 is usually recommended. Pure manure can also be composted following the procedure and monitoring all parameters. The composting facilities may be designed through expert institutions in the field as per the size of poultry farms.
- Periodic stirring of compost material should be done for its proper mixing.
- Moisture levels should be maintained between 35 to 50%.
- Temperature monitoring should be done to determine composting conditions.

(ii) *Hatchery Waste*

- Efforts shall be made in converting the shells to animal feed to supply as a source of calcium, especially for poultry feeds.
- Extrusion with soya bean meal can be used to make a shell/hatchery meal.
- Un-hatched eggs shall be disposed of by composting or rendering.

(iii) *Dead Birds Disposal*

The dead birds arising from day to day farm activity shall be separated from other live birds promptly and stored in closed containers and disposed off within 24 hours by following any of the disposal methods.

A) *Burial Method*:

- The dead birds arising from day to day farm activity should be separated from other live birds promptly and should be stored in closed containers \ disposed off within 24 hours
- The dead bird burial pit shall be of minimum 3 to 4 m in depth and 0.8 to 1.2 m diameter and this size may vary as per the capacity of poultry farm and shall be located above minimum 3 m from the ground water table.

- The dead bird burial pit shall be provided with a vermin/fly proof cover made up of wooden / metal / concrete having a central operable lid of proper size for day to day dropping of carcasses.
- Carcasses shall be covered by a thin layer of soil (at least 40 cm deep).along with calcium hydroxide.
- When the pit is full, a compacted soil cover of 0.5 m shall be provided with the top of the covered soil well above the ground level.
- The distance between any two burial pits should not be less than 1 m.

B) Composting

- The composting facility shall not be located within 300 m from the nearest dwelling and 100 m from any well or water course.
- The capacity of the composting facility shall be sufficient to handle the average mortalities on the farm.
- The roof of the composting facility shall be permanent with concrete bottom.
- The composting facility shall be secured with link mesh all around raised to a height of 1.5 m above the ground level to avoid the predation by straw dogs etc.
- A proper mixture of smaller and larger particle sizes to obtain an optimum air exchange within the mixture and build-up of temperature.
- Moisture content of the composting pile shall be approximately 60%. More than this may result in odour problems and less than this will reduce the efficiency of the composting process.
- Carbon and nitrogen are vital nutrients for the growth and reproduction of bacteria and fungi. The carbon-to-nitrogen ratio shall be in the range of 20:1 and 25:1 for proper composting. This is obtained by carefully balancing the dead bird and carbon sources.
- The optimum temperature for composting is 54 to 66°C which pasteurizes the compost. If temperature falls below 49°C after a week or so, the material should be moved to the secondary stage unit. To facilitate the easy transfer of the first stage material to the secondary stage, the proper designing of the primary stage (first stage) facility is desirable as illustrated in figure 5.5. Failure to do so will result into poor compost. The temperature in the secondary stage unit will begin to raise as beneficial bacterial activity begins and will peak in 5 to 10 days.

6.2 Waste water Management

- The waste water generated from the cleaning operations (after each batch removal) shall be collected in appropriate holding tank and put to use in the green belt. Efforts may be made for dry cleaning of the sheds with use of disinfectant so as to avoid use of water.

- Water use and spills from drinking devices shall be reduced by preventing overflow or leakages and using calibrated, well-maintained self-watering devices;
- Improve drainage, reduce standing water and water ditches to control mosquitoes and flies
- Use of pressure pumps, hot water or steam in cleaning activities instead of cold water and plain water scrubs may be encouraged to improve sanitation and reduce the quantities of wash water.

6.3 Other issues

- *Control of Flies:* Proper treatment and disposal of manure, ventilation of sheds, control of temperature, good sanitation, swift repairs of leaks, avoidance of feed spills, prompt removal of broken eggs and dead birds shall be ensured for control of flies in the poultry farms. The farm should have provisions of wire nettings, traps, fly-repellents, insecticides etc.
- *Control of Rodents:* Methods for the control of rodents may include: i) Exclusion ii) Trapping Glue boards iii) Tracking powder iv) rodent proof doors and windows to eliminate rodents/pest infestation.
- As per Bureau of Indian Standards 1374: 2007, on poultry feed specifies that the use of antibiotic growth promoters is not recommended in poultry feed, hence use of antibiotics should not be mixed with feed or administered for non-therapeutic purposes without prescription for diseased birds. ***Regulation for use of antibiotics shall be regulated as per the advisory/directions issued by Department of Animal Husbandry, Dairying and Fisheries and Ministry of Health and the Drug Controller General of India.***

7 Siting Criteria

New Poultry Farms (Set up after issuance of Guidelines) should preferably be established

- 500 m from residential zone in order to avoid nuisance caused due to odour& flies.
- 100 m from major water course like River, Lakes, canals and drinking water source like wells, summer storage tanks, in order to avoid contamination due to leakages/spillages, if any.
- 100 m from national Highway (NH) and 50 m from State Highway (SH) in order to avoid nuisance caused due to odour& flies.
- 10-15 m from rural roads/internal roads/village pagdandis.
- The Poultry sheds should not be located within 10 m from farm boundary for cross ventilation and odour dispersion.

8.0 Regulatory/ Monitoring Mechanism for Poultry Farms

- SPCBs/PCCs shall upload Environmental Guidelines on their website.
- Guidelines shall be applicable to all the category of Poultry Farms.
- Poultry Farms handling birds above 25,000 at single location will have to obtain consent to establish (CTE) and consent for operate (CTO) under the Water Act, 1974 & Air Act 1981 from State Pollution Control Board/Pollution Control Committee.
- The Poultry Farms are categorized under “Green” Category, therefore validity of consent will be 15 yrs.
- Animal Husbandry Department of the State/Districts to assist the poultry farms for implementation of Guidelines.

Environmental Guidelines for Poultry Farms



Central Pollution Control Board
(Ministry of Environment, Forest and Climate Change, Govt. of India)
Parivesh Bhawan, East Arjun Nagar
Delhi-110032

(January 2022)

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1.0 Background

Guidelines for Poultry farms were developed in the year 2015, which was applicable to poultry farms handling above 1.0 lac birds. As per CPCB classification of industrial sectors, 'Poultry, Hatchery and Piggery' are categorized into 'Green'.

In the matter of O.A. No. 681 of 2017, Hon'ble NGT, passed the following order on 16th September, 2020:

'...Accordingly we allow this application and direct CPCB to revisit the guidelines for categorizing the poultry farms as Green category and exempting their regulation under Air, Water & EP Act. CPCB may issue fresh appropriate orders within three months and in if no further order is issued, all the State PCBs/PCCs will require enforcement of consent mechanism under the above acts after 01.01.2021 for all Poultry Farms above 5000 birds in the same manner as is being done for farms having more than one lac birds. Till then, even without such consent mechanism, the state PCBs/PCCs may strictly enforce the environmental norms and take appropriate remedial action against the any violation of water, air and soil standards statutorily laid down.'

Subsequent to the aforesaid order, Hon'ble NGT (PB) in the matter of O.A. No. 320/2021 (Gauri Maulekhi Vs. Union of India &Ors) passed the following order on 10.12.2021

"...Accordingly, we direct that while the impugned guidelines be immediately enforced, all poultry farms above 5000 birds will also be covered by the said guidelines latest from 1.1.2023. The siting criteria should apply to all consents/renewals hereafter for the above size of the poultry farms. CPCB may issue revised guidelines to all the State PCBs/PCCs in terms of the above order within one month."

2.0 Poultry farming

Poultry farms refers to breeding, hatcheries, layer and broiler farms. Poultry farming is the rearing of domesticated birds such as chickens, turkeys, ducks, goose etc. for the purpose of farming meat or eggs for food. Chickens raised for eggs are usually called laying hens or layers while chickens raised for meat are often called broilers. Chicken are most numerous and popular domesticated poultry species, while other species, e.g. duck, goose form a very small proportion of activities in comparison. Poultry farming in India has witnessed a spectacular growth and transformed itself into a vibrant agri- industry. The leading states having poultry farms are Tamil Nadu, Andhra Pradesh, Telangana, West Bengal followed by Maharashtra, Karnataka, Assam, Haryana, Kerala and Odisha.

As per the 20thlivestock census carried out by Department of Animal Husbandry & Dairying, Ministry of Fisheries, Animal Husbandry & Dairying, the state-wise number of poultries (birds) are given below:

SI.No.	States/UTs	Nos of Poultry (birds) in millions
1	Andhra Pradesh	107.863
2	Arunachal Pradesh	1.599
3	Assam	46.712
4	Bihar State	16.525
5	Chhattisgarh	18.711
6	Goa State	0.349
7	Gujarat	21.773
8	Haryana State	46.24
9	Himachal Pradesh	1.341
10	Jammu & Kashmir	7.366
11	Jharkhand	24.832
12	Karnataka State	59.494
13	Kerala State	29.771
14	Madhya Pradesh	16.659
15	Maharashtra	74.297
16	Manipur	5.897
17	Meghalaya	5.379
18	Mizoram	2.047
19	Nagaland	2.838
20	Odisha	27.439
21	Punjab	17.649
22	Rajasthan	14.622
23	Sikkim State	0.580
24	Tamil Nadu	120.781
25	Telangana State	79.999
26	Tripura	4.168
27	Uttar Pradesh	12.515
28	Uttarakhand	5.018
29	West Bengal	77.322
30	Andaman & Nicobar Islands	1.289
31	Chandigarh	0.048
32	Dadra Nagar Haveli	0.089
33	Daman & Diu	0.018
34	Delhi	0.043
35	Lakshadweep	0.226
36	Pondicherry	0.236
Total		851.809

3.0 Poultry Farming Process

The poultry farming consist of the following unit operations.

- Breeder Farms (Breeding)

- Hatchery Farm (Hatching)
- Layer farm &
- Broilers

3.1 Breeder Farms(Breeding)

Breeder farms specialize in the production of fertilized eggs for either broiler or egg production. Specific ratios of male/female breeders are used to ensure the fertility of hatching eggs. In India both layer and broiler breeders are predominantly housed in cages and the fertile eggs are obtained by artificial insemination. The eggs are collected daily, assessed for quality and stored in plastic / pulp trays in a controlled environment before being transferred to the hatchery for the production of commercial chicks. At the end of their productive phase, breeders are removed and sold for meat processing or byproducts.

3.2 Hatchery farms (Hatching)

The eggs collected from Breeder farms are hatched at special hatcheries. These are centralized facilities and receive fertilized eggs from its own or several other breeder farms. The eggs are stored for a period of 4 to 10 days before being placed in incubators that control temperature and humidity to stimulate embryonic development. Hatching typically takes 21 days. The chicks are vaccinated, graded for uniform quality and dispatched to destinations for further rearing. The day-old broiler chicks are delivered to broiler farms straight run (un-sexed). Chicks from egg laying stock are gender sorted and the female chicks alone are delivered for egg production while male chicks are killed and disposed-off.

3.3 Layer (Egg production)

In the layer farms, egg laying hens are reared for egg production. Typical egg laying cycle starts around 18 weeks age of the bird and continues upto 72–75 weeks of age and thereafter diminished gradually to become uneconomical. Birds less than six months of age are termed as pullets and are raised either on floor or on the cages little away from adult farms located in the same or at different premises. The birds are kept and raised in three different houses based on its age i.e. a) Chick house: 0 to 45 days, b) Grower House: 45 days to 18 weeks and c) Layer House: 18 weeks to 72 to 75 weeks. The birds start laying eggs from 18 weeks onwards.

There are two phases of growing period i.e. brooding and growing phase. The brooding phase extends from day one to three to four weeks depending upon the season of rearing. During this period, the birds are provided extra warmth in an enclosed quarter by means of gas brooders, electric hovers, infra-red bulbs or coal brooders. After this initial period, the birds are moved to growing establishments which are typically open houses. The brooding and growing houses may be deep litter type or cage type. After the completion of the growing phase, the birds are moved to laying cages where they remain there till the end of their laying cycle (72 to 75 weeks of age).

3.4 Broiler (Meat Production)

Broiler birds are raised especially for meat production for 40 to 45 days or up to weight gain of 2.5 to 3.0 Kg. Most of broiler birds gain slaughter weight (2.5 kg to 3.0 kg) within 40 to 45 days. Broilers are most commonly reared in deep litter shed, where feed and water is given by hanging feeder and watering. After cleaning of the deep litter shed, rice husk, saw dust, groundnut hulls, wood shavings, and dried leaves bed of 3" thickness is prepared by scratching. Chicks are moved in the shed freely. Depending on the weight of the bird, the birds are sold for slaughtering from 40th to 45th days.

The rearing of birds is of two types:

3.4.1 Deep Litter System

Birds are kept on litter floor which is covered with different kinds of agro materials like rice husk, saw dust, groundnut hulls, wood shavings and dried leaves etc. depending on their availability. Initially, the depth of the agro material is approx 5 to 6 cm and then topped up by another 5 to 6 cm as the birds grow in size. The birds may remain on this system upto six weeks in case of broilers from where they go for slaughtering. In case of layer, they remain upto 18 weeks of age or may be shifted to cages. The majority of broilers are housed in deep litter sheds. Feed and water are provided manually in small farms and with automatic equipment in large farms.

3.4.2 Cage System

This is widely practiced system for housing commercial layers, breeder layers and of late even broiler breeders. The birds are generally housed in cages erected on raised platforms in open sheds. These cages are arranged in rows. Three or four birds are accommodated in each cage with provision of drinking water and feeding. The water is provided through a nipple fitted to a closed pipe running at head height of the bird. Feed is placed in a trough attached to the front of the cage and distributed often manually or by automation. The droppings of birds slip through perforations instantaneously and are collected on the floor.

4.0 Classification of Poultry Farms

Backyard poultry is typically owned by small and marginal farmer and comprises of few birds, largely for self-consumption and very small quantities get commercially sold. The poultry farming practiced by the rural and tribal farmers under free range or backyard or semi-intensive systems is usually referred to as rural poultry farming.

Based on the number of handling of birds, Poultry farms may be classified into three categories.

- Small (5,000-25,000 bird)
- Medium (above 25,000-1,00,000 birds).
- Large (above 1,00,000 birds)

The poultry farms under small category are in un-organized sector run by economically weaker farmers and are of rural background.

5.0 Environmental issues & Current practices to address the environmental issues in Poultry Farms

Environmental nuisance arising from poultry farms is due to the generation of NH_3 & H_2S gases causing odor, dust from feed mill, storage & management of Solid Waste (Manure, Dead Birds and Hatchery Waste) also causing odour & water from cleaning operations. Breeding of flies and rodents etc. are the other issues in poultry farms.

(i) Gaseous emission (NH_3 & H_2S) and Feed Mill Dust

- The gaseous emission viz Ammonia (NH_3) and Hydrogen Sulphide (H_2S) are emanated from the excreta generated from the birds causes odour. The odour is produced due to anaerobic conditions in the litter occurs due to its storage at one place for longer period. The general practice followed by poultry farms to control odour is by maintaining good ventilation and free flow of air.
- Dust is generated from the feed mill operation during mixing and grinding of various ingredients of feed. The feed mill operations are typically located inside the mill buildings. Dust extraction systems are generally used to collect the dust and to improve the shop floor environment.

(ii) Solid Waste

Sources of solid waste are (i) Poultry droppings/Manure/Litter (ii) Dead Birds & (iii) Hatchery Waste.

- In case of cage system, excreta are collected just below the bird cages directly on ground, made of stone slabs or concrete or impermeable compacted clay. Litter is collected and kept dry by maintaining good ventilation and free air flow to undergo aerobic composting. The manure is removed once in four to six months & sold to the farmers. In deep litter system, excreta are collected in bed made up of agro residue (rice husk, saw dust, groundnut hulls, wood shavings, and dried leaves) itself. Once in a day or two days the bed is scratched for mixing of litter. Once the chicken is sold for meat, the bed (rice husk, saw dust, groundnut hulls, wood shavings, and dried leaves) is removed once the cycle of 42 to 45 days gets over along with the excreta and sold as

manure. The shed is washed and lime is applied as disinfectant and allows the area for quarantine period.

- Death of the birds in poultry farms is a common phenomenon and their disposal is an issue. Dead birds cause nuisance, odor and aesthetic problems like disease, insect, rodent and predator problems if the birds are not disposed immediately. Dead birds are either burned at relatively high temperatures using different fuels which causing atmospheric pollution and also odour nuisance or buried in the burial pit in the premises.
- During hatching operation, large quantity of solid waste comprising of egg shells, unhatched eggs, dead embryos and chickens and a viscous liquid from eggs etc is generated. This waste is disposed through open burning or through rendering plant.

(iii) Waste water generation from cleaning operation

- Water in poultry farms is used for drinking of birds, sprinkling during the summer and for cleaning sheds and equipment in between batch replacement.
- As such there is no process waste water generation from the poultry farming. However, wastewater is generated during cleaning operations. The waste water is collected in holding tank and utilized in gardening in the premises.

(iv) Other issues:

- Breeding of flies and rodents, etc. are the other issues in poultry farms

6.0 Environmental Guidelines for Poultry Farms farms:

Following are the revised guidelines addressing environmental issues of Poultry Farms.

6.1 Gaseous emission (NH₃ & H₂S) and Feed Mill Dust

(i) Minimization of odour/gaseous pollution

- Proper ventilation and free flow of air over manure collection points to keep it dry shall be ensured.
- Manure should be protected from Run-off water and from unwanted pests/insects.
- Well-designed storage facilities should be provided to contain manure /litter.
- Carcasses of dead birds shall be promptly collected on regular basis and disposed appropriately without damaging the environment as per the prescribed methods under section 6.2 (iii) of the guidelines.

(ii) Dust from Feed Mills

- Feed mill and Go-down should be located on a well elevated ground preferably near the entrance of the farm and isolated from other poultry sheds.
- Dust collector system should be installed to control emissions from mixing and grinding section of the feed mill.
- Workers in the feed mill shall be provided with dust masks to protect them from dust.
- Provision for vehicle tyre dip shall be made at the entrance to remove impurities/dust carried by vehicle tyres;
- Floor of the feed mill and Go-down shall be concrete and raised above the ground level by a minimum of 2 feet.

6.2 Management of solid wastes (Solid Wastes contains Manure/litter, Hatchery Debris and Dead Birds)

(i) Manure handling and disposal

- Proper ventilation and free flow of air over manure collection points to keep it dry (by blowing dry air over it or by conveying ventilation air through the manure pit) shall be ensured to prevent obnoxious odour in the area.
- Poultry housing shall be ventilated allowing sufficient supply of fresh air to remove humidity, dissipate heat and prevent build-up of gases such as methane, carbon dioxide, ammonia, etc.
- Excreta shall be scratched at least once in two days as needed for mixing of litter and to keep bedding material (rice husk, saw dust, wood shavings etc.) dry in case of deep litter houses the waste material. This waste shall be utilised for composting after completion of the cycle.
- Manure collected under cages on high raised platforms shall be stored for further processing and utilized by using following options:

Sl. No.	Poultry Farms	Methods for Disposal/Utilization of manure
1.	Small Poultry Farms	<ul style="list-style-type: none"> • Composting
2.	Medium & Large Poultry Farms	<ul style="list-style-type: none"> • Composting or Biogas production for disposal/utilization of manure/litter • Combination of any of the methods for disposal/utilization of manure/litter
3.	Poultry Farms in Cluster	<ul style="list-style-type: none"> • Common facilities for Biogas production or Composting or their combination

- Land application of manure to the nutritional requirements of soil and crop shall be balanced.
- The litter / manure storage facilities shall be minimum 2 m above the water table and of adequate size based on type and number of birds handled. Its base should be constructed with stone slabs or concrete or impermeable compacted clay.

- Manure shall be protected from run off water and cover it to avoid dust and odours in storage pits. The dry manure dump shall be covered with permanent roof or with plastic / similar material to prevent air emissions and the precipitation falling on it.
- Mortalities on farm by proper animal care and disease prevention program shall be reduced.
- Proper facilities (Burial Pit/Composting/Incineration) shall be provided for Collection, storage, transport and disposal of dead birds
- Domestic hazardous wastes (vaccines, vials, medicines, syringes, etc.) shall be disposed as per provisions of “Solid Waste Management Rules, 2016”.

Composting of *Manure*:

- Proper mixing the waste with a carbon rich material (e.g., paddy straw / husk, wood shavings) should be done in the pits. Carbon to nitrogen ratios of 20-25:1 is usually recommended. Pure manure can also be composted following the procedure and monitoring all parameters. The composting facilities may be designed through expert institutions in the field as per the size of poultry farms.
- Periodic stirring of compost material should be done for its proper mixing.
- Moisture levels should be maintained between 35 to 50%.
- Temperature monitoring should be done to determine composting conditions.

(ii) *Hatchery Waste*

- Efforts shall be made in converting the shells to animal feed to supply as a source of calcium, especially for poultry feeds.
- Extrusion with soya bean meal can be used to make a shell/hatchery meal.
- Un-hatched eggs shall be disposed of by composting or rendering.

(iii) *Dead Birds Disposal*

The dead birds arising from day to day farm activity shall be separated from other live birds promptly and stored in closed containers and disposed off within 24 hours by following any of the disposal methods.

A) *Burial Method*:

- The dead birds arising from day to day farm activity should be separated from other live birds promptly and should be stored in closed containers \ disposed off within 24 hours
- The dead bird burial pit shall be of minimum 3 to 4 m in depth and 0.8 to 1.2 m diameter and this size may vary as per the capacity of poultry farm and shall be located above minimum 3 m from the ground water table.

- The dead bird burial pit shall be provided with a vermin/fly proof cover made up of wooden / metal / concrete having a central operable lid of proper size for day to day dropping of carcasses.
- Carcasses shall be covered by a thin layer of soil (at least 40 cm deep) along with calcium hydroxide.
- When the pit is full, a compacted soil cover of 0.5 m shall be provided with the top of the covered soil well above the ground level.
- The distance between any two burial pits should not be less than 1 m.

B) Composting

- The composting facility shall not be located within 300 m from the nearest dwelling and 100 m from any well or water course.
- The capacity of the composting facility shall be sufficient to handle the average mortalities on the farm.
- The roof of the composting facility shall be permanent with concrete bottom.
- The composting facility shall be secured with link mesh all around raised to a height of 1.5 m above the ground level to avoid the predation by straw dogs etc.
- A proper mixture of smaller and larger particle sizes to obtain an optimum air exchange within the mixture and build-up of temperature.
- Moisture content of the composting pile shall be approximately 60%. More than this may result in odour problems and less than this will reduce the efficiency of the composting process.
- Carbon and nitrogen are vital nutrients for the growth and reproduction of bacteria and fungi. The carbon-to-nitrogen ratio shall be in the range of 20:1 and 25:1 for proper composting. This is obtained by carefully balancing the dead bird and carbon sources.
- The optimum temperature for composting is 54 to 66°C which pasteurizes the compost. If temperature falls below 49°C after a week or so, the material should be moved to the secondary stage unit. To facilitate the easy transfer of the first stage material to the secondary stage, the proper designing of the primary stage (first stage) facility is desirable as illustrated in figure 5.5. Failure to do so will result into poor compost. The temperature in the secondary stage unit will begin to raise as beneficial bacterial activity begins and will peak in 5 to 10 days.

6.3 Waste water Management

- The waste water generated from the cleaning operations (after each batch removal) shall be collected in appropriate holding tank and put to use in the green belt. Efforts may be made for dry cleaning of the sheds with use of disinfectant so as to avoid use of water.

- Water use and spills from drinking devices shall be reduced by preventing overflow or leakages and using calibrated, well-maintained self-watering devices;
- Improve drainage, reduce standing water and water ditches to control mosquitoes and flies
- Use of pressure pumps, hot water or steam in cleaning activities instead of cold water and plain water scrubs may be encouraged to improve sanitation and reduce the quantities of wash water.

6.4 Other issues

- *Control of Flies:* Proper treatment and disposal of manure, ventilation of sheds, control of temperature, good sanitation, swift repairs of leaks, avoidance of feed spills, prompt removal of broken eggs and dead birds shall be ensured for control of flies in the poultry farms. The farm should have provisions of wire nettings, traps, fly-repellents, insecticides etc.
- *Control of Rodents:* Methods for the control of rodents may include: i) Exclusion ii) Trapping Glue boards iii) Tracking powder iv) rodent proof doors and windows to eliminate rodents/pest infestation.
- As per Bureau of Indian Standards 1374: 2007, on poultry feed specifies that the use of antibiotic growth promoters is not recommended in poultry feed, hence use of antibiotics should not be mixed with feed or administered for non-therapeutic purposes without prescription for diseased birds. ***Regulation for use of antibiotics shall be regulated as per the advisory/directions issued by Department of Animal Husbandry, Dairying and Fisheries and Ministry of Health and the Drug Controller General of India.***

7 Siting Criteria

New Poultry Farms (Set up after issuance of Guidelines) should preferably be established

- 500 m from residential zone in order to avoid nuisance caused due to odour& flies
- 100 m from major water course like River, Lakes, canals and drinking water source like wells, summer storage tanks, in order to avoid contamination due to leakages/spillages, if any.
- 100 m from national Highway (NH) and 50 m from State Highway (SH) in order to avoid nuisance caused due to odour& flies.
- 10-15 m from rural roads/internal roads/village pagdandis
- The Poultry sheds should not be located within 10 m from farm boundary for cross ventilation and odour dispersion

8.0 Regulatory/ Monitoring Mechanism for Poultry Farms

- SPCBs/PCCs shall upload Environmental Guidelines on their website.
- Guidelines shall be applicable to all the category of Poultry Farms.
- Poultry Farms handling birds above 25,000 at single location will have to obtain consent to establish (CTE) and consent for operate (CTO) under the Water Act, 1974 & Air Act 1981 from State Pollution Control Board/Pollution Control Committee.
- As per the directions of Hon'ble NGT dated 10.12.2021 (O.A. No. 320/2021: Gauri Maulekhi Vs. Union of India & Ors, poultry farms handling above 5,000 birds at single location shall also obtain consent to establish (CTE) and consent for operate (CTO) under the Water Act, 1974 & Air Act 1981 from State Pollution Control Board/Pollution Control Committee w.e.f. 01.01.2023
- The Poultry Farms are categorized under "Green" Category, therefore validity of consent will be 15 yrs.
- Animal Husbandry Department of the State/Districts to assist the poultry farms for implementation of Guidelines.

JAI SHRI BALAJI MAHARAJ KI
BAJAJ SANJAY POULTRY FARM
 UNIT- M/s Balaji Poultry Farm, Aklimpur, Gurugram

ANNEXURE A-6

12-09-2024

Tehsildar,
 Tehsil Badshapur,
 Distt Gurugram.

Dear Sir,

We need the distance from:-

- 1) Aklimpur Farm to Aklimpur Village
- 2) Aklimpur Farm to M3M
- 3) Aklimpur Farm to Road both the sides

Thanking You,

Yours Sincerely,
 For Bajaj Sanjay Poultry Farm,
 UNIT-M/s Balaji Poultry Farm, Aklimpur,

Proprietor.

कै. /RC/दिनांक.....
 हुल्ला पत्रकारी /शिरदावर निगमानुसार
 कायदाही रिजोर्ट करें।

म. ल. लिलदार बादशाहपुर (गुरुग्राम)
 12/9/24

Gurgaon Resi. : (0124), 4045440
 Address: A-41 Eros Rosewood City, Sec-49, Gurugram – 122 018.
 New Delhi Office : (011) 23736347, 23312372
 Address : 20, Indian Oil Bhawan, Janpath, New Delhi – 110 001.
 e-mail:- skbajaj13@gmail.com
 website:-www.bajajpoultry.com

Badshahpur Main Office : (0124) 2361332, 2361333
 Village & P O: Badshahpur, On Gurugram-Sohna Road, Gurugram-122001.
 Mobile : Sanjay Kumar Bajaj : 98110 20150

ANNEXURE A-7



Regional Office, Gurugram (S)
Haryana State Pollution Control Board

3rd Floor, HSIIDC Complex, IMT Manesar, Gurugram
Website - www.hspcb.gov.in E-Mail - hspcbrogrs@gmail.com
Tele No. 0124-2290207, 0124-2290208

1. Name and Address of the Unit: M/s Bajaj Sanjay Poultry Farm
Vill - Aklimpur, Gurugram
2. Date of Inspection: 30/09/2024
3. Date of Establishment: 1998
4. Name of the unit Prop./Directors/Partners: Sh. Sanjay Kumar Bajaj
5. E-mail ID and Contact No.: sbajaj13@gmail.com
6. Latitude and Longitude: 28.37028, 77.04211
7. Total no. of birds: 32,436 birds (layer)
8. Total no. of Sheds: 04 + 02 (vacant)
9. Whether covered under Consent Management?: (TO applied but refused)

Sr. No.	Directions:	Compliance status
(i)	(i) Gaseous emission (NH₃ & H₂S) and Feed Mill Dust	
	The gaseous emission viz Ammonia (NH ₃) and Hydrogen Sulphide (H ₂ S) are emanated from the excreta generated from the birds causes odour. The odour is produced due to anaerobic conditions in the litter occurs due to its storage at one place for longer period. The general practice followed by poultry farms to control odour is by maintaining good ventilation and free flow of air.	Good Ventilation at site
	Dust is generated from the feed mill operation during mixing and grinding of various ingredients of feed. The feed mill operations are typically located inside the mill buildings. Dust extraction systems are generally used to collect the dust and to improve the shop floor environment	No feed mill at site
(ii)	Solid Waste	
	Sources of solid waste are (i) Poultry droppings/Manure/Litter (ii) Dead Birds & (iii) Hatchery Waste.	
	In case of cage system, excreta are collected just below the bird cages directly on ground, made of stone slabs or concrete or impermeable compacted clay. Litter is collected and kept dry by maintaining good ventilation and free air flow to undergo aerobic composting. The manure is removed once in four to six months & sold to the farmers. In deep litter system, excreta are collected in bed made up of agro residue (rice husk, saw dust, groundnut hulls, wood shavings, and dried leaves) itself. Once in a day or two days the bed is scratched for mixing of litter. Once the chicken is sold for meat, the bed (rice husk, saw dust, groundnut hulls, wood shavings, and dried leaves) is removed once the cycle of 42 to 45 days gets over along with the excreta and sold as manure. The shed is washed and lime is applied as disinfectant and allows the area for quarantine period.	Excreta cleaned once in 30 days
	Death of the birds in poultry farms is a common phenomenon and their disposal is an issue. Dead birds cause nuisance, odor and aesthetic problems like disease, insect, rodent and predator problems if the birds are not disposed immediately. Dead birds are either burned at relatively high temperatures using different fuels which causing atmospheric pollution and also odour nuisance or buried in the burial pit in the premises.	Burial Pit Provided

[Signature]

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at 4:16 PM

	During hatching operation, large quantity of solid waste comprising of egg shells, unhatched eggs, dead embryos and chickens and a viscous liquid from eggs etc is generated. This waste is disposed through open burning or through rendering plant.	NA. Not a Hatchery
iii)	Waste water generation from cleaning operation	
	Water in poultry farms is used for drinking of birds, sprinkling during the summer and for cleaning sheds and equipment in between batch replacement.	Nipple system Provided
	As such there is no process waste water generation from the poultry farming. However, wastewater is generated during cleaning operations. The waste water is collected in holding tank and utilized in gardening in the premises.	No water logging/wet patches
iv)	Other issues:	
	Breeding of flies and rodents, etc. are the other issues in poultry farms	Controlled
v)	Minimization of odour/gaseous pollution	
	Proper ventilation and free flow of air over manure collection points to keep it dry shall be ensured	Complying
	Manure should be protected from Run-off water and from unwanted pests/insects.	Complying
	Well-designed storage facilities should be provided to contain manure /litter.	Yes
	Carcasses of dead birds shall be promptly collected on regular basis and disposed appropriately without damaging the environment as per the prescribed methods under section 6.2 (iii) of the guidelines	Yes
vi)	Dust from Feed Mills	
	Feed mill and Go-down should be located on a well elevated ground preferably near the entrance of the farm and isolated from other poultry sheds.	No Feed mill at site
	Dust collector system should be installed to control emissions from mixing and grinding section of the feed mill.	
	Workers in the feed mill shall be provided with dust masks to protect them from dust.	
	Provision for vehicle tyre dip shall be made at the entrance to remove impurities/dust carried by vehicle tyres;	Provided tyre dip
	Floor of the feed mill and Go-down shall be concrete and raised above the ground level by a minimum of 2 feet.	NA
vii)	Management of solid wastes (Solid Wastes contains Manure/litter, Hatchery Debris and Dead Birds)	
	Manure handling and disposal	
	Proper ventilation and free flow of air over manure collection points to keep it dry (by blowing dry air over it or by conveying ventilation air through the manure pit) shall be ensured to prevent obnoxious odour in the area.	Complying
	Poultry housing shall be ventilated allowing sufficient supply of fresh air to remove humidity, dissipate heat and prevent build-up of gases such as methane, carbon dioxide, ammonia, etc.	Complying
	Excreta shall be scratched at least once in two days as needed for mixing of litter and to keep bedding material (rice husk, saw dust, wood shavings etc.) dry in case of deep litter houses the waste material. This waste shall be utilised for composting after completion of the cycle.	No composting at site
	Manure collected under cages on high raised platforms shall be stored for further processing and utilized by using following options:	Manure collected under cages Given to farmers
	Land application of manure to the nutritional requirements of soil and crop shall be balanced.	
	The litter / manure storage facilities shall be minimum 2 m above the water table and of adequate size based on type and number of birds handled. Its base should be constructed with stone slabs or concrete or impermeable compacted clay.	Complying
	Manure shall be protected from run off water and cover it to avoid dust and odours in storage pits. The dry manure dump shall be covered with permanent roof or with plastic / similar material to prevent air emissions and the precipitation falling on it.	Permanent roof provided
	Mortalities on farm by proper animal care and disease prevention program shall be reduced.	Vaccination given. Bio-security control adopted

30-9-2024
at 4:16 PM

Proper facilities (Burial Pit/Composting/Incineration) shall be provided for Collection, storage, transport and disposal of dead birds	Burial Pit provided Intra nasal vaccine given & no syringe used.
Domestic hazardous wastes (vaccines, vials, medicines, syringes, etc.) shall be disposed as per provisions of "Solid Waste Management Rules, 2016".	
(viii) Composting of Manure:	No composting at site
Proper mixing the waste with a carbon rich material (e.g., paddy straw / husk, wood shavings) should be done in the pits. Carbon to nitrogen ratios of 20-25:1 is usually recommended. Pure manure can also be composted following the procedure and monitoring all parameters. The composting facilities may be designed through expert institutions in the field as per the size of poultry farms.	
Periodic stirring of compost material should be done for its proper mixing.	NA
• Moisture levels should be maintained between 35 to 50%.	
• Temperature monitoring should be done to determine composting conditions.	
(ix) Hatchery Waste	NA
Efforts shall be made in converting the shells to animal feed to supply as a source of calcium, especially for poultry feeds.	
Extrusion with soya bean meal can be used to make a shell/hatchery meal.	
Un-hatched eggs shall be disposed of by composting or rendering.	
(x) Dead Birds Disposal The dead birds arising from day to day farm activity shall be separated from other live birds promptly and stored in closed containers and disposed off within 24 hours by following any of the disposal methods.	No record at site
Burial Method:- The dead birds arising from day to day farm activity should be separated from other live birds promptly and should be stored in closed containers & disposed off within 24 hours. The dead bird burial pit shall be of minimum 3 to 4 m in depth and 0.8 to 1.2 m diameter and this size may vary as per the capacity of poultry farm and shall be located above minimum 3 m from the ground water table. The dead bird burial pit shall be provided with a vermin/fly proof cover made up of wooden / metal / concrete having a central operable lid of proper size for day to day dropping of carcasses. Carcasses shall be covered by a thin layer of soil (at least 40 cm deep) along with calcium hydroxide. When the pit is full, a compacted soil cover of 0.5 m shall be provided with the top of the covered soil well above the ground level. The distance between any two burial pits should not be less than 1 m.	Burial Pit Provided & complying
Composting:- The composting facility shall not be located within 300 m from the nearest dwelling and 100 m from any well or water course.	
The capacity of the composting facility shall be sufficient to handle the average mortalities on the farm.	No Composting at site
The roof of the composting facility shall be permanent with concrete bottom	
The composting facility shall be secured with link mesh all around raised to a height of 1.5 m above the ground level to avoid the predation by stray dogs etc.	
A proper mixture of smaller and larger particle sizes to obtain an optimum air exchange within the mixture and build-up of temperature.	
Moisture content of the composting pile shall be approximately 60%. More than this may result in odour problems and less than this will reduce the efficiency of the composting process.	
Carbon and nitrogen are vital nutrients for the growth and reproduction of bacteria and fungi. The carbon-to-nitrogen ratio shall be in the range of 20:1 and 25:1 for proper composting. This is obtained by carefully balancing the dead bird and carbon sources.	
The optimum temperature for composting is 54 to 66°C which pasteurizes the compost. If temperature falls below 49°C after a week or so, the material	

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30-9-2024 at 4:16 PM

	should be moved to the secondary stage unit. To facilitate the easy transfer of the first stage material to the secondary stage, the proper designing of the primary stage (first stage) facility is desirable as illustrated in figure 5.5. Failure to do so will result into poor compost. The temperature in the secondary stage unit will begin to raise as beneficial bacterial activity begins and will peak in 5 to 10 days.	NA
(xi)	The waste water generated from the cleaning operations (after each batch removal) shall be collected in appropriate holding tank and put to use in the green belt. Efforts may be made for dry cleaning of the sheds with use of disinfectant so as to avoid use of water.	Holding tank provided but drainage system is temporary (kaccha)
	Water use and spills from drinking devices shall be reduced by preventing overflow or leakages and using calibrated, well-maintained self-watering devices;	Drainage system is temporary
	Improve drainage, reduce standing water and water ditches to control mosquitoes and flies.	Manual cleaning done
	Use of pressure pumps, hot water or steam in cleaning activities instead of cold water and plain water scrubs may be encouraged to improve sanitation and reduce the quantities of wash water.	
(xii)	Other issues:- Control of Flies: Proper treatment and disposal of manure, ventilation of sheds, control of temperature, good sanitation, swift repairs of leaks, avoidance of feed spills, prompt removal of broken eggs and dead birds shall be ensured for control of flies in the poultry farms. The farm should have provisions of wire nettings, traps, fly-repellents, insecticides etc.	Complying
	Control of Rodents: Methods for the control of rodents may include: i) Exclusion ii) Trapping Glue boards iii) Tracking powder iv) rodent proof doors and windows to eliminate rodents/pest infestation.	Complying
	As per Bureau of Indian Standards 1374: 2007, on poultry feed specifies that the use of antibiotic growth promoters is not recommended in poultry feed, hence use of antibiotics should not be mixed with feed or administered for non-therapeutic purposes without prescription for diseased birds. Regulation for use of antibiotics shall be regulated as per the advisory/directions issued by Department of Animal Husbandry, Dairying and Fisheries and Ministry of Health and the Drug Controller General of India.	Complying
(xiii)	Siting Criteria	
	500 m from residential zone in order to avoid nuisance caused due to odour& flies	old farm
	100 m from major water course like River, Lakes, canals and drinking water source like wells, summer storage tanks, in order to avoid contamination due to leakages/spillages, if any.	
	100 m from national Highway (NH) and 50 m from State Highway (SH) in order to avoid nuisance caused due to odour& flies.	
	10-15 m from rural roads/internal roads/village pagdandis	
	The Poultry sheds should not be located within 10 m from farm boundary for cross ventilation and odour dispersion	
	Regulatory/ Monitoring Mechanism for Poultry Farms:- Poultry Farms handling birds above 25,000 at single location will have to obtain consent to establish (CTE) and consent for operate (CTO) under the Water Act, 1974 & Air Act 1981 from State Pollution Control Board/Pollution Control Committee.	CTO applied but refused

Remarks:- stock register not maintained at site

Bajaj
30-9-2024
at 4:16 PM.

Signature of Representative of the unit:
Name: Sh. S.K. Bajaj
Designation: Proprietor
Dated: 30/09/2024

Bajaj
30-9-2024
at 4:16 PM.

Sandeep
30/9/24

Signature of Inspecting Officers
Dr. Sandeep Kumar
Sidharth ABE
Vet Surgeon
HSPCB
GURUGRAM (5)
GUH-Baddshahpur



Regional Office, Gurugram (S)
 Haryana State Pollution Control Board
 3rd Floor, HSIIDC Complex, IMT Manesar, Gurugram
 Website - www.hspcb.gov.in E-Mail - hspcbrogrs@gmail.com
 Tele No. 0124-2290207, 0124-2290208



Inspection Performa

Sr. No.	Particulars	Reply
1.	Name of the Poultry farm	M/s Bajaj Sanjay Poultry Farm Vill. - Aklimpur, Gurugram
2.	Address of the Poultry farm	Vill. Aklimpur, Gurugram
3.	GPS Coordinates	28.37028 77.04211
3.	Name & Designation of the representative present at site	sh. Sanjay Kumar Bajaj, Proprietor
5.	Total number of birds in the poultry farm with age	Shed 1 - 1464 cages x 4 No. = 5856 birds Shed 2 - 1464 cages - 5864 birds (layer) Shed 3 - 1464 cages - 5860 birds Shed 4 - 1464 cages - 5856 birds Shed 5 - 9000 birds <u>Total - 32,436 birds</u>

Name & Signature of
 representative of the Poultry farm

Bajaj
 30-9-2024
 at 4:15 PM

Name & Signature of
 Inspecting Officers
 Dr. Sandeep Kumar Sidharth
 Vet. Surgeon AEF
 GUH-Badshahpur HSPCB
 GURUGRAM (S)

30/09/2024

BAJAJ SANJAY POULTRY FARM

98

UNIT- M/s Balaji Poultry Farm, Aklimpur, Gurugram.

ANNEXURE A-8

Date: 24-12-2024

To
The CEO
Gurugram Metropolitan Development Authority (GMDA)
Plot No. 3, Sector 44,
Near HUDA City Centre Metro Station,
Gurugram, Haryana – 122003

Subject: Request for Issue of Certificate regarding the applicability of Change in Land Usage (CLU) permission/NOC for the Consent to Operate (CTO) License under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

Dear Sir/Madam

We would like to inform you that we are carrying on the business of Poultry Farm at the premises situated at **Village Aklimpur, Tehil Badshahpur, District Gurugram, Haryana 122101** and had already applied for obtaining the Consent to Operate (CTO) License on 23/07/2024 under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981. But, as per the checklist of the Haryana State Pollution Control Board (HSPCB), they asked us to provide Change of Land Usage (CLU) permission/NOC.

However, as per the revenue records available as on date, the category of our land on which our Poultry Farm situated is of "Agriculture" nature and the activity of Poultry Farm also falls under the category of "Agriculture". Therefore, we do not need the CLU permission and only a certificate is required.

That we have visited your good office regarding the same wherein we have been Informed that "we need not to apply for the CLU" and accordingly, we are writing this letter to your good office for issuing a certificate stating that "our firm i.e. M/s Bajaj Sanjay Poultry Farm does not need CLU as per the applicable laws for obtaining the CTO License from the HSPCB".



BAJAJ SANJAY POULTRY FARM

UNIT- M/s Balaji Poultry Farm, Aklimpur, Gurugram.

The details of land, for which the certificate is required, are as follows:

Applicant's Name	Mr. Sanjay Kumar Bajaj
Firm Name	M/s Bajaj Sanjay Poultry Farm
Address / Location	Village Aklimpur, Tehsil Badshahpur, District Gurugram, Haryana 122101
Kila No.	4//25/2, 13//8/1 Min, 5/2, 14//1 Min, 10
Total Area	2.48 Acre
Purpose for which certificate required	For obtaining Consent to Operate (CTO) License under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

In order to enable your good office to issue the aforesaid NOC / certificate, we are enclosing the following documents pertaining to the above said land:

1. Copy of Jamabandi / TakseemIntkal
2. Copy of Aks-Shajra Plan
3. Copy of Aadhar card of the Applicant
4. Copy of the Checklist for CTO License obtained from the HSPCB

In view of the above, we humbly request your good office to kindly issue a CLU NOC / certificate giving the relevant details to enable us to obtain the CTO License from the HSPCB.

Thanking you.

Yours sincerely

For BAJAJ SANJAY POULTRY FARM



Sanjay Kumar Bajaj

(Proprietor)

Mobile: 9811565673

Place: Gurugram



9112024115837355

नक़ल जमाबंदी (पड़त पटवार)



गाँव : अकलीमपुर

हदबस्त न. : 166

जिला : गुरुग्राम

तहसील : बादशाहपुर

साल : 2022-2023

1	2	3	4	5	6	7	8	9	10	11
खेवट या जमाबंदी न.	खतौनी न.	नाम तरफ या पत्नी	विवरण सहित मालिक नाम	विवरण सहित काश्तकार	कुंप या सिंचाई के अन्य साधन का नाम	नम्बर खसरा या मुरब्बे और किले का नम्बर	रकबा और किस्म जमीन	दर और संख्या के ब्यारे के साथ लगान जो मुजारा देता है	हिस्सा या हकीयत का पैमाना और बाछ का टंग	अभियुक्ति
256 //	259	दाताराम	मंगंत राम पुत्र नानगराम पुत्र	खुदकाश्त		13// 15	8-0 चाही		कब्ज़ा पड़ता बशरह खेवट न.1	नोट आड रहन का हवाला खेवट न. 216 पर दर्ज है। रपट न. 693//19/02/2008 नोट आड रहन का हवाला खेवट न. 158 पर दर्ज है। बसूऐ रपट न. 301____ तिथी 13/12/2017__ रजि न.5462 तिथी 13/12/2017 11:52:00 AM के अनुसार िमन जानिम रविन्द्र कुमार पुत्र रुपचन्द ने खेवट न. 200 खतौनी 203 के खसरा न. 13//15 का 667/4000 हिस्सा ने खेवट न. 200 खतौनी 205 के खसरा न. 13//8/1, 14//1 का 667/4000 हिस्सा बदले मु. 150000 /- रु. ने Syndicat Bank के पास ता अदायगी रकम रकबा आडुं रहन रहेगा ा रपट न.599//8/3/18
217			बन्शी 87/2000 भाग शिवकुमार, विजयकुमार पुत्रान महेरचन्द पुत्र नानगराम हर दो समभाग 111/1000 भाग हरी शंकर, विकाश वशिष्ट पुत्रान किशन चन्द पुत्र नानकराम हर दो समभाग 111/1000 भाग सुरेश कुमार पुत्र उदयबीर पुत्र कवरचन्द 27/400 भाग वासीदेह श्रीमती समीक्षा देवी पत्नी सुरेश कुमार पुत्र 7133/125712 भाग							

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 Generated by sanjay bajaj from https://jamabandi.nic.in
 Report Generation Date : 09/11/2024 11:58 AM
 Fees : Govt Fee: Rs50, Service Charge: Rs100

Signature Not Verified

Digitally signed by DS Financial
Commissioner Revenue Haryana
Chandigarh 01

Last Update Date: Thursday, July 06, 2023 12:00:00 AM

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खेवट या जमाबंदी न.	खतौनी न.	नाम तरफ या पत्नी	विवरण सहित मालिक नाम	विवरण सहित काश्तकार	कुंप या सिंचाई के अन्य साधन का नाम	नम्बर खसरा या मुरब्बे और किले का नम्बर	रकबा और किस्म जमीन	दर और संख्या के न्यौर के साथ लगान जो मुजारा देता है	हिस्सा या हकीयत का पैमाना और बाछ का ढंग	अभियुक्ति
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वासी
 देवेन्द्र कुमार,
 रविन्द्र कुमार पुत्रान
 रुपचन्द पुत्र
 तेजराम
 हर दो समभाग
 667/2000 भाग
 नवीन वशिष्ट,
 आनन्द पुत्रान
 कर्णपाल पुत्र
 महाबीर प्रसाद
 हर दो समभाग
 174097/2328000 भाग
 धर्म सिंह पुत्र
 महाबीर प्रसाद पुत्र
 174097/2328000 भाग
 रिंकु पुत्र
 महाबीर प्रसाद पुत्र
 174097/2328000 भाग
 वासीदेह
 प्रवीन शर्मा पुत्र
 सुदेश कुमार पुत्र
 महाबीर
 3294119/62856000 भाग

न.7244 तिथी
 27/02/2018 11:56:00
 AM के अनुसार िमन
 जानिम विजय कुमार
 पुत्र मेहरचन्द,
 शिवकुमार पुत्र
 मेहरचन्द ने खेवट न.
 200 खतौनी 203 के
 खसरा न. 13//15 का
 111/1000 हिस्सा ने
 खेवट न. 200 खतौनी
 205 के खसरा न.
 13//8/1, 14//1 का
 111/1000 हिस्सा ने
 खेवट न. 200 खतौनी
 206 के खसरा न.
 13//5/1, 13//7,
 14//20/2, 4//25/1 का
 111/1000 हिस्सा ने
 खेवट न. 200 खतौनी
 207 के खसरा न.
 13//5/2, 14//10,
 4//25/2 का 111/1000
 हिस्सा बदने मु.
 150000 /- रु. मे
 सिडिकेट बैंक पुत्र
 बादशाहपुर के पास ता

435





9112024115837355

नक़ल जमाबंदी (पड़त पटवार)

102

गाँव : अकलीमपुर

हदबस्त न. : 166

जिला : गुरुग्राम

तहसील : बादशाहपुर

साल : 2022-2023

खेवट या जमाबंदी न.	खतौनी न.	नाम तरफ या पत्ती	विवरण सहित मालिक नाम	विवरण सहित काश्तकार	कुए या सिंचाई के अन्य साधन का नाम	नम्बर खसरा या मुरब्बे और किले का नम्बर	रकबा और किस्म जमीन	दर और संख्या के ब्यौरे के साथ लगान जो मुजारा देता है	हिस्सा या हकीयत का पैमाना और बाछ का ढंग	अभियुक्ति
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अदायगी रकम रकबा आडपु
रहन रहेगा ा
रपट न.524//08/03/2017
के अनुसार संजय कुमार
बजाज पुत्र धिमनलाल बजाज
आड रहन है। देखे खेवट न.
216
रपट न. 650//1/1/2014
से किला न.14//1 मिन
(3-4) पर धारा 4 लागू है
रपट न. 650//1/1/2014
से किला न.14//20 मिन
(1-0) पर धारा 4 लागू है
रपट न. 650//1/1/2014
से किला न.14//10 (8-0)
पर धारा 4 लागू है।
बहुते रपट नम्बर
790 दिनांक 25-07-2021
अनुसार रपट नम्बर 693
दिनांक 19-02-2008
आड रहन मुस्तिक किला
किला नम्बर 4 मुस्तिक का
25/2 (1-16)
13// 5/2(7-8)
14// 10(8-0) कुल
किता 3 रकबा 17-4
व मुस्तिक किला नम्बर
13// 8/1 (3-0) 14 (7-4)

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खेवट या जमाबंदी न.	खतौनी न.	नाम तरफ या पत्ती	विवरण सहित मालिक नाम	विवरण सहित काश्तकार	कुप या सिंचाई के अन्य साधन का नाम	नम्बर खसरा या मुरब्बे और किले का नम्बर	रकबा और किस्म जमीन	दर और संख्या के ब्यरि के साथ लगान जो मुजारा देता है	हिस्सा या हकीयत का पैमाना और बाछ का ढंग	अभियुक्ति
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, 14//1 (5-2)
 किता 3 रकबा
 15-6 का 1/3
 भाग बक्दर 5-2
 कुल रकबा 22-6
 मालिक संजय कुमार बजाज
 पुत्र चिमन लाल बजाज
 बनाम BANK OF BARODA
 LIMIT 6000000/-
 से बढ़ाकर
 72770000/-
 करदी गई है
 1411 है
 1413 पारिवारिक हस्तांतरण

260

मंगतराम,	13//	
किशनचन्द पुत्रान	4	8-0 चाही
पुत्र	6	8-0 कुन
हर दो समभाग		7-0 चाही
2/3 भाग		1-0 गै. मु.
हिस्सेदारान		मुर्गी फार्म
शिवकुमार,	8/2	5-0 चाही
विजय कुमार पुत्रान व		
लता देवी,	किते 3	21-0
सुनिता देवी,	कुल मजकआ	कुल गैर मजकआ
सुमन देवी पुत्रियां		
पुत्र	20-0	1-0
हर पाँच समभाग		
1/3 भाग	20-0 चाही	1-0 गै.मु.



437



9112024115837355

नक़ल जमाबंदी (पड़त पटवार)

104

गाँव : अकलीमपुर

हदबस्त न. : 166

जिला : गुरुग्राम

तहसील : बादशाहपुर

साल : 2022-2023

खंड या जमाबंदी न.	खतांनी न.	नाम तरफ या पत्ती	विवरण सहित मालिक नाम	विवरण सहित काश्तकार	कुंए या सिंचाई के अन्य साधन का नाम	नम्बर खसरा या मुरब्बे और किले का नम्बर	रकबा और किस्म जमीन	दर और संख्या के ब्यारे के साथ लगान जो मुजारा देता है	हिस्सा या हकीयत का पैमाना और बाछ का ढंग	अभियुक्ति
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261

वासीदेह

हिस्सेदारान

मंगतराम पुत्र

13//

पुत्र

8/1

3-0 ब.जदीद

हिस्सेदार

14//

बाया

1

5-2 कुल

संजय कुमार बजाज पुत्र

4-0 चाही

चिमन लाल बजाज पुत्र

1-2 गै. मु.

1/3 भाग

मुर्गी फार्म

मुशत्री

किशनचन्द पुत्र

किते 2

8-2

पुत्र

कुल मजरुआ

कुल गैर मजरुआ

1/3 भाग

हिस्सेदार

4-0

4-2

शिवकुमार,

बिजय कुमार पुत्रान

4-0 चाही

3-0 ब.जदीद

पुत्र

1-2 गै.मु.

हर दो समभाग

1/3 भाग

वासीदेह

हिस्सेदारान

तेजा उर्फ तेजराम पुत्र

4//

पुत्र

25/1

0-6 गै. मु.

वासीदेह

मुर्गी फार्म

हिस्सेदार

13//

5/1

0-12 गै. मु.

मुर्गी फार्म

262

Generated vide Entry/Receipt No. 9112024115837355 : Dated:11/9/2024 11:58:38 AM

Issued to : sanjay bajaj

Generated by sanjay bajaj from https://jamabandi.nic.in

Report Generation Date : 09/11/2024 11:58 AM

Fees : Govt Fee: Rs50, Service Charge. Rs100



Last Updation Date: Thursday, July 06, 2023 12:00:00 AM

This document can be verified by scanning QR Code provided.

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9112024115837355

नकल जमाबंदी (पड़त पटवार)

105

गाँव : अकलीमपुर

हदबस्त न. : 166

जिला : गुरुग्राम

तहसील : बादशाहपुर

साल : 2022-2023

खेवट या जमाबंदी न.	खतौनी न.	नाम तरफ या पत्नी	विवरण सहित मालिक नाम	विवरण सहित काश्तकार	कुंए या सिंचाई के अन्य साधन का नाम	नम्बर खसरा या मुरबे और किले का नम्बर	रकबा और किस्म जमीन	दर और संख्या के ब्यारि के साथ लगान जो मुजारा देता है	हिस्सा या हकीयत का पैमाना और बाछ का ढंग	अभियुक्ति
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7	8-0 चाही
14//	
20/2 मिन	1-12 चाही
किते 4	10-10
सालम 3	
मिन 1	
कुल मजरुआ	कुल गैर मजरुआ
9-12	0-18
9-12 चाही	0-18 गै.मु.
4//	
25/2	1-16 गै. मु. मुर्गी फार्म
13//	
5/2	7-8 गै. मु. मुर्गी फार्म
14//	
10	8-0 गै. मु. मुर्गी फार्म
किते 3	17-4
	कुल गैर मजरुआ
	17-4
	17-4 गै.मु.

तेजा ऊर्फ तेजराम पुत्र
पुत्र
हिस्सेदार
बाया
संजय कुमार बजाज पुत्र
चिमन लाल बजाज पुत्र
वासीदेह
मुशत्री

263

Generated vide Entry/Receipt No. 9112024115837355 : Dated:11/9/2024 11:58:38 AM Issued to : sanjay bajaj
Generated by sanjay bajaj from https://jamabandi.nic.in
Report Generation Date : 08/11/2024 11:58 AM
Fees : Govt Fee: Rs50, Service Charge: Rs100



Last Updation Date: Thursday, July 06, 2023 12:00:00 AM

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9112024115837355

नक़ल जमाबंदी (पड़त पटवार)

106

गाँव : अकलीमपुर

हदबस्त न. : 166

जिला : गुरुग्राम

तहसील : बादशाहपुर

साल : 2022-2023

खेवट या जमाबंदी न.	खतौनी न.	नाम तरफ या पत्ती	विवरण सहित मालिक नाम	विवरण सहित काश्तकार	कुंए या सिंचाई के अन्य साधन का नाम	नम्बर खसरा या मुरब्बे और किले का नम्बर	रकबा और किस्म जमीन	दर और संख्या के ब्यौर के साथ लगान जो मुजारा देता है	हिस्सा या हकीयत का पैमाना और बाछ का डंग	अभियुक्ति
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मिजान हकीयत

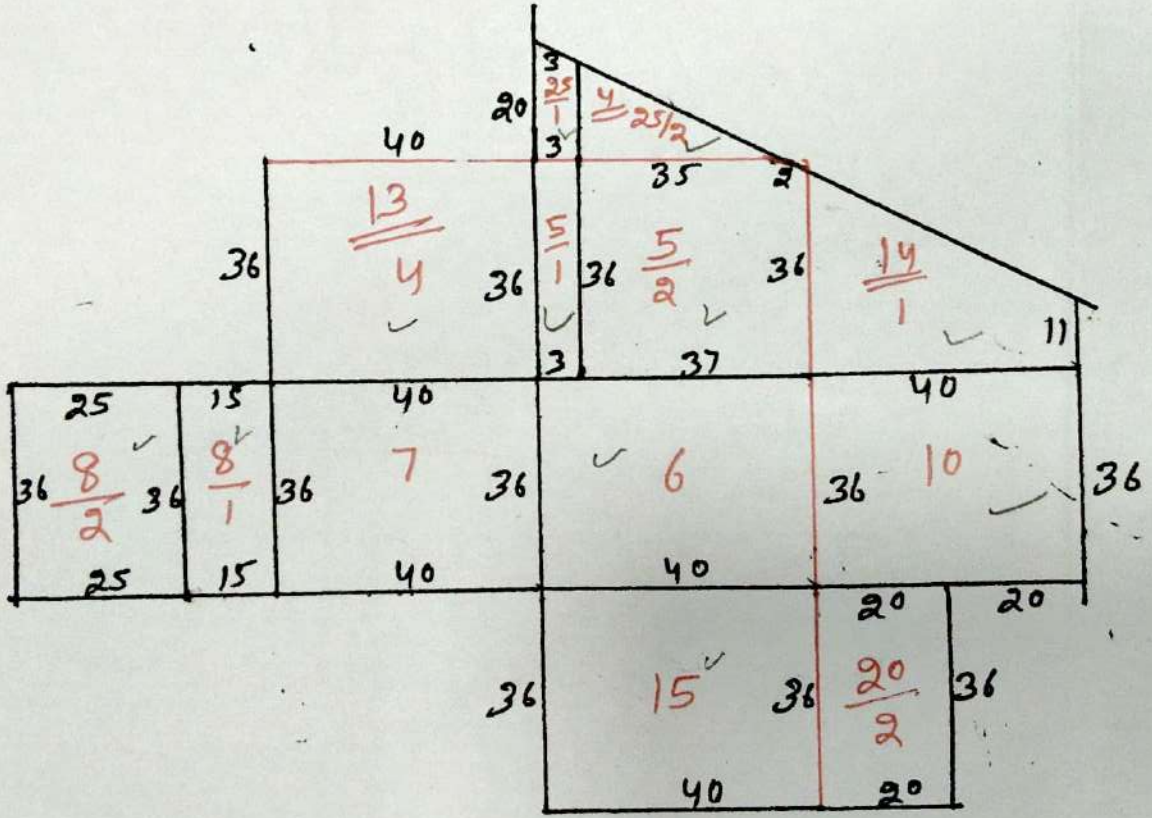
किले	13	64-16
सालम	12	
मिन	1	
कुल मजरूआ		कुल गैर मजरूआ
41-12		23-4
41-12 चाही		3-0 ब.जदीद 20-4 गै.मु.



सकल अक्की विणव) मीळा - ३ मलीमपुर ३५ तल्लील वा गाष्टपुर जिला सुककाम

तक्किमा ई-नं. 679-680

उल्ल



441

विणव

मूल

अक्की

सकल मुताबिक असल व ठीक है
सकल ठगरत हसब जाम्यता कसूल पाई

Signature and official stamp of the revenue department.




Download Date: 18/01/2021
 Issue Date: 07/01/2021



संजय कुमार बजाज
Sanjay Kumar Bajaj
जन्म तिथि/DOB: 13/11/1960
पुरुष/ MALE

5701 6457 4982
 VID : 9185 7404 0661 6992

मेरा आधार, मेरी पहचान




Address:

 C/O: Chaman Lal Bajaj, A41, Eros Rosewood

 City, Sector-69, South city -II, Gurgaon,

 Haryana - 122018

5701 6457 4982
 VID : 9185 7404 0661 6992

1947 | help@uidai.gov.in | www.uidai.gov.in



HARYANA STATE POLLUTION CONTROL BOARD

C-11 Sector-6, Panchkula
Ph - 0172-577870-73, Fax No. 2581201
E-mail- hspcbho@gmail.com

Office Order

Whereas, the Board vide Head Office order Endst. No. HSPCB/2018/517-546 dated 26.02.2018 has issued consent procedure for grant of consent to establish and consent to operate under Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 based upon the directions issued by CPCB vide its letter no. B-29012/ESS (CPA)/2015-16/8526 dated 07.03.2016 to all the State Pollution Control Boards u/s 18(1)(b) of Water Act, 1974 and Air Act, 1981; and

Whereas, Central Pollution Control Board (CPCB) has issued directions under section 18 (1)(b) of the Water (Prevention and Control of Pollution) Act 1974 vide letter no. B-29016/ROGW/IPC-VI/2020-21/ dated 30.04.2020 regarding categorization of some new industrial sectors and listing of Non-Industrial Operations (Activities/ Facilities/ Infrastructure/ Services) and subsequent letter no. B-29016/ROGW/IPC-VI/2020-21/ dated 10.07.2020 regarding categorization of Dairy Farm and Gaushala; and

Whereas, in compliance of above directions of CPCB and recommendations by the committee constituted vide office order endst. no. 6862-6865 dated 03.05.2016 for categorization of new or left over industrial sectors/projects, the Board has reviewed all the earlier office orders regarding the categorization of the Industrial/ Non-Industrial Sector/Project/Unit for the purpose of consent mechanism.

In view of above and in supersession of consent procedure alongwith consolidated list of Industrial Sector/Project covered under Red, Orange, Green and White categories was issued vide No. HSPCB/2018/517-546 dated 26.02.2018 (as amended thereof), the amended procedure for obtaining consent to establish and consent to operate under Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 alongwith amended categorization of Red, Orange, Green and White category of Industrial/ Non-Industrial Sector/Project/Unit/unit under the consent management of the Board is given as **Annexure-P**.

These orders shall come in to force with immediate effect.

Dated Panchkula, the
3rd December, 2020

Ashok Kheterpal,
Chairman

Endst. No. HSPCB/PLG/2020/ 1767-93

Dated: 04-12-2020

A copy of the above is forwarded to the following for information and further necessary action:-

1. All Branch Incharges dealing with consent management in Head Office of the Board.
2. All Regional Officers of the Board in the field.
3. Nodal Officer of the HSPCB, Haryana Enterprises Promotion Centre (HEPC), Bay No. 63-64-65-66, Sector 2, Panchkula.
4. Branch Incharge -IT Cell.

Endst. No. HSPCB/PLG/2020/ 1794-95

Sr. EE (PLG)
For Chairman

Dated: 04-12-2020

A copy of the above is forwarded to the following for information of the officers:-

1. PS to Chairman
2. PA to Member Secretary

Sr. EE (PLG)
For Chairman

Checklist of documents for obtaining Consent to Operate (CTO) by the Industrial/ Non-Industrial Sector/Project/Unit already existing and operating before 14.07.2016 which were not covered previously under consent management as per notification dated 15.04.2014 amended from time to time or earlier but have been covered under consent management first time w.e.f. 14.07.2016 as per revised categorization of industrial sectors for consent management.

1. Online consent application.
2. Power of attorney/authority letter to sign the application.
3. Proof or deposit of required and applicable consent fee, as per schedule available on the web-site www.hspcb.gov.in.
4. Collection and testing fee prescribed by the Board as per schedule available on the web-site of the Board, for analysing the samples of effluent/ Air emissions/ Noise level of DG sets, as applicable, for all sources. (Analysis report of air emissions from all sources including diesel engines of capacity more than 0.8MW (800kW) for power plants and generator sets will be required).
5. Copy of balance sheet duly attested by CA or CA certificate w.r.t. capital investment cost of the unit for the preceding year. (Capital investment cost should include the original cost of land, building, plant & machinery without depreciation but with upto date additions. The cost of land and building should be included in the capital investment cost even if it is on lease or rent or mortgage).
6. MOA / partnership Deed / Trust Deed (if changed).
7. Layout plan showing the details of all manufacturing processes, location of stacks/ chimneys, ETP/ STP, APCM, Hazardous Waste storage and treatment facilities, tube wells, Water supply lines, Effluent drains and final outlets for the disposal of the effluent.
8. Permission of the concerned authorities for disposal of the effluent in to sewer/drain etc.
9. Detail of land in case the effluent is discharged on land for percolation or for irrigation along with copy of registered agreement made with the land owners in case the land belong to the persons other then the land of the applicant unit.
10. Detail of ETP/STP, APCM, acoustic enclosure, Hazardous Waste Management Facilities installed in the unit along with their size, specification and capacity.
11. Fard Jamabandi and Intkal of land of the unit in case unit is located outside approved industrial area/estate.
12. Allotment letter of the plot issued from the concerned authority in case of approved industrial area/estate.
13. Manufacturing process and process Flow Chart.
14. Report of Tehsildar and District Forest Officers regarding Kisam of land through Deputy Commissioner for areas covered under Aravali Notification, if applicable. In case the land falls in the industrial estate / area and HUDA sectors, the report of Regional Officers will be taken regarding applicability of Aravali Notification (only for Gurugram and Nuh District).
15. Clearance/ permission in case of the projects falling in the revenue estates covered in the Notification no. 191(E) dt. 27.08.2010 issued by Ministry of Environment, and Forest, Government of India regarding protected area of

- Sultanpur National Park in District Gurgaon.
16. Change of land use permission/license/NOC certificate from the Town & Country Planning Department or respective Municipal or other Authority or Panchayat as the case may be.
 17. Lease deed/ Rent Agreement duly registered with revenue authorities, in case land is taken on lease/rent.
 18. Site plan of the unit in case it is located outside approved industrial area.
 19. Environment Statement in Form V for the financial year ending on 31st March. (required in compliance of Rule 14 of EP Rules, 1986).
 20. Proof of submission of updated safety audit report duly audited with the help of an expert, annually and up to date onsite emergency plan alongwith report of the mock drill of the same to Chief Inspector of Factories alongwith copy of the same, in case of industries/projects/establishments handling Hazardous Chemicals having threshold quantities mentioned in schedule II and III of MSIHC, Rules, 1989 and covered under rule 10 & 13 of these Rules. (Required as per instructions of MOEF & CC issued vide letter No. 14-7(382)/2010-HSMD dated 09.03.2016).
 21. Copy of logbook for last 03 months maintained for operation of ETP/STP/APCM for the record of energy and chemical consumption, quantity of effluent at inlet and outlet of ETP/STP supported with readings of magnetic flow meters alongwith quantity of treated effluent recycled/reused in the process, utilized in the premises and discharged, mode of disposal.

TO WHOM SO EVER IT MAY CONCERN **ANNEXURE A-9**

On the basis of information, Provisional financial statements and valuation report provide to us, we hereby confirm that Mr.Sanjay Kumar Bajaj, Proprietor of M/s Bajaj Sanjay Poultry Farm having its Office at Badshahpur, Sohna Road, Gurgaon has Capital Investment Cost in the books of accounts for Aklimpur farm situated at Aklimpur Road, Gurgaon, Haryana as on 31.03.2024 as follows:

CAPITAL INVESTMENT COST
(as on 31/03/2024)

S.No	Particulars	WDV Amount (Rs. in Lakhs)	Approximate Current Value (Rs. in Lakhs)
1.	Land (Original Cost)	331.71	973.00
2.	Building	44.68	149.20
3.	Plant & Machinery	9.74	-
	Total	386.13	1122.20

The certificate is issued on the request of the management and based on information and details provided to us for HSPCB (Haryana State Pollution Control Board) purpose.

For P.K. Lakhani & Co.

Chartered Accountants

FRN : 014682N

Anil Kumar

Partner

M.No. 545101

Place:Gurgaon

Date: 12th Sep 2024

UDIN: 24545101BKAQCF7219



BAJAJ SANJAY POULTRY FARM

UNIT- M/s Balaji Poultry Farm, Aklimpur, Gurugram.

ANNEXURE A-10

29-10-2024

at: 11:10 AM

Divisional Forest Office (Territorial),
Forest Complex,
Rajiv Chowk,
Gurgaon.
Email: pccf-hry@nic.in

Dear Sir,

We want to know whether Balaji Poultry Farm, Aklimpur, Teekli Road, Badshahpur Distt Gurugram fall under Aravali Notification or Not?

We are attaching (i) Photocopy of Jamabandi (15-03-2017) (Aklimpur); (ii) Photocopy Jamabandi (28-08-2023) (Aklimpur); (iii) Shijra (Map).

Thanking You,

Yours Sincerely,
For Bajaj Sanjay Poultry Farm,
UNIT-M/s Balaji Poultry Farm, Aklimpur,

Proprietor.

Encl: 1) Photocopy of Jamabandi (15-03-2017) (Aklimpur).
2) Photocopy of Jamabandi (28-08-2023) (Aklimpur).
3) Shijra (Map)

Pankaj
29/10/24
Dispatcher
O/o DFO Gurugram

Gurgaon Resi. : (0124), 4045440

Address: A-41 Eros Rosewood City, Sec-49, Gurugram – 122 018.

New Delhi Office : (011) 23736347, 23312372

Address : 20, Indian Oil Bhawan, Janpath, New Delhi – 110 001.

e-mail:- skbajaj13@gmail.comwebsite:-www.bajajpoultry.com**Badshahpur Main Office :** (0124) 2361332, 2361333

Village & P O: Badshahpur, On Gurugram-Sohna Road, Gurugram-12200

Mobile : Sanjay Kumar Bajaj : 98110 2015

ANNEXURE - A -11



प्रभागीय वन अधिकारी द्वारा स्पष्टीकरण पत्र
Clarification letter by
Concerned Divisional Forest Officer
हरियाणा सरकार / Government of Haryana



हरियाणा भू-परिक्षण अधिनियम, 1900 (1900 का पंजाब का अधिनियम II) अथवा वन अथवा प्रतिबंधित भूमि से संबंध में निराक्षेप प्रमाण पत्र।
NOC in respect of Haryana Land and Preservation Act, 1900 (Punjab Act, II of 1900) or Forest or Restricted lands.

नाम Name	संजय कुमार बजाज Sanjay Kumar Bajaj
संगठन का नाम Organisation Name	M/s Bajaj Sanjay Poultry Farm
वर्तमान पता Current Address	Village Aklimpur, Tehsil Badshahpur, District Gurugram
भूमि स्थान Land Location	Aklimpur, Gurgaon.
भूमि मापन Land Measurements	2.48 (Acre)
आयत नम्बर / मुरबा नम्बर Rectangle No./ Murba No.	4//25/2, 13//8/1 Min, 5/2, 14//1 Min, 10;

Reference No. (SRN):- HHM-M7K-T5MP

जारी करने की तिथि / Date of Issuance: 09-12-2024

जारी करने का स्थान / Place of Issuance: Gurgaon

जारी करने वाला प्राधिकरण / Issuing Authority: Divisional Forest Officer



This is a Digitally Signed Certificate and does not require physical signature. The authenticity of this certificate can be verified from the verification link mentioned below:

<https://164.100.137.243/eservices/mobileapi/verify/clarification/HHMM7KT5MP>



प्रभागीय वन अधिकारी द्वारा स्पष्टीकरण पत्र
Clarification letter by
Concerned Divisional Forest Officer
हरियाणा सरकार / Government of Haryana



हरियाणा भू-परिक्षण अधिनियम, 1900 (1900 का पंजाब का अधिनियम II) अथवा वन अथवा प्रतिबंधित भूमि से संबंध में निराक्षेप प्रमाण पत्र।
NOC in respect of Haryana Land and Preservation Act, 1900 (Punjab Act, II of 1900) or Forest or Restricted lands.

किला नम्बर Killa Number	4//25/2, 13//8/1 Min, 5/2, 14//1 Min, 10
प्रयोजन Purpose	Noc For Poultry Farm



जारी करने की तिथि / Date of Issuance: 09-12-2024
जारी करने का स्थान / Place of Issuance: Gurgaon
जारी करने वाला प्राधिकरण / Issuing Authority: Divisional Forest Officer

This is a Digitally Signed Certificate and does not require physical signature. The authenticity of this certificate can be verified from the verification link mentioned below:

<https://164.100.137.243/eservices/mobileapi/verify/clarification/HHMM7KT5MP>



प्रभागीय वन अधिकारी द्वारा स्पष्टीकरण पत्र
Clarification letter by
Concerned Divisional Forest Officer
हरियाणा सरकार / Government of Haryana



हरियाणा भू-परिष्ठापन अधिनियम, 1900 (1900 का पंजाब का अधिनियम II) अथवा वन अध्याय प्रतिबंधित भूमि से संबंध में निराक्षेप प्रमाण पत्र।
NOC in respect of Haryana Land and Preservation Act, 1900 (Punjab Act, II of 1900) or Forest or Restricted lands.
Applicant Sanjay Kumar Bajaj located at village /city Aklimpur district Gurgaon
made a proposal to use this land for Noc For Poultry Farm. It is made clear that:

- a) As per records available above said land is not part of notified Reserved Forest, Protected Forest under Indian Forest Act, 1927 or any area closed under section 4 of Punjab Land Preservation Act, 1900.
- b) It is clarified that by the Notification No. S.O.8/PA 2/1900/S. 4/2013 dated 4th January, 2013, all Revenue Estate of Gurgaon is notified u/s 4 of PLPA 1900 and S.O.81/PA.2/1900/S.3/2012 u/s 3 of PLPA 1900. The area is however not recorded as forest in the Government record but felling of any tree is strictly prohibited without the permission of Divisional Forest Officer, Gurgaon.
- c) If approach is required from Protected Forest by the user agency, the clearance/ regularization under Forest Conservation Act 1980 will be required. Without prior clearance from Forest Department, the use of Forest land for approach road is strictly prohibited. M/s M/s Bajaj Sanjay Poultry Farm whose land is located at village/city, Aklimpur District Gurgaon must obtain clearance as applicable under Forest Conservation Act 1980.
- d) As per the records available with the Forest Department, Gurgaon the area does not fall in areas where plantations were raised by the Forest Department under Aravalli project.
- e) All other statutory clearances mandated under the Environment Protection Act. 1986, as per the notification of Ministry of Environment and Forests, Government of India, dated 07-05-1992 or any other Act/ order shall be obtained as applicable by the project proponents from the concerned authorities.
- f) The project proponent will not violate any Judicial Order/ direction issued by the Hon'ble Supreme Court/ High Courts.
- g) It is clarified that the Hon'ble Supreme Court has issued various judgments dated 07.05.2002, 29.10.2002, 16.12.2002, 18.03.2004, 14.05.2008 etc. pertaining to Aravalli region in Haryana, which should be complied with.
- h) It shall be the responsibility of user agency/ applicant to get necessary clearances/ permissions under various Acts and Rules applicable if any, from the respective authorities/ Department.
- i) This certificate is not applicable in case of Environment Department notification dated 10.03.2016 for Screening Plant, and notification dated 11.05.2016 for Stone Crusher. Investor/Applicant has to take clearance from Environment Department in case of Screening Plant and Stone Crusher.

It is subject to the following conditions:

1. Clarification Is Hereby Issued Subject To The Conditions Mentioned Above And If There Is A Need For Cutting Trees, It Will Be Mandatory To Obtain Separate Permission.

True GMS



Date: 09-12-2024

Place: Gurgaon

Vijender Singh
(Divisional Forest Officer)

This is a Digitally Signed Certificate and does not require physical signature. The authenticity of this certificate can be verified from the verification link mentioned below:

<https://164.100.137.243/eservices/mobileapi/verify/clarification/HHMM7KT5MP>



Regional Office, Gurugram (S)
Haryana State Pollution Control Board
 3rd Floor, HSIIDC Complex, IMT Manesar, Gurugram
 Website - www.hspcb.gov.in E-Mail - hspcbrogrs@gmail.com
 Tele No. 0124-2290208

No. HSPCB/GRS/2024/ 3264-65

Dated: 22/10/2024

To,

ANNEXURE - A-12

M/s Balaji Poultry farm (M/s Bajaj Sanjay Poultry Farm),
 Village-Aklimpur, Badshahpur, Gurugram

Sub: Show cause notice for closure under section 33-A for violation of section 24 & 25 of Water (Prevention and Control of Pollution) Act, 1974 & for closure under section 31-A for violation of section 37 & 38 of Air (Prevention and Control of Pollution) Act, 1981, prosecution action under section 44 for violation of section 25, Water (Prevention & Control of Pollution) Act, 1974 & levy of environmental compensation penalty as per Board Policy dated 22.12.2021.

Whereas, the Hon'ble NGT in OA No 681 of 2017 titled as Gauri Maulekhi V/s Union of India & Ors. Regarding poultry farms draft guidelines by CPCB

"Accordingly Hon'ble NGT allowed the application and direct CPCB to revisit the guidelines for categorizing the poultry farms as Green Category and exempting their regulation under Air, Water & EP Act. CPCB may issue fresh appropriate orders within three months and in if no further order is issued, all the State PCBs/PCCs will require enforcement of consent mechanism under the above acts after 01.01.2021 for all poultry farms above 25000 birds in the same manner as is being done for farms having more than one lakh birds. Till then, even without such consent mechanism, the State PCBs/PCCs may strictly enforce the environmental norms taken appropriate remedial action against the any violation of water, air and soil standards statutorily laid down".

Whereas, CPCB has framed the revised guidelines in compliance to Hon'ble NGT order applicable for poultry farms having capacity above 25000 birds.

Whereas, your unit requires Consent to Operate under the consent management policy of the Board and to comply the guidelines issued by CPCB (<https://cpcb.nic.icb.nic.in/openpdffile.php?id=TGF0ZXN0RmlsZS0zMzMTYYOTQwMF9tZWVpYXB0b3RvMjg2MjcucGRm>). Whereas, your unit was visited on 30.09.2024 and it was found that:-

1. Your unit not provided mechanism for putting wastewater generated from washing of premises after batch removal, towards green belt.
2. No composting facility found at site.

3. No record of dead birds maintained at site
4. Stock register not maintained at site.

In view of the above, you are directed to show cause within 15 days as to why closure under section 33-A for violation of section 24 & 25 of Water (Prevention and Control of Pollution) Act, 1974 & for closure under section 31-A for violation of section 37 & 38 of Air (Prevention and Control of Pollution) Act, 1981, prosecution action under section 44 for violation of section 25, Water (Prevention and Control of Pollution) Act, 1974 & 43 for violation of section 24 of Air (Prevention & Control of Pollution) Act, 1974 and levy of environmental penalty as per Board Policy dated 22.12.2021 may not be initiated against your unit.

In case you fail to comply with the deficiency mentioned above within the above mentioned stipulated time period it will be presumed that you have nothing to say in this regard and accept the status above, action under the above mentioned sections will be initiated against you.

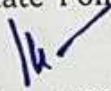
Endst. No. HSPCB/GRS/2024/

A copy of above is forwarded to the Chairman, Haryana State Pollution Control Board, Panchkula for information please.

o/c

**Regional Officer,
Gurugram Region (S)**

Dated :

o/c

**Regional Officer,
Gurugram Region (S)**

JAI SHRI BALAJI MAHARAJ KI
BAJAJ SANJAY POULTRY FARM
UNIT- M/s Balaji Poultry Farm, Aklimpur, Gurugram.

PAGE-1

Date: 11.11.2024

To,
The Regional Officer,
Haryana State Pollution Control Board,
3rd Floor, HSIIDC Complex,
IMT Manesar, Gurugram.

Sub: Reply to the Show Cause Notice dated 22.10.2024 (received on 25.10.2024) for closure under Section 33-A for violation of section 24 & 25 of Water (Prevention and Control of Pollution) Act, 1974 & for closure under section 31-A for violation of section 37 & 38 of Air (Prevention and Control of Pollution) Act, 1981, prosecution action under section 44 for violation of section 25, Water (Prevention & Control of Pollution) Act, 1974 & levy of environmental compensation penalty as per Board Policy dated 22.12.2021.

Sir,

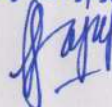
1. The instant reply is being submitted on behalf of the undersigned Poultry Farm i.e. M/s Bajaj Sanjay Poultry Farm, to the show cause notice dated 22.10.2024 (received on 25.10.2024) for closure under Section 33-A for violation of section 24 & 25 of Water (Prevention and Control of Pollution) Act, 1974 & for closure under section 31-A for violation of section 37 & 38 of Air (Prevention and Control of Pollution) Act, 1981, prosecution action under section 44 for violation of section 25, Water (Prevention & Control of Pollution) Act, 1974 & levy of environmental compensation penalty as per Board Policy dated 22.12.2021.

2. At the outset it is important to mention herein that already a closure order dated 29.05.2024 was issued by the Board under Section 33-A of the Water (Prevention and Control of Pollution) Act 1974 and Section 31-A of the Air Prevention and Control of Pollution) Act 1981 and the same is under challenge before the Hon'ble National Green Tribunal as well as the Hon'ble Appellate Authority. That issuance

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e-mail:- skbajaj13@gmail.com
website:-www.bajajpoultry.com

Badshahpur Main Office : (0124) 2361332, 2361333
Village & P O: Badshahpur, On Gurugram-Sohna Road, Gurugram-122001.
Mobile : Sanjay Kumar Bajaj : 98110 20150

For Bajaj Sanjay Poultry Farm



Proprietor

JAI SHRI BALAJI MAHARAJ KI
BAJAJ SANJAY POULTRY FARM
UNIT- M/s Balaji Poultry Farm, Aklimpur, Gurugram.

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of yet another show cause notice when the matters are pending adjudication before the Hon'ble National Green Tribunal as well as the Hon'ble Appellate Authority, amounts to contempt of the orders of the court. Further, since an earlier closure order already exists and the same is under challenge before the Hon'ble National Green Tribunal as well as the Hon'ble Appellate Authority no useful purpose would be served by again issuing a closure order against the undersigned Poultry Farm as the undersigned Poultry Farm is only being operated under the directions of the Hon'ble National Green Tribunal and no new bird has been added in compliance to the undertaking given by the undersigned herein before the Hon'ble National Green Tribunal.

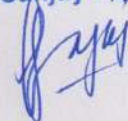
3. That at the outset it is necessary to mention herein that earlier this year the undersigned poultry farm was inspected on the 23.01.2024 by the Regional officer. That after about a lapse of approximately 4.5 months from the date of inspection i.e. 23.01.2024, the undersigned poultry farm was visited by the officers of the Board on 10.06.2024. That on 10.06.2024, the officers of the Board had visited the undersigned Poultry Farm to shut down the poultry farm and to seal the plant and machinery. It is imperative to mention herein on 10.06.2024 when the officers of the Board came to seal the poultry farm a closure order dated 29.05.2024 was handed over by hand to the undersigned herein.

4. That it is imperative to mention herein since the closure order dated 29.05.2024 was issued by the Board both under Section 33-A of the Water (Prevention and Control of Pollution) Act 1974 and Section 31-A of the Air Prevention and Control of Pollution) Act 1981, the undersigned herein having no other option filed an appeal against the same before the Hon'ble National Green Tribunal as well as the Hon'ble Appellate Authority. That both the appeals are pending adjudication. That the Appeal before the Hon'ble National Green Tribunal is listed for hearing on 06.01.2025 and before the Hon'ble Appellate Authority on 09.01.2025.

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For Bajaj Sanjay Poultry Farm


Proprietor

JAI SHRI BALAJI MAHARAJ KI
BAJAJ SANJAY POULTRY FARM
UNIT- M/s Balaji Poultry Farm, Aklimpur, Gurugram.

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5. That the Appeal before the Hon'ble National Green Tribunal was filed by the undersigned on 09.07.2024 and certain objections were put by the Registry of the Hon'ble Tribunal on 10.07.2024. That the objections dated 10.07.2024 as pointed out by the registry of the Hon'ble National Green Tribunal in the Appeal filed by it were removed by the undersigned on 08.08.2024. That in the interregnum, the Board issued directions dated 08.08.2024 to the SDM Gurugram for carrying out auction of birds of the undersigned poultry unit in terms of the order dated 29.05.2024. The undersigned herein moved an application being IA No. 378/2024 in Appeal 30/2024 before the Hon'ble National Green Tribunal for stay of directions dated 08.08.2024. That the Appeal filed by the undersigned herein before the Hon'ble National Green Tribunal was listed for hearing on 20.08.2024 and the Hon'ble National Green Tribunal was pleased to grant stay of directions dated 08.08.2024 on the undertaking of the undersigned that no new bird shall be added in the poultry farm. That thereafter, the Appeal before the Hon'ble National Green Tribunal was listed for hearing on 13.09.2024 when the following orders were passed:

"Counsel for the Appellant, while making a prayer for continuing the interim order, has submitted that after the passing of the interim order by the Tribunal, no new bird has been added to the poultry farm. Having regard to the short life span of the birds, an inspection be carried out by the respondent to ascertain if any new birds are being added by the Appellant. The respondent will file a report before the Tribunal disclosing the number of birds in the poultry farm on the date of passing the interim order and the number of birds found on the date of inspection

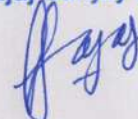
Subject to the above, the interim order will continue till the next date of hearing.."

6. That in compliance of the order dated 13.09.2024 passed by the Hon'ble National Green Tribunal no new birds have been added to this poultry farm. An inspection was carried out by the officers of the

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For Bajaj Sanjay Poultry Farm



Proprietor

JAI SHRI BALAJI MAHARAJ KI
BAJAJ SANJAY POULTRY FARM
UNIT- M/s Balaji Poultry Farm, Aklimpur, Gurugram.

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Board on 30.09.2024 and as per the inspection report the total number of birds as on 30.09.2024 were 32436. That the birds as per the earlier inspection report dated 23.01.2024 were 32564, the reduction being on account of usual mortality. Therefore, no new birds have been added in compliance to the undertaking given by the undersigned herein before the Hon'ble National Green Tribunal. Copy of the inspection report dated 31.09.2024 is marked and attached herewith as **Appendix-A**.

7. That the undersigned also applied for grant of Consent to Operate on 23.07.2024. That the Consent to Operate was refused by the Board on 17.08.2024. That aggrieved by the same, the undersigned filed an appeal against the said refusal order dated 17.08.2024 before the Hon'ble Appellate Authority. That the Appeal bearing no. 16/2024 filed before the Hon'ble Appellate Authority by the undersigned against the CTO refusal order, is pending adjudication and is now listed for hearing on 14.11.2024.

8. That therefore, since both the orders passed by the Board i.e. Closure order dated 29.05.2024 and Refusal of CTO order dated 17.08.2024 have been challenged by the undersigned herein and the same are pending adjudication, no useful purpose would be served by again issuing a closure order against the undersigned Poultry Farm as the undersigned Poultry Farm is only being operated under the directions of the Hon'ble National Green Tribunal and no new bird has been added in compliance to the undertaking given by the undersigned herein before the Hon'ble National Green Tribunal. It is relevant to mention herein that the undersigned is not an industry where the machinery can be switched off and then switched on. Due to the very nature of the poultry farm and it being susceptible to diseases easily, no running poultry farm shall accommodate birds of another poultry farm, making disposal of birds of the undersigned poultry farm impossible. Even otherwise these being layer birds can't be sold as meat, not being broiler.

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For Bajaj Sanjay Poultry Farm

Proprietor

JAI SHRI BALAJI MAHARAJ KI
BAJAJ SANJAY POULTRY FARM
UNIT- M/s Balaji Poultry Farm, Aklimpur, Gurugram.

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9. That as already mentioned in the preceding paragraph, the undersigned Poultry Farm was visited by the officers of the Board on 30.09.2024. That certain observations have been stated by the Board in the show cause notice dated 22.10.2024 relating to the inspection conducted on 30.09.2024 and the undersigned would like to submit reply to the same.

1. Your unit not provided mechanism for putting wastewater generated from washing of premises after batch removal, towards green belt.

That the undersigned has provided mechanism for carrying wastewater generated from washing of premises after batch removal, towards green belt. It is imperative to mention herein that the inspection report dated 30.09.2024 specifically states that Holding Tank has been provided for collection of Wastewater from the cleaning operations, however, the drainage system is temporary. That therefore, accordingly as per the observation of the Board with respect to temporary drainage system, the undersigned has now covered the same with pipes for carriage of waste water from Holding Tank towards green belt. Copy of photographs depicting the pipes for carriage of wastewater from Holding Tank towards green belt are marked and attached herewith as **Appendix-B**.

2. No composting facility found at site.

i. Composting of Dead Birds:

That as per the guidelines dated January 2022 with respect to the poultry farms, the dead birds have to be disposed off following any of the disposal methods.

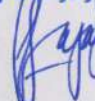
- a. Burial Method.
- b. Composting.

It is relevant to mention herein that as per the aforementioned guidelines, all poultry farms have to adopt either of the two methods for disposal of the dead birds. That in the undersigned Poultry Farm, dead

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For Bajaj Sanjay Poultry Farm



Proprietor

JAI SHRI BALAJI MAHARAJ KI

BAJAJ SANJAY POULTRY FARM

UNIT- M/s Balaji Poultry Farm, Aklimpur, Gurugram.

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birds are disposed off using the Burial Method. It is imperative to mention herein that there are proper and adequate burial pits in the undersigned poultry farm for the disposal of dead birds and copy of the photographs of the same are marked and attached herewith as **Appendix-C**. That the inspection report dated 30.09.2024 duly mentions that burial pits have been provided for disposal of dead birds.

ii. **Composting of Manure:**

That earlier at the asking of the Board, the undersigned had got made composting pits at the poultry farm and the copy of photographs of the pits are marked and attached herewith as **Appendix-D**. However, the manure is directly collected under the cages and the same is sold to farmers and the same has been duly recorded by the Board in the report dated 31.09.2024. As mentioned in the report dated 21.09.2024, permanent roof has been provided for protection of manure from run-off water and to avoid dust and odours.

3. **No record of dead birds maintained at site.**

+

4. **Stock register maintained at site.**


That the undersigned is duly maintaining the record of dead birds at site as well the stock register and a copy of the record maintained for the month of September 2024 is marked and attached herewith as **Appendix-E**.

10. That the undersigned through this reply humbly submits before your good self that, since the closure of the undersigned Poultry Farm was already directed by the Board vide order dated 29.05.2024 and the same is already under challenge before the Hon'ble National Green Tribunal and Hon'ble Appellate Authority, no useful purpose would be served by reissuing a closure order against the undersigned Poultry Farm,

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For Bajaj Poultry Farm



Proprietor

JAI SHRI BALA JI MAHARAJ KI
BAJAJ SANJAY POULTRY FARM
UNIT- M/s Balaji Poultry Farm, Aklimpur, Gurugram.

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as it is only being operated under the directions of the Hon'ble National Green Tribunal and no new birds have been added in compliance with the undertaking previously provided by the undersigned before the Hon'ble National Green Tribunal.

11. That the undersigned further requests your good self that the aforesaid show cause notice be kept in abeyance and no further directions be issued in this regard till the appeals pending before the Hon'ble National Green Tribunal and Hon'ble Appellate Authority are decided. The undersigned also further requests you to grant an opportunity of personal hearing to the undersigned herein so that relevant facts and documents could be placed before your good self.

Thanking You,

Yours Sincerely,
For M/s Bajaj Sanjay Poultry Farm

For Bajaj Sanjay Poultry Farm


Proprietor

Proprietor.

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Regional Office, Gurugram (S)
Haryana State Pollution Control Board
 3rd Floor, HSIDC Complex, MT Mansarovar, Gurugram
 Website - www.hspbh.gov.in E-Mail - hspbh@rediffmail.com
 Tele No. 0124-2290207, 0124-2290208

1. Name and Address of the Unit: **M/s Bajaj Sanjay Poultry Farm**
Vill. Aklimpur, Gurugram
2. Date of Inspection: **30/09/2024**
3. Date of Establishment: **1998**
4. Name of the unit Prop./Directors/Partners: **sh. Sanjay Kumar Bajaj**
5. E-mail ID and Contact No.: **sb.bajaj13@gmail.com**
6. Latitude and Longitude: **28.37028, 77.04211**
7. Total no. of birds: **32,436 birds (layer)**
8. Total no. of Sheds: **04 + 02 (Vacant)**
9. Whether covered under Consent Management?: **CTO applied but refused**

Sr. No.	Directions:	Compliance status
(i)	(i) Gaseous emission (NH₃ & H₂S) and Feed Mill Dust	
	The gaseous emission viz Ammonia (NH ₃) and Hydrogen Sulphide (H ₂ S) are emanated from the excreta generated from the birds causes odour. The odour is produced due to anaerobic conditions in the litter occurs due to its storage at one place for longer period. The general practice followed by poultry farms to control odour is by maintaining good ventilation and free flow of air.	Good Ventilation at site
	Dust is generated from the feed mill operation during mixing and grinding of various ingredients of feed. The feed mill operations are typically located inside the mill buildings. Dust extraction systems are generally used to collect the dust and to improve the shop floor environment	No feed mill at site
(ii)	Solid Waste	
	Sources of solid waste are (i) Poultry droppings/Manure/Litter (ii) Dead Birds & (iii) Hatchery Waste.	
	In case of cage system, excreta are collected just below the bird cages directly on ground, made of stone slabs or concrete or impermeable compacted clay. Litter is collected and kept dry by maintaining good ventilation and free air flow to undergo aerobic composting. The manure is removed once in four to six months & sold to the farmers. In deep litter system, excreta are collected in bed made up of agro residue (rice husk, saw dust, groundnut hulls, wood shavings, and dried leaves) itself. Once in a day or two days the bed is scratched for mixing of litter. Once the chicken is sold for meat, the bed (rice husk, saw dust, groundnut hulls, wood shavings, and dried leaves) is removed once the cycle of 42 to 45 days gets over along with the excreta and sold as manure. The shed is washed and lime is applied as disinfectant and allows the area for quarantine period.	Excreta cleaned once in 30 days
	Death of the birds in poultry farms is a common phenomenon and their disposal is an issue. Dead birds cause nuisance, odor and aesthetic problems like disease, insect, rodent and predator problems if the birds are not disposed immediately. Dead birds are either burned at relatively high temperatures using different fuels which causing atmospheric pollution and also odour nuisance or buried in the burial pit in the premises.	Burial Pit Provided

30/9/24 at 4:16 PM

	During hatching operation, large quantity of solid waste comprising of egg shells, unhatched eggs, dead embryos and chickens and a viscous liquid from eggs, etc is generated. This waste is disposed through open burning or through rendering plant.	Not water Hatchery
(iii)	Waste water generation from cleaning operation	
	Water in poultry farms is used for drinking of birds, sprinkling during the summer and for cleaning sheds and equipment in between hatch replacement.	Nipple system Provided
	As such there is no process waste water generation from the poultry farming. However, wastewater is generated during cleaning operations. The waste water is collected in holding tank and utilized in gardening in the premises.	No water logging/water path
(iv)	Other issues:	
	Breeding of flies and rodents, etc. are the other issues in poultry farms	Controlled
(v)	Minimization of odour/gaseous pollution	
	Proper ventilation and free flow of air over manure collection points to keep it dry shall be ensured.	Complying
	Manure should be protected from Run-off water and from unwanted pests/insects.	Complying
	Well-designed storage facilities should be provided to contain manure /litter.	Yes
	Carcasses of dead birds shall be promptly collected on regular basis and disposed appropriately without damaging the environment as per the prescribed methods under section 6.2 (iii) of the guidelines	Yes
(vi)	Dust from Feed Mills	
	Feed mill and Go-down should be located on a well elevated ground preferably near the entrance of the farm and isolated from other poultry sheds.	No Feed mill at site
	Dust collector system should be installed to control emissions from mixing and grinding section of the feed mill.	
	Workers in the feed mill shall be provided with dust masks to protect them from dust.	
	Provision for vehicle tyre dip shall be made at the entrance to remove impurities/dust carried by vehicle tyres.	Provided tyre dip
	Floor of the feed mill and Go-down shall be concrete and raised above the ground level by a minimum of 2 feet.	Not
(vii)	Management of solid wastes (Solid Wastes contains Manure/litter, Hatchery Debris and Dead Birds)	
	Manure handling and disposal	
	Proper ventilation and free flow of air over manure collection points to keep it dry (by blowing dry air over it or by conveying ventilation air through the manure pit) shall be ensured to prevent obnoxious odour in the area.	Complying
	Poultry housing shall be ventilated allowing sufficient supply of fresh air to remove humidity, dissipate heat and prevent build-up of gases such as methane, carbon dioxide, ammonia, etc.	Complying
	Excreta shall be scratched at least once in two days as needed for mixing of litter and to keep bedding material (rice husk, saw dust, wood shavings etc.) dry in case of deep litter houses the waste material. This waste shall be utilised for composting after completion of the cycle.	No Composting at site
	Manure collected under cages on high raised platforms shall be stored for further processing and utilized by using following options:	Manure collected under cages Given to farmers
	Land application of manure to the nutritional requirements of soil and crop shall be balanced.	
	The litter / manure storage facilities shall be minimum 2 m above the water table and of adequate size based on type and number of birds handled. Its base should be constructed with stone slabs or concrete or impermeable compacted clay.	Complying
	Manure shall be protected from run off water and cover it to avoid dust and odours in storage pits. The dry manure dump shall be covered with permanent roof or with plastic / similar material to prevent air emissions and the precipitation falling on it.	Permanent roof provided
	Mortalities on farm by proper animal care and disease prevention program shall be reduced.	Vaccination given Bio-security Control adopted

Signature
30-9-2024
at 4:10 PM

<p>Proper facilities (Burial Pit/Composting/Incineration) shall be provided for Collection, storage, transport and disposal of dead birds. Domestic hazardous wastes (pesticides, vials, medicines, syringes, etc.) shall be disposed as per provisions of "Solid Waste Management Rules, 2016".</p>	<p>Burial Pit provided into nasal vaccine given regularly used</p>
<p>(viii) Composting of Manure Proper mixing the waste with a carbon rich material (e.g., paddy straw / husk, wood shavings) should be done in the pits. Carbon to nitrogen ratios of 20:25:1 is usually recommended. Pure manure can also be composted following the procedure and monitoring all parameters. The composting facilities may be designed through expert institutions in the field as per the size of poultry farms. Periodic stirring of compost material should be done for its proper mixing. <ul style="list-style-type: none"> Moisture levels should be maintained between 35 to 50%. Temperature monitoring should be done to determine composting conditions. </p>	<p>No composting at site NA NA</p>
<p>(ix) Hatchery Waste Efforts shall be made in converting the shells to animal feed to supply as a source of calcium, especially for poultry feeds. Extrusion with soya bean meal can be used to make a shell/hatchery meal. Un-hatched eggs shall be disposed of by composting or rendering.</p>	<p>NA NA</p>
<p>(x) Dead Birds Disposal The dead birds arising from day to day farm activity shall be separated from other live birds promptly and stored in closed containers and disposed off within 24 hours by following any of the disposal methods.</p>	<p>No record at site</p>
<p>Burial Method:- The dead birds arising from day to day farm activity should be separated from other live birds promptly and should be stored in closed containers & disposed off within 24 hours. The dead bird burial pit shall be of minimum 3 to 4 m in depth and 0.8 to 1.2 m diameter and this size may vary as per the capacity of poultry farm and shall be located above minimum 3 m from the ground water table. The dead bird burial pit shall be provided with a vermin/fly proof cover made up of wooden / metal / concrete having a central operable lid of proper size for day to day dropping of carcasses. Carcasses shall be covered by a thin layer of soil (at least 40 cm deep) along with calcium hydroxide. When the pit is full, a compacted soil cover of 0.5 m shall be provided with the top of the covered soil well above the ground level. The distance between any two burial pits should not be less than 1 m.</p>	<p>Burial Pit provided & complying</p>
<p>Composting:- The composting facility shall not be located within 300 m from the nearest dwelling and 100 m from any well or water course.</p>	<p>NA</p>
<p>The capacity of the composting facility shall be sufficient to handle the average mortalities on the farm.</p>	<p>No Composting at site</p>
<p>The roof of the composting facility shall be permanent with concrete bottom.</p>	<p>at site</p>
<p>The composting facility shall be secured with link mesh all around raised to a height of 1.5 m above the ground level to avoid the predation by stray dogs etc.</p>	<p>NA</p>
<p>A proper mixture of smaller and larger particle sizes to obtain an optimum air exchange within the mixture and build-up of temperature.</p>	<p>NA</p>
<p>Moisture content of the composting pile shall be approximately 60%. More than this may result in odour problems and less than this will reduce the efficiency of the composting process.</p>	<p>NA</p>
<p>Carbon and nitrogen are vital nutrients for the growth and reproduction of bacteria and fungi. The carbon-to-nitrogen ratio shall be in the range of 20:1 and 25:1 for proper composting. This is obtained by carefully balancing the dead bird and carbon sources.</p>	<p>NA</p>
<p>The optimum temperature for composting is 54 to 66°C which pasteurizes the compost. If temperature falls below 49°C after a week or so, the material</p>	<p>NA</p>

50-4-2024 at 4:16 PM

	<p>should be moved to the secondary stage unit. To facilitate this early transfer of the first stage material to the secondary stage, the proper designing of the primary stage (first stage) facility is desirable as illustrated in figure 5.5. Failure to do so will result into poor compost. The temperature in the secondary stage unit will begin to raise as beneficial bacterial activity begins and will peak in 5 to 10 days.</p>	
(xi)	<p>The waste water generated from the cleaning operations (after each batch removal) shall be collected in appropriate holding tank and put to use in the green belt. Efforts may be made for dry cleaning of the sheds with use of disinfectant so as to avoid use of water.</p>	<p>holding tank provided but drainage system is temporary (Kaccha)</p>
	<p>Water use and spills from drinking devices shall be reduced by preventing overflow or leakages and using calibrated, well-maintained self-watering devices.</p>	<p>Drainage system is temporary</p>
	<p>Improve drainage, reduce standing water and water ditches to control mosquitoes and flies.</p>	
	<p>Use of pressure pumps, hot water or steam in cleaning activities instead of cold water and plain water scrubs may be encouraged to improve sanitation and reduce the quantities of wash water.</p>	<p>Manual cleaning done</p>
(xii)	<p>Other issues:</p> <p>Control of Flies: Proper treatment and disposal of manure, ventilation of sheds, control of temperature, good sanitation, swift repairs of leaks, avoidance of feed spills, prompt removal of broken eggs and dead birds shall be ensured for control of flies in the poultry farms. The farm should have provisions of wire nettings, traps, fly repellents, insecticides etc.</p> <p>Control of Rodents: Methods for the control of rodents may include: i) Exclusion ii) Trapping Glue boards iii) Tracking powder iv) rodent proof doors and windows to eliminate rodents/pest infestation.</p>	<p>Complying</p>
	<p>As per Bureau of Indian Standards 1374: 2007, on poultry feed specifies that the use of antibiotic growth promoters is not recommended in poultry feed, hence use of antibiotics should not be mixed with feed or administered for non-therapeutic purposes without prescription for diseased birds. Regulation for use of antibiotics shall be regulated as per the advisory/directions issued by Department of Animal Husbandry, Dairying and Fisheries and Ministry of Health and the Drug Controller General of India.</p>	<p>Complying</p>
(xiii)	<p>Siting Criteria</p> <p>500 m from residential zone in order to avoid nuisance caused due to odour & flies</p> <p>100 m from major water course like River, Lakes, canals and drinking water source like wells, summer storage tanks, in order to avoid contamination due to leakages/spillages, if any.</p> <p>100 m from national Highway (NH) and 50 m from State Highway (SH) in order to avoid nuisance caused due to odour & flies</p> <p>10-15 m from rural roads/internal roads/village pagdandis</p> <p>The Poultry sheds should not be located within 10 m from farm boundary for cross ventilation and odour dispersion</p> <p>Regulatory/ Monitoring Mechanism for Poultry Farms:-</p> <p>Poultry Farms handling birds above 25,000 at single location will have to obtain consent to establish (CTE) and consent for operate (CTO) under the Water Act, 1974 & Air Act 1981 from State Pollution Control Board/ Pollution Control Committee.</p>	<p>old farm</p> <p>CTO applied but refused</p>

Remarks:-

Stock register not maintained at site

Signature of Representative of the unit:
 Name: Sh. S.K. Bajaj
 Designation: Proprietor
 Dated: 30/09/2024

Signature of Inspecting Officers:
 Dr. Sandeep Kumar
 Vet Surgeon
 G.V.H - Bidshapur

Sidharth, AEE
 HSPCB
 Gurugram (S)

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Regional Office, Gurugram (5)
 Haryana State Pollution Control Board
 3rd Floor, HSIIDC Complex, IMT Manesar, Gurugram
 Website - www.hspcb.gov.in E-Mail - hspcbrogrs@gmail.com
 Tele No. 0124-2290207, 0124-2290208



Inspection Performance

Sr. No.	Particulars	Reply
1.	Name of the Poultry farm	M/s Bajaj Sanjay Poultry Farm Vill. - Aklimpur, Gurugram
2.	Address of the Poultry farm	Vill. Aklimpur, Gurugram
3.	GPS Coordinates	28-37028 77-04211
3.	Name & Designation of the representative present at site	sh. Sanjay Kumar Bajaj, Proprietor
5.	Total number of birds in the poultry farm with age	Shed 1 - 1464 cages x 4 No. = 5856 birds (layer) Shed 2 - 1464 cages - 5864 birds Shed 3 - 1464 cages - 5860 birds Shed 4 - 1464 cages - 5856 birds Shed 5 - 9000 birds <u>Total - 32,436 birds</u>

Name & Signature of
 representative of the Poultry farm

30-9-2024
 at 4:15 PM
 Name & Signature of
 Inspecting Officers
 Dr. Sandeep Kumar Sidharth
 Vet. Surgeon AEF
 GWH, Badliapur, HSPCB
 GURUGRAM (5)



IMAGE-1

08/11/2024, 15:58

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IMG-20241108-WA0038.jpg



IMAGE- 2

08/11/2024, 15:59

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IMG-20241108-WA0039.jpg



IMAGE-3

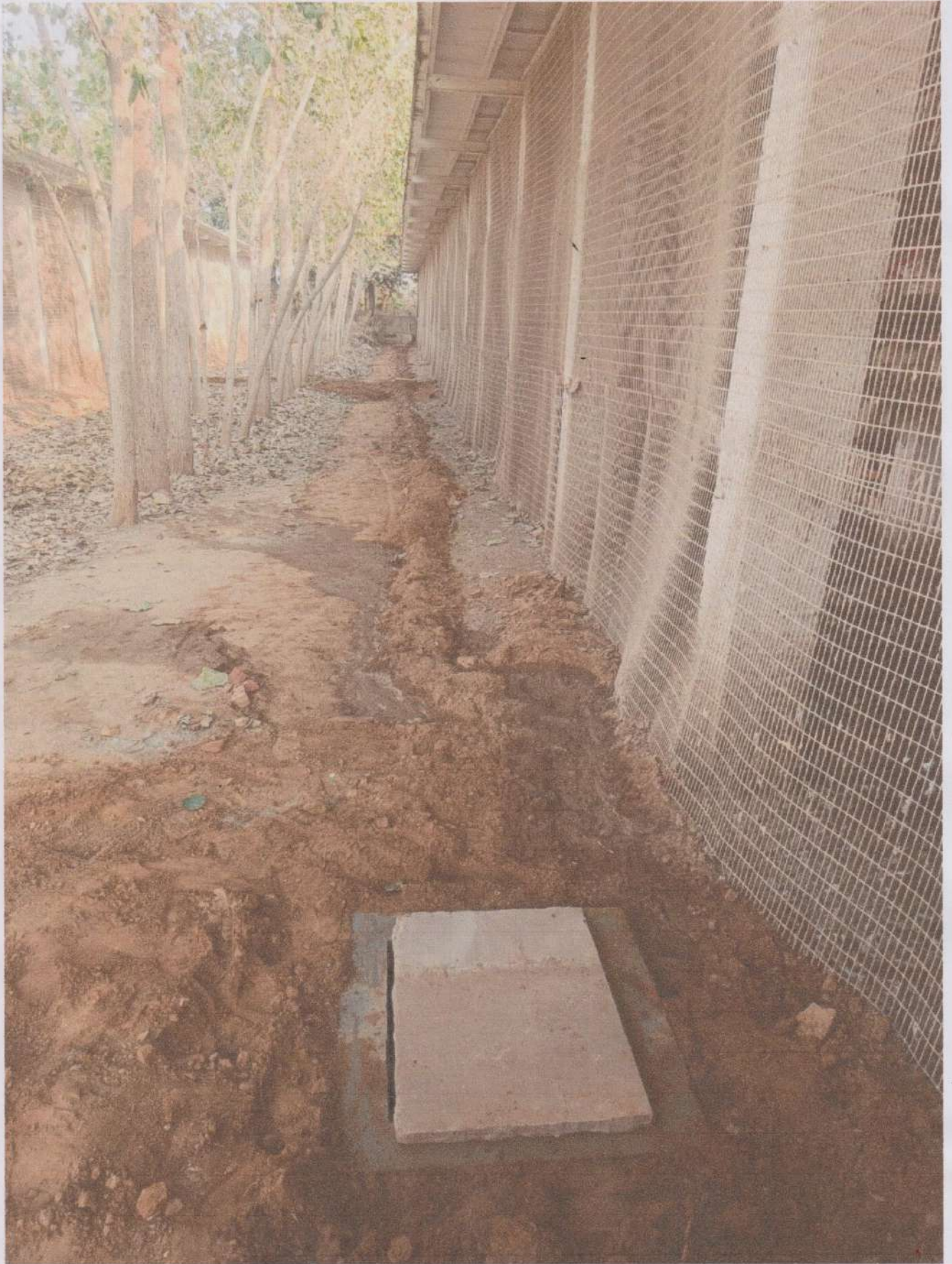


IMAGE-4

08/11/2024, 15:59

100-17.

IMG-20241108-WA0041.jpg



Water collection for Irrigation at the Farm

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Image-5

10q-19.



BURIAL PIT .

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10/01/21



COMPOSTING PIT.

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109-23



Jai shri Bala Ji Maharaj Ki		M/s Balaji Poultry Farms							100.5 Age			Date: 30-09-2024								
	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
1A	2868			300	2260		14	240		1	2500	15	2485	86.6	105	46		0	5856	2440
1B	2388			300	2280		11	240			2520	11	2509	84.0	100	81		0	0	-600
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5856	0	0	600	4540		25	480		1	5020	26	4994	85.3	102	127	0	0	5856	1840
2A	2879			300	2225		10	240			2465	10	2455	85.3	104	-2		0	5864	3885
2B	2985			300	2210		15	240			2450	15	2435	81.6	101	31		0	0	-600
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5864	0	0	600	4435		25	480		0	4915	25	4890	83.4	102	29	0	0	5864	3285
3A	2938			325	2195		12	300		2	2495	14	2481	84.4	111	117		0	5860	3060
3B	2922			325	2210		15	300			2510	15	2495	85.4	111	77		0	0	-650
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5860	0	0	650	4405		27	600		2	5005	29	4976	84.9	111	194	0	0	5860	2410
4A	2934			325	2140		17	365		1	2505	18	2487	84.8	111	79		0	5856	3125
4B	2922			325	2230		12	300			2530	12	2518	86.2	111	62		0	0	-650
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
stot	5856	0	0	650	4370		29	665		1	5035	30	5005	85.5	111	141	0	0	5856	2475
GI_tot	23436	0	0	2500	17750		106	2225		4	19975	110	19865	84.8	107	491	0	0	23436	10010

98.6 Age																				
	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
5A	2237			235	1780		10	90			1870	10	1860	83.1	105	-32		0	4476	1162
5B	2239			235	1790		12	100			1890	12	1878	83.9	105	1		0	0	-470
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	4476	0	0	470	3570		22	190		0	3760	22	3738	83.5	105	-31	0	0	4476	692
6A	2241			235	1800		9	95		2	1895	11	1884	84.1	105	30		0	4524	1032
6B	2283			235	1793		13	80			1873	13	1860	81.5	103	13		0	0	-470
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	4524	0	0	470	3593		22	175		2	3768	24	3744	82.8	104	43	0	0	4524	562
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GII_tot	9000	0	0	940	7163		44	365		2	7528	46	7482	83.1	104	12	0	0	9000	1254

-0.1 Age																				
	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GIII_tot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

0.1 Age																				
	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GIV_tot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Water Cons(1) W/F(1)=#### Water Cons(Ncup) W/F(NCUP)= #DIV/0!

-0.1 Age																				
	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
GV_tot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Ftot 32436 0 0 3440 24913 150 2590 6 27503 156 27347 84.3 106 503 0 0 32436 11264

Meter Reading From

	GI	GII	GIII	GIV	GV	Total
B/F	22969	8607	0	0	0	31576
Prod	19865	7482	0	0	0	27347
Total	42834	16089	0	0	0	58923
Market						0
Bal	42834	16089	0	0	0	58923
Brok						0
+/-						0
Stock	42834	16089	0	0	0	58923

Eggs	Sets
1000g	
1100g	
1200g	
1300g	
1400g	
1500g	
Mixed	

Empty Trays	CARD BOARDS	TRAYS	Plastic Trays	Empty Bags	Katta	Pink Big 10 egg box	Pink Small 10 egg box	White Big 10 egg box	White Small 10 egg box	CFL 11W
B/F	13	17	20	3350	0	358	0	50250	0	0
Market										
Total	13	17	20	3350	0	358	0	50250	0	0
Recd										
+/-										
Bal	13	17	20	3350	0	358	0	50250	0	0

Birds

Age	GI	GII	GIII	GIV	GV	Total
B/F	100.5	98.6	-0.1	0.1	-0.1	0
Mort	23436	9000	0	0	0	32436
Sale/TI	0	0	0	0	0	0
Add	0	0	0	0	0	0
Total	23436	9000	0	0	0	32436

Feed

B/F	GI	GII	GIII	GIV	GV	Total
Cons	12510	2194	0	0	0	14704
Add	2500	940	0	0	0	3440
Total	10010	1254	0	0	0	11264

Other Feed

B/F	GI	GII	GIII	GIV	GV	Total
Cons	0	0	0	0	0	0
Add	0	0	0	0	0	0
Total	0	0	0	0	0	0

Vaccine Name

Age Shed

--	--

Medicine	In	Time	Dosage	Per	Per	Days	Consumed	Unit	Shed Group
Liv52		9:00 PM		m/ltr	Per 1000 Chicks	(1)		ml	LC
thuja 200		6:00 AM		m/ltr	Per 1000 Chicks	(5)		ml	5
lachesis 200		4:00Pm		m/ltr	Per 1000 Chicks	(5)		ml	7
Mercurius Sol 6		6:00 AM		m/ltr	Per 1000 Chicks	(3)		ml	7
Antim Tart 30		6:00 AM		m/ltr	Per 1000 Chicks	(3)		ml	1
Gud		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Lachesis 200		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Zetress		5:00 AM				(2)			25
Neeri		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Vitamin c		5:00 AM				(2)			25
						(2)			25

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Aklinpur

Jai shri Bala Ji Maharaj Ki		M/s Balaji Poultry Farms								100.4 Age				Date: 29-09-2024			
Birds	Mort	Sale/TF	Feed	10:30A M	Bro ken	4:00 PM	Bro ken	Total prod	Tot.b rok	pro. afte r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
1A	2868		300	2230	15	225	1	2455	16	2439	85.0	105	21		0	5856	-160
1B	3388		300	2200	12	240		2440	12	2428	81.3	100	-33		0	0	-600
	0							0	0	0	0.0	0	0		0	0	0
	0							0	0	0	0.0	0	0		0		3200
Stot	5856	0	600	4430	27	465	1	4895	28	4867	83.1	102	-12	0	0	5856	2440
2A	2879		300	2260	12	210	1	2470	13	2457	85.3	104	-22		0	5864	1285
2B	2985		300	2215	10	200	1	2415	11	2404	80.5	101	-24		0	0	-600
	0							0	0	0	0.0	0	0		0	0	0
	0							0	0	0	0.0	0	0		0		3200
Stot	5864	0	600	4475	22	410	2	4885	24	4861	82.9	102	-46	0	0	5864	3885
3A	2938		325	2175	19	210	2	2385	21	2364	80.5	111	15		0	5860	510
3B	2922		325	2205	17	230		2435	17	2418	82.8	111	27		0	0	-650
	0							0	0	0	0.0	0	0		0	0	0
	0							0	0	0	0.0	0	0		0		3200
Stot	5860	0	650	4380	36	440	2	4820	38	4782	81.6	111	42	0	0	5860	3060
4A	2934		325	2254	15	170	1	2424	16	2408	82.1	111	-5		0	5856	575
4B	2922		325	2275	15	196		2471	15	2456	84.1	111	26		0	0	-650
	0							0	0	0	0.0	0	0		0	0	0
	0							0	0	0	0.0	0	0		0		3200
Stot	5856	0	650	4529	30	366	1	4895	31	4864	83.1	111	21	0	0	5856	3125
GI_tot	23436	0	2500	17814	115	1681	6	19495	121	19374	82.7	107	5	0	0	23436	12510

98.5 Age																	
Birds	Mort	Sale/TF	Feed	10:30A M	Bro ken	4:00 PM	Bro ken	Total prod	Tot.b rok	pro. afte r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
5A	2237		235	1800	13	105		1905	13	1892	84.6	105	57		0	4476	132
5B	2239		235	1793	14	98		1891	14	1877	83.8	105	-6		0	0	-470
	0							0	0	0	0.0	0	0		0	0	0
	0							0	0	0	0.0	0	0		0		1500
Stot	4476	0	470	3593	27	203	0	3796	27	3769	84.2	105	51	0	0	4476	1162
6A	2241		235	1796	12	70		1866	12	1854	82.7	105	-9		0	4524	2
6B	2283		235	1797	15	65		1862	15	1847	80.9	103	7		0	0	-470
	0							0	0	0	0.0	0	0		0	0	0
	0							0	0	0	0.0	0	0		0		1500
Stot	4524	0	470	3593	27	135	0	3728	27	3701	81.8	104	-2	0	0	4524	1032
	0							0	0	0	0.0	0	0		0	0	0
	0							0	0	0	0.0	0	0		0	0	0
	0							0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	9000	0	940	7186	54	338	0	7524	54	7470	83.0	104	49	0	0	9000	2194

-0.1 Age																	
Birds	Mort	Sale/TF	Feed	10:30A M	Bro ken	4:00 PM	Bro ken	Total prod	Tot.b rok	pro. afte r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0							0	0	0	0.0	0	0		0	0	0
	0							0	0	0	0.0	0	0		0	0	0
	0							0	0	0	0.0	0	0		0	0	0
	0							0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
	0							0	0	0	0.0	0	0		0	0	0
	0							0	0	0	0.0	0	0		0	0	0
	0							0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

0.1 Age																	
Birds	Mort	Sale/TF	Feed	10:30A M	Bro ken	4:00 PM	Bro ken	Total prod	Tot.b rok	pro. afte r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0							0	0	0	0.0	0	0		0	0	0
	0							0	0	0	0.0	0	0		0	0	0
	0							0	0	0	0.0	0	0		0	0	0
	0							0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
	0							0	0	0	0.0	0	0		0	0	0
	0							0	0	0	0.0	0	0		0	0	0
	0							0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GIV_tot	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Water Cons(1) W/F(1)= ##### Water Cons(Ncup) W/F(NCUP)= #DIV/0!

-0.1 Age																	
Birds	Mort	Sale/TF	Feed	10:30A M	Bro ken	4:00 PM	Bro ken	Total prod	Tot.b rok	pro. afte r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0							0	0	0	0.0	0	0		0	0	0
	0							0	0	0	0.0	0	0		0	0	0
	0							0	0	0	0.0	0	0		0	0	0
	0							0	0	0	0.0	0	0		0	0	0
GV_tot	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Ftot	32436	0	3440	25000	169	2019	6	27019	175	26844	82.8	106	54	0	0	32436	14704
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Meter Reading From

0

	GI	GII	GIII	GIV	GV	Total	Eggs	Sets
B/F	39595	14637	0	0	0	54232	1000g	
Prod	19374	7470	0	0	0	26844	1100g	
Total	58969	22107	0	0	0	81076	1200g	
Market	36000	13500				49500	1300g	
Bal	22969	8607	0	0	0	31576	1400g	
Brok						0	1500g	
+/-						0	Mixed	
Stock	22969	8607	0	0	0	31576		

Empty	CARD	BOARDS	TRAYS	Plastic	Empty	Katta	Pink Big	Pink Small	White Big	White Small	CFL
Trays	13	17	20	Trays	Bags		10 egg box	10 egg box	10 egg box	10 egg box	11W
B/F	1061	14049	54	3350	0	358	0	50250	0	0	0
Market											
Total	1061	14049	54	3350	0	358	0	50250	0	0	0
Recd											
+/-											
Bal	1061	14049	54	3350	0	358	0	50250	0	0	0

Birds

	GI	GII	GIII	GIV	GV	Total
Age	100.4	98.5	-0.1	0.1	-0.1	
B/F	23436	9000	0	0	0	32436
Mort	0	0	0	0	0	0
Sale/TI	0	0	0	0	0	0
Add	0	0	0	0	0	0
Total	23436	9000	0	0	0	32436

Feed

	GI	GII	GIII	GIV	GV	Total
B/F	2210	134	0	0	0	2344
Cons	2500	940	0	0	0	3440
Add	12800	3000	0	0	0	15800
Total	12510	2194	0	0	0	14704

Other Feed

	GI	GII	GIII	GIV	GV	Total
B/F	0	0	0	0	0	0
Cons	0	0	0	0	0	0
Add						0
Total	0	0	0	0	0	0

Vaccine Name

Age Shed

Medicine	In	Time	Dosage	Per	Per	Days	Consumed	Unit	Shed Group
Liv52		9:00 PM		ml/ltr	Per 1000 Chicks	(1)		ml	LC
thuja 200		6:00 AM		ml/ltr	Per 1000 Chicks	(5)		ml	5
lachesis 200		4:00pm		ml/ltr	Per 1000 Chicks	(5)		ml	7
Mercurius Sol 6		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	7
Antim Tart 30		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	1
Gud		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Lachesis 200		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Zeetress		5:00 AM				(2)			25
Neeri		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Vitamin c		5:00 AM				(2)			25

1 Aug - 28

Aklipur

Jai shri Bala Ji Maharaj Ki		M/s Balaji Poultry Farms										100.3 Age		Date: 28-09-2024					
Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.l rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
1A	2868		300	2240	14	193			1	2433	15	2418	84.3	105	-138		0	5856	440
1B	2588		300	2240	11	232				2472	11	2461	82.4	100	-100		0	0	-600
	0									0	0	0	0.0	0	0		0	0	0
Stot	5856	0	0	600	4480	25	425		1	4905	26	4879	83.3	102	-236	0	0	5856	-160
2A	2879		300	2282	16	215			2	2497	18	2479	86.1	104	113		0	5864	1885
2B	2985		300	2240	12	200				2440	12	2428	81.3	101	-28		0	0	-600
	0									0	0	0	0.0	0	0		0	0	0
Stot	5864	0	0	600	4522	28	415		2	4937	30	4907	83.7	102	85	0	0	5864	1285
3A	2938		325	2135	15	230			1	2365	16	2349	80.0	111	-55		0	5860	1160
3B	2922		325	2195	13	210			1	2405	14	2391	81.8	111	11		0	0	-650
	0									0	0	0	0.0	0	0		0	0	0
Stot	5860	0	0	650	4330	28	440		2	4770	30	4740	80.9	111	-44	0	0	5860	510
4A	2934		325	2243	10	180				2423	10	2413	82.2	111	7		0	5856	1225
4B	2922		325	2280	10	160				2440	10	2430	83.2	111	-26		0	0	-650
	0									0	0	0	0.0	0	0		0	0	0
Stot	5856	0	0	650	4523	20	340		0	4863	20	4843	82.7	111	-19	0	0	5856	575
GI_tot	23436	0	0	2500	17855	101	1620		5	19475	106	19369	82.6	107	-214	0	0	23436	2210

98.4 Age																			
Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.l rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
5A	2237		235	1780	15	70				1850	15	1835	82.0	105	-23		0	4476	602
5B	2239		235	1810	14	90			3	1900	17	1883	84.1	105	40		0	0	-470
	0									0	0	0	0.0	0	0		0	0	0
Stot	4476	0	0	470	3590	29	160		3	3750	32	3718	83.1	105	17	0	0	4476	132
6A	2241		235	1790	12	85				1875	12	1863	83.1	105	-3		0	4524	472
6B	2283		235	1780	10	70				1850	10	1840	80.6	103	3		0	0	-470
	0									0	0	0	0.0	0	0		0	0	0
Stot	4524	0	0	470	3570	22	155		0	3725	22	3703	81.9	104	0	0	0	4524	2
	0									0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0		0	0	0	0	0.0	0	0	0	0	0	0
Stot	0	0	0	0	0	0	0		0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	9000	0	0	940	7160	51	315		3	7475	54	7421	82.5	104	17	0	0	9000	134

-0.1 Age																			
Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.l rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0									0	0	0	0.0	0	0		0	0	0
	0									0	0	0	0.0	0	0		0	0	0
	0									0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0		0	0	0	0	0.0	0	0	0	0	0	0
	0									0	0	0	0.0	0	0		0	0	0
	0									0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0		0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	0	0	0	0	0	0	0		0	0	0	0	0.0	0	0	0	0	0	0

0.1 Age																			
Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.l rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0									0	0	0	0.0	0	0		0	0	0
	0									0	0	0	0.0	0	0		0	0	0
	0									0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0		0	0	0	0	0.0	0	0	0	0	0	0
	0									0	0	0	0.0	0	0		0	0	0
	0									0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0		0	0	0	0	0.0	0	0	0	0	0	0
GIV_tot	0	0	0	0	0	0	0		0	0	0	0	0.0	0	0	0	0	0	0

Water Cons(1) W/F(1)= ##### Water Cons(Ncup) W/F(NCUP)= #DIV/0!

-0.1 Age																			
Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.l rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0									0	0	0	0.0	0	0		0	0	0
	0									0	0	0	0.0	0	0		0	0	0
	0									0	0	0	0.0	0	0		0	0	0
GV_tot	0	0	0	0	0	0	0		0	0	0	0	0.0	0	0	0	0	0	0

Ftot 32436 0 0 3440 25015 152 1935 8 26950 160 26790 82.6 106 -197 0 0 32436 2344

10-22

Meter Reading From

0

	GI	GII	GIII	GIV	GV	Total
B/F	20226	7216	0	0	0	27442
Prod	19369	7421	0	0	0	26790
Total	39595	14637	0	0	0	54232
Market						0
Bal	39595	14637	0	0	0	54232
Brok						0
+/-						0
Stock	39595	14637	0	0	0	54232

Eggs	Sets
1000g	
1100g	
1200g	
1300g	
1400g	
1500g	
Mixed	

Empty Trays	CARD BOARDS	TRAYS	Plastic Trays	Empty Bags	Katta	Pink Big 10 egg box	Pink Small 10 egg boxl	White Big 10 egg box	White Small 10 egg box	CFL 11W
B/F	13	17	20	3350	0	358	0	50250	0	0
Market										
Total	1061	14049	54	3350	0	358	0	50250	0	0
Recd										
+/-										
Bal	1061	14049	54	3350	0	358	0	50250	0	0

Birds

	GI	GII	GIII	GIV	GV	Total
Age	100.3	98.4	-0.1	0.1	-0.1	
B/F	23436	9000	0	0	0	32436
Mort	0	0	0	0	0	0
Sale/TL	0	0	0	0	0	0
Add	0	0	0	0	0	0
Total	23436	9000	0	0	0	32436

Feed

	GI	GII	GIII	GIV	GV	Total
B/F	4710	1074	0	0	0	5784
Cons	2500	940	0	0	0	3440
Add	0	0	0	0	0	0
Total	2210	134	0	0	0	2344

Other Feed

	GI	GII	GIII	GIV	GV	Total
B/F	0	0	0	0	0	0
Cons	0	0	0	0	0	0
Add						0
Total	0	0	0	0	0	0

Vaccine Name Age Shed

Vaccine Name	Age	Shed

Medicine	In	Time	Dosage	Per	Per	Days	Consumed	Unit	Shed Group
Liv52		9:00 PM		ml/ltr	Per 1000 Chicks	(1)		ml	LC
thuja 200		6:00 AM		ml/ltr	Per 1000 Chicks	(5)		ml	5
lachesis 200		4:00Pm		ml/ltr	Per 1000 Chicks	(5)		ml	7
Mercurius Sol 6		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	7
Antim Tart 30		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	1
Gud		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Lachesis 200		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Zeetress		5:00 AM				(2)			25
Neeri		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Vitamin c		5:00 AM				(2)			25

104-30

Aklinpur

Jai shri Bala Ji Maharaj Ki		M/s Balaji Poultry Farms										100.2 Age		Date: 27-09-2024					
Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bio	4:00 PM	ken	Bio	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
1A	2868		300	2255	12	312				1	2567	13	2554	89.1	105	62	0	5856	1040
1B	2988		300	2230	12	343					2573	12	2561	85.7	100	81	0	0	-600
	0										0	0	0.0	0	0	0	0	0	0
Stot	5856	0	0	600	4485	24	655			1	5140	25	5115	87.3	102	143	0	5856	440
2A	2879		300	2151	10	225					2376	10	2366	82.2	104	-135	0	5864	2485
2B	2985		300	2290	13	180				1	2470	14	2456	82.3	101	0	0	0	-600
	0										0	0	0.0	0	0	0	0	0	0
Stot	5864	0	0	600	4441	23	405			1	4846	24	4822	82.2	102	-135	0	5864	1885
3A	2938		325	2128	14	290					2418	14	2404	81.8	111	33	0	5860	1810
3B	2922		325	2170	17	230				3	2400	20	2380	81.5	111	-17	0	0	-650
	0										0	0	0.0	0	0	0	0	0	0
Stot	5860	0	0	650	4298	31	520			3	4818	34	4784	81.6	111	16	0	5860	1160
4A	2934		325	2153	15	270				2	2423	17	2406	82.0	111	29	0	5856	1875
4B	2922		325	2223	15	250				2	2473	17	2456	84.1	111	11	0	0	-650
	0										0	0	0.0	0	0	0	0	0	0
Stot	5856	0	0	650	4376	30	520			4	4896	34	4862	83.0	111	40	0	5856	1225
GI_tot	23436	0	0	2500	17600	108	2100			9	19700	117	19583	83.6	107	64	0	23436	4710

98.3 Age

Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bio	4:00 PM	ken	Bio	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
5A	2237		235	1780	12	90				1870	12	1858	83.1	105	-35	0	0	4476	1072
5B	2239		235	1785	10	70				2	1855	12	1843	82.3	105	0	0	0	-470
	0										0	0	0.0	0	0	0	0	0	0
Stot	4476	0	0	470	3565	22	160			2	3725	24	3701	82.7	105	-35	0	4476	602
6A	2241		235	1800	9	75					1875	9	1866	83.3	105	-15	0	4524	942
6B	2283		235	1765	7	80				1	1845	8	1837	80.5	103	-12	0	0	-470
	0										0	0	0.0	0	0	0	0	0	0
Stot	4524	0	0	470	3565	16	155			1	3720	17	3703	81.9	104	-27	0	4524	472
	0										0	0	0.0	0	0	0	0	0	0
	0										0	0	0.0	0	0	0	0	0	0
	0										0	0	0.0	0	0	0	0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0.0	0	0	0	0	0	0
GII_tot	9000	0	0	940	7130	38	315			3	7445	41	7404	82.3	104	-62	0	9000	1074

-0.1 Age

Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bio	4:00 PM	ken	Bio	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0									0	0	0	0.0	0	0	0	0	0	0
	0									0	0	0	0.0	0	0	0	0	0	0
	0									0	0	0	0.0	0	0	0	0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0.0	0	0	0	0	0	0
	0									0	0	0	0.0	0	0	0	0	0	0
	0									0	0	0	0.0	0	0	0	0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0.0	0	0	0	0	0	0
GIII_tot	0	0	0	0	0	0	0			0	0	0	0.0	0	0	0	0	0	0

0.1 Age

Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bio	4:00 PM	ken	Bio	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0									0	0	0	0.0	0	0	0	0	0	0
	0									0	0	0	0.0	0	0	0	0	0	0
	0									0	0	0	0.0	0	0	0	0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0.0	0	0	0	0	0	0
	0									0	0	0	0.0	0	0	0	0	0	0
	0									0	0	0	0.0	0	0	0	0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0.0	0	0	0	0	0	0
GIV_tot	0	0	0	0	0	0	0			0	0	0	0.0	0	0	0	0	0	0

Water Cons(1) W/F(1)= ##### Water Cons(Ncup) W/F(NCUP)= #DIV/0!

-0.1 Age

Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bio	4:00 PM	ken	Bio	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0									0	0	0	0.0	0	0	0	0	0	0
	0									0	0	0	0.0	0	0	0	0	0	0
	0									0	0	0	0.0	0	0	0	0	0	0
GV_tot	0	0	0	0	0	0	0			0	0	0	0.0	0	0	0	0	0	0

Ftot	32436	0	0	3440	24730	146	2415			12	27145	158	26987	83.2	106	2	0	32436	5784
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Meter Reading From

	GI	GII	GIII	GIV	GV	Total	Eggs	Sets
B/F	22643	12312		0	0	34955	1000g	
Prod	19583	7404		0	0	26987	1100g	
Total	42226	19716		0	0	61942	1200g	
Market	22000	12500				34500	1300g	
Bal	20226	7216	0	0	0	27442	1400g	
Brok						0	1500g	
+/-						0	Mixed	
Stock	20226	7216	0	0	0	27442		

Empty	CARD	BOARDS	TRAYS	Plastic	Empty	Katta	Pink Big	Pink Small	White Big	White Small	CFL
Trays	13	17	20	Trays	Bags		10 egg box	10 egg box	10 egg box	10 egg box	11W
B/F	1061	14049	54	3350	0	358	0	50250	0	0	0
Market											
Total	1061	14049	54	3350	0	358	0	50250	0	0	0
Recd											
+/-											
Bal	1061	14049	54	3350	0	358	0	50250	0	0	0

Birds

Age	GI	GII	GIII	GIV	GV	Total
B/F	100.2	98.3	-0.1	0.1	-0.1	32436
Mort	23436	9000	0	0	0	0
Sale/TI	0	0	0	0	0	0
Add	0	0	0	0	0	0
Total	23436	9000	0	0	0	32436

Feed

	GI	GII	GIII	GIV	GV	Total
B/F	7210	2014	0	0	0	9224
Cons	2500	940	0	0	0	3440
Add	0	0	0	0	0	0
Total	4710	1074	0	0	0	5784

Other Feed

	GI	GII	GIII	GIV	GV	Total
B/F	0	0	0	0	0	0
Cons	0	0	0	0	0	0
Add						0
Total	0	0	0	0	0	0

Vaccine Name	Age Shed

Medicine	In	Time	Dosage	Per	Per	Days	Consumed	Unit	Shed Group
Liv52		9:00 PM		ml/ltr	Per 1000 Chicks	(1)		ml	LC
thuja 200		6:00 AM		ml/ltr	Per 1000 Chicks	(5)		ml	5
lachesis 200		4:00Pm		ml/ltr	Per 1000 Chicks	(5)		ml	7
Mercurius Sol 6		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	7
Antim Tart 30		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	1
Gud		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Lachesis 200		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Zeetress		5:00 AM				(2)			25
Neeri		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Vitamin c		5:00 AM				(2)			25

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Aklipur

Jai shri Bala Ji Maharaj Ki

M/s Balaji Poultry Farms

100.1 Age

Date: 26-09-2024

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro ken	4:00 PM	ken	Bro ken	Total prod	Tot.b rok	pro.aft r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
1A	2868			300	2140		15	370		3	2510	18	2492	86.9	105	120		0	5856	1640
1B	2988			300	2115		12	377			2492	12	2480	83.0	100	33		0	0	-600
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5856	0	0	600	4255		27	747		3	5002	30	4972	84.9	102	153	0	0	5856	1040
2A	2879			300	2212		10	300		1	2512	11	2501	86.9	104	33		0	5864	3085
2B	2985			300	2270		13	200		1	2470	14	2456	82.3	101	21		0	0	-600
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5864	0	0	600	4482		23	500		2	4982	25	4957	84.5	102	54	0	0	5864	2485
3A	2938			325	2115		14	270			2385	14	2371	80.7	111	-76		0	5860	2460
3B	2922			325	2170		11	240		2	2410	13	2397	82.0	111	-1		0	0	-650
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5860	0	0	650	4285		25	510		2	4795	27	4768	81.4	111	-77	0	0	5860	1810
4A	2934			325	2155		12	235		1	2390	13	2377	81.0	111	-64		0	5856	2525
4B	2922			325	2280		10	175			2455	10	2445	83.7	111	4		0	0	-650
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5856	0	0	650	4435		22	410		1	4845	23	4822	82.3	111	-60	0	0	5856	1875
GI_tot	23436	0	0	2500	17457		97	2167		8	19624	105	19519	83.3	107	70	0	0	23436	7210

98.2 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro ken	4:00 PM	ken	Bro ken	Total prod	Tot.b rok	pro.aft r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
5A	2237			235	1800		12	105			1905	12	1893	84.6	105	57		0	4476	542
5B	2239			235	1760		12	95			1855	12	1843	82.3	105	-30		0	0	-470
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	1000
Stot	4476	0	0	470	3560		24	200		0	3760	24	3736	83.5	105	27	0	0	4476	1072
6A	2241			235	1795		11	100		3	1895	14	1881	83.9	105	31		0	4524	212
6B	2283			235	1780		9	78			1858	9	1849	81.0	103	-25		0	0	-470
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	1200
Stot	4524	0	0	470	3575		20	178		3	3753	23	3730	82.4	104	6	0	0	4524	942
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	9000	0	0	940	7135		44	378		3	7513	47	7466	83.0	104	33	0	0	9000	2014

-0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro ken	4:00 PM	ken	Bro ken	Total prod	Tot.b rok	pro.aft r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro ken	4:00 PM	ken	Bro ken	Total prod	Tot.b rok	pro.aft r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Water Cons(1) W/F(1)= ##### Water Cons(Ncup) W/F(NCUP)= #DIV/0!

-0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro ken	4:00 PM	ken	Bro ken	Total prod	Tot.b rok	pro.aft r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
GV_tot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Ftot 32436 0 0 3440 24592 141 2545 11 27137 152 26985 83.2 106 103 0 0 32436 9224

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Aklinpur

Jai shri Balaji Mahara] Ki

M/s Balaji Poultry Farms

100 Age

Date: 25-09-2024

	Birds	Mort	Sale/TF	Feed	10:30A M	ken Bro	4:00 PM	ken Bro	Total prod	Tot.b rok	pro.aft r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
1A	2868			300	2040	15	348	1	2388	16	2372	82.7	105	-42		0	5856	2240
1B	2988			300	2190	12	270	1	2460	13	2447	81.9	100	3		0	0	-600
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
Stot	5856	0	0	600	4230	27	618	2	4848	29	4819	82.3	102	-39	0	0	5856	1640
2A	2879			300	2120	10	360	2	2480	12	2468	85.7	104	88		0	5864	3685
2B	2985			300	2215	10	230		2445	10	2435	81.6	101	3		0	0	-600
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
Stot	5864	0	0	600	4335	20	590	2	4925	22	4903	83.6	102	91	0	0	5864	3085
3A	2938			325	2145	15	320	3	2465	18	2447	83.3	111	92		0	5860	3110
3B	2922			325	2110	12	300		2410	12	2398	82.1	111	-14		0	0	-650
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
Stot	5860	0	0	650	4255	27	620	3	4875	30	4845	82.7	111	78	0	0	5860	2460
4A	2934			325	2193	11	260	1	2453	12	2441	83.2	111	41		0	5856	3175
4B	2922			325	2230	9	220		2450	9	2441	83.5	111	16		0	0	-650
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
Stot	5856	0	0	650	4423	20	480	1	4903	21	4882	83.4	111	57	0	0	5856	2525
GI_tot	23436	0	0	2500	17243	94	2308	8	19551	102	19449	83.0	107	187	0	0	23436	9710

98.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken Bro	4:00 PM	ken Bro	Total prod	Tot.b rok	pro.aft er.bre	%	Gms	+/-	Other. feed	Gms	Birds	Feed
5A	2237			235	1780	12	70	2	1850	14	1836	82.1	105	-32		0	4476	212
5B	2239			235	1795	10	90	2	1885	12	1873	83.7	105	48		0	0	-470
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	800
Stot	4476	0	0	470	3575	22	160	4	3735	26	3709	82.9	105	16	0	0	4476	542
6A	2241			235	1800	15	65		1865	15	1850	82.6	105	-29		0	4524	682
6B	2283			235	1792	12	95	1	1887	13	1874	82.1	103	26		0	0	-470
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
Stot	4524	0	0	470	3592	27	160	1	3752	28	3724	82.3	104	-3	0	0	4524	212
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GII_tot	9000	0	0	940	7167	49	320	5	7487	54	7433	82.6	104	13	0	0	9000	754

-0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken Bro	4:00 PM	ken Bro	Total prod	Tot.b rok	pro.aft r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GIII_to	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken Bro	4:00 PM	ken Bro	Total prod	Tot.b rok	pro.aft r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GIV_to	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Water Cons(1)

W/F(1)= #### Water Cons(Ncup)

W/F(NCUP)= #DIV/0!

-0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken Bro	4:00 PM	ken Bro	Total prod	Tot.b rok	pro.aft r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
GV_tot	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Ftot 32436 0 0 3440 24410 143 2628 13 27038 156 26882 82.9 106 200 0 0 32436 10464

Meter Reading From 0

	GI	GII	GIII	GIV	GV	Total
B/F	4675	2413	0	0	0	7088
Prod	19449	7433	0	0	0	26882
Total	24124	9846	0	0	0	33970
Market	21000	5000				26000
Bal	3124	4846	0	0	0	7970
Brok						0
+/-						0
Stock	3124	4846	0	0	0	7970

Eggs	Sets
1000g	
1100g	
1200g	
1300g	
1400g	
1500g	
Mixed	

Empty	CARD	BOARDS	TRAYS	Plastic	Empty	Katta	Pink Big	Pink Small	White Big	White Small	CFL
Trays	13	17	20	Trays	Bags		10 egg box	10 egg box	10 egg box	10 egg box	11W
B/F	1061	14049	54	3350	0	358	0	50250	0	0	0
Market											
Total	1061	14049	54	3350	0	358	0	50250	0	0	0
Recd											
+/-											
Bal	1061	14049	54	3350	0	358	0	50250	0	0	0

Birds

	GI	GII	GIII	GIV	GV	Total
Age	100	98.1	-0.1	0.1	-0.1	
B/F	23436	9000	0	0	0	32436
Mort	0	0	0	0	0	0
Sale/TI	0	0	0	0	0	0
Add	0	0	0	0	0	0
Total	23436	9000	0	0	0	32436

Feed

	GI	GII	GIII	GIV	GV	Total
B/F	12210	894	0	0	0	13104
Cons	2500	940	0	0	0	3440
Add	0	800	0	0	0	800
Total	9710	754	0	0	0	10464

Other Feed

	GI	GII	GIII	GIV	GV	Total
B/F	0	0	0	0	0	0
Cons	0	0	0	0	0	0
Add						0
Total	0	0	0	0	0	0

Vaccine Name Age Shed

Vaccine Name	Age	Shed

Medicine	In	Time	Dosage	Per	Per	Days	Consumed	Unit	Shed Group
Liv52		9:00 PM		ml/ltr	Per 1000 Chicks	(1)		ml	LC
thuja 200		6:00 AM		ml/ltr	Per 1000 Chicks	(5)		ml	5
lachesis 200		4.00Pm		ml/ltr	Per 1000 Chicks	(5)		ml	7
Mercurius Sol 6		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	7
Antim Tart 30		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	1
Gud		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Lachesis 200		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Zeetress		5:00 AM				(2)			25
Neeri		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Vitamin c		5:00 AM				(2)			25

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Aklinpur

Jai shri Bala Ji Maharaj Ki

M/s Balaji Poultry Farms

99.6 Age

Date: 24-09-2024

	Birds	Mort	Sale/TF	Feed	10:30A M	Bro ken	4:00 PM	Bro ken	Total prod	Tot.b rok	pro.aft r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
1A	2868			300	2192	17	240	1	2432	18	2414	84.2	105	-103		0	5856	-360
1B	2998			300	2230	16	230		2460	16	2444	81.8	100	-66		0	0	-600
0	0								0	0	0	0.0	0	0		0	0	0
0	0								0	0	0	0.0	0	0		0	0	3200
Stot	5856	0	0	600	4422	33	470	1	4892	34	4858	83.0	102	-169	0	0	5856	2240
2A	2879			300	2180	10	210		2390	10	2380	82.7	104	54		0	5864	1085
2B	2985			300	2242	10	200		2442	10	2432	81.5	101	-52		0	0	-600
0	0								0	0	0	0.0	0	0		0	0	0
0	0								0	0	0	0.0	0	0		0	0	3200
Stot	5864	0	0	600	4422	20	410	0	4832	20	4812	82.1	102	2	0	0	5864	3685
3A	2938			325	2145	8	220	2	2365	10	2355	80.2	111	-26		0	5860	560
3B	2922			325	2206	12	220	2	2426	14	2412	82.5	111	39		0	0	-650
0	0								0	0	0	0.0	0	0		0	0	0
0	0								0	0	0	0.0	0	0		0	0	3200
Stot	5860	0	0	650	4351	20	440	4	4791	24	4767	81.3	111	13	0	0	5860	3110
4A	2934			325	2200	15	215		2415	15	2400	81.8	111	10		0	5856	625
4B	2922			325	2270	15	170		2440	15	2425	83.0	111	20		0	0	-650
0	0								0	0	0	0.0	0	0		0	0	0
0	0								0	0	0	0.0	0	0		0	0	0
Stot	5856	0	0	650	4470	30	385	0	4855	30	4825	82.4	111	30	0	0	5856	3175
GI_tot	23436	0	0	2500	17665	103	1705	5	19370	108	19262	82.2	107	-124	0	0	23436	12210

98 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	Bro ken	4:00 PM	Bro ken	Total prod	Tot.b rok	pro.aft r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
5A	2237			235	1800	10	80	2	1880	12	1868	83.5	105	0		0	4476	682
5B	2239			235	1750	15	90		1840	15	1825	81.5	105	-38		0	0	-470
0	0								0	0	0	0.0	0	0		0	0	0
0	0								0	0	0	0.0	0	0		0	0	0
Stot	4476	0	0	470	3550	25	170	2	3720	27	3693	82.5	105	-38	0	0	4476	212
6A	2241			235	1796	12	95		1891	12	1879	83.8	105	21		0	4524	1152
6B	2283			235	1780	11	80	1	1860	12	1848	80.9	103	-10		0	0	-470
0	0								0	0	0	0.0	0	0		0	0	0
0	0								0	0	0	0.0	0	0		0	0	0
Stot	4524	0	0	470	3576	23	175	1	3751	24	3727	82.4	104	11	0	0	4524	682
0	0								0	0	0	0.0	0	0		0	0	0
0	0								0	0	0	0.0	0	0		0	0	0
0	0								0	0	0	0.0	0	0		0	0	0
0	0								0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GII_tot	9000	0	0	940	7126	48	345	3	7471	51	7420	82.4	104	-27	0	0	9000	894

-0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	Bro ken	4:00 PM	Bro ken	Total prod	Tot.b rok	pro.aft r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
0	0								0	0	0	0.0	0	0		0	0	0
0	0								0	0	0	0.0	0	0		0	0	0
0	0								0	0	0	0.0	0	0		0	0	0
0	0								0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
0	0								0	0	0	0.0	0	0		0	0	0
0	0								0	0	0	0.0	0	0		0	0	0
0	0								0	0	0	0.0	0	0		0	0	0
0	0								0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GIII_to	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	Bro ken	4:00 PM	Bro ken	Total prod	Tot.b rok	pro.aft r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
0	0								0	0	0	0.0	0	0		0	0	0
0	0								0	0	0	0.0	0	0		0	0	0
0	0								0	0	0	0.0	0	0		0	0	0
0	0								0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
0	0								0	0	0	0.0	0	0		0	0	0
0	0								0	0	0	0.0	0	0		0	0	0
0	0								0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GIV_to	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Water Cons(1) W/F(1)= #### Water Cons(Ncup) W/F(NCUP)= #DIV/0!

-0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	Bro ken	4:00 PM	Bro ken	Total prod	Tot.b rok	pro.aft r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
0	0								0	0	0	0.0	0	0		0	0	0
0	0								0	0	0	0.0	0	0		0	0	0
0	0								0	0	0	0.0	0	0		0	0	0
0	0								0	0	0	0.0	0	0		0	0	0
GV_tot	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Ftot	32436	0	0	3440	24791	151	2050	8	26841	159	26682	82.3	106	-151	0	0	32436	13104
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Meter Reading From 0

	GI	GII	GIII	GIV	GV	Total
B/F	5413	2993	0	0	0	8406
Prod	19262	7420	0	0	0	26682
Total	24675	10413	0	0	0	35088
Market	20000	8000				28000
Bal	4675	2413	0	0	0	7088
Brok						0
+/-						0
Stock	4675	2413	0	0	0	7088

Eggs	Sets
1000g	
1100g	
1200g	
1300g	
1400g	
1500g	
Mixed	

Empty	CARD BOARDS	TRAYS	Plastic	Empty	Katta	Pink Big	Pink Small	White Big	White Small	CFL
Trays	13	17	20	Trays	Bags	10 egg box	10 egg boxl	10 egg box	10 egg box	11W
B/F	1061	14049	54	3350	0	358	0	50250	0	0
Market										
Total	1061	14049	54	3350	0	358	0	50250	0	0
Recd										
+/-										
Bal	1061	14049	54	3350	0	358	0	50250	0	0

Birds

	GI	GII	GIII	GIV	GV	Total
Age	99.6	98	-0.1	0.1	-0.1	
B/F	23436	9000	0	0	0	32436
Mort	0	0	0	0	0	0
Sale/TI	0	0	0	0	0	0
Add	0	0	0	0	0	0
Total	23436	9000	0	0	0	32436

Feed

	GI	GII	GIII	GIV	GV	Total
B/F	1910	1834	0	0	0	3744
Cons	2500	940	0	0	0	3440
Add	12800	0	0	0	0	12800
Total	12210	894	0	0	0	13104

Other Feed

	GI	GII	GIII	GIV	GV	Total
B/F	0	0	0	0	0	0
Cons	0	0	0	0	0	0
Add						0
Total	0	0	0	0	0	0

Vaccine Name

Age Shed

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Medicine	In	Time	Dosage	Per	Per	Days	Consumed	Unit	Shed Group
Liv52		9:00 PM		ml/ltr	Per 1000 Chicks	(1)		ml	LC
thuja 200		6:00 AM		ml/ltr	Per 1000 Chicks	(5)		ml	5
lachesis 200		4:00Pm		ml/ltr	Per 1000 Chicks	(5)		ml	7
Mercurius Sol 6		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	7
Antim Tart 30		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	1
Gud		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Lachesis 200		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Zeetress		5:00 AM				(2)			25
Neeri		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Vitamin c		5:00 AM				(2)			25

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Aklipur

Jai shri Bala Ji Maharaj Ki

M/s Balaji Poultry Farms

99.5 Age

Date: 23-09-2024

	Birds	Mort.	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro.afte r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
1A	2868			300	2295	10	232				2527	10	2517	87.8	105	106		0	5856	240
1B	2988			300	2290	15	235				2525	15	2510	84.0	100	107		0	0	-600
	0										0	0	0	0.0	0	0		0	0	0
Stot	5856	0	0	600	4585	25	467	0	0	0	5052	25	5027	85.8	102	213	0	0	5856	-360
2A	2879			300	2118	12	220				2338	12	2326	80.8	104	-72		0	5864	1685
2B	2985			300	2285	11	210				2495	11	2484	83.2	101	50		0	0	-600
	0										0	0	0	0.0	0	0		0	0	0
Stot	5864	0	0	600	4403	23	430	0	0	0	4833	23	4810	82.0	102	-22	0	0	5864	1085
3A	2938			325	2125	14	270				2395	14	2381	81.0	111	-3		0	5860	1210
3B	2922			325	2165	12	220				2385	12	2373	81.2	111	-99		0	0	-650
	0										0	0	0	0.0	0	0		0	0	0
Stot	5860	0	0	650	4290	26	490	0	0	0	4780	26	4754	81.1	111	-102	0	0	5860	560
4A	2934			325	2200	15	205				2405	15	2390	81.5	111	-68		0	5856	1275
4B	2922			325	2225	15	195				2420	15	2405	82.3	111	23		0	0	-650
	0										0	0	0	0.0	0	0		0	0	0
Stot	5856	0	0	650	4425	30	400	0	0	0	4825	30	4795	81.9	111	-45	0	0	5856	625
GI_tot	23436	0	0	2500	17703	104	1787	0	0	0	19490	104	19386	82.7	107	44	0	0	23436	1910

97.6 Age

	Birds	Mort.	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro.afte r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
5A	2237			235	1780	12	100				1880	12	1868	83.5	105	-5		0	4476	1152
5B	2239			235	1793	10	80				1873	10	1863	83.2	105	-24		0	0	-470
	0										0	0	0	0.0	0	0		0	0	0
Stot	4476	0	0	470	3573	22	180	0	0	0	3753	22	3731	83.4	105	-29	0	0	4476	682
6A	2241			235	1796	8	70				1866	8	1858	82.9	105	-4		0	4524	1622
6B	2283			235	1810	12	60				1870	12	1858	81.4	103	18		0	0	-470
	0										0	0	0	0.0	0	0		0	0	0
Stot	4524	0	0	470	3606	20	130	0	0	0	3736	20	3716	82.1	104	14	0	0	4524	1152
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	9000	0	0	940	7179	42	310	0	0	0	7489	42	7447	82.7	104	-15	0	0	9000	1834

-0.1 Age

	Birds	Mort.	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro.afte r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

0.1 Age

	Birds	Mort.	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro.afte r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GIV_tot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Water Cons(1) W/F(1)= #### Water Cons(Ncup) W/F(NCUP)= #DIV/0!

-0.1 Age

	Birds	Mort.	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro.afte r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
GV_tot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Ftot	32436	0	0	3440	24882	146	2097	0	0	0	26979	146	26833	82.7	106	29	0	0	32436	3744
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Meter Reading From

	GI	GII	GIII	GIV	GV	Total	Eggs	Sets
B/F	23027	10046	0	0	0	33073	1000g	
Prod	19386	7447	0	0	0	26833	1100g	
Total	42413	17493	0	0	0	59906	1200g	
Market	37000	14500				51500	1300g	
Bal	5413	2993	0	0	0	8406	1400g	
Brok						0	1500g	
+/-						0	Mixed	
Stock	5413	2993	0	0	0	8406		

Empty	CARD	BOARDS	TRAYS	Plastic	Empty	Katta	Pink Big	Pink Small	White Big	White Small	CFL
Trays	13	17	20	Trays	Bags		10 egg box	10 egg boxl	10 egg box	10 egg box	11W
B/F	1061	14049	54	3350	0	358	0	50250	0	0	0
Market											
Total	1061	14049	54	3350	0	358	0	50250	0	0	0
Recd											
+/-											
Bal	1061	14049	54	3350	0	358	0	50250	0	0	0

Birds

Age	GI	GII	GIII	GIV	GV	Total
	99.5	97.6	-0.1	0.1	-0.1	
B/F	23436	9000	0	0	0	32436
Mort	0	0	0	0	0	0
Sale/TI	0	0	0	0	0	0
Add	0	0	0	0	0	0
Total	23436	9000	0	0	0	32436

Feed

	GI	GII	GIII	GIV	GV	Total
B/F	4410	2774	0	0	0	7184
Cons	2500	940	0	0	0	3440
Add	0	0	0	0	0	0
Total	1910	1834	0	0	0	3744

Other Feed

	GI	GII	GIII	GIV	GV	Total
B/F	0	0	0	0	0	0
Cons	0	0	0	0	0	0
Add						0
Total	0	0	0	0	0	0

Vaccine Name

Age Shed

Medicine	In	Time	Dosage	Per	Per	Days	Consumed	Unit	Shed Group
Liv52		9:00 PM		ml/ltr	Per 1000 Chicks	(1)		ml	LC
thuja 200		6:00 AM		ml/ltr	Per 1000 Chicks	(5)		ml	5
lachesis 200		4:00Pm		ml/ltr	Per 1000 Chicks	(5)		ml	7
Mercurius Sol 6		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	7
Antim Tart 30		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	1
Gud		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Lachesis 200		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Zeetress		5:00 AM				(2)			25
Neeri		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Vitamin c		5:00 AM				(2)			25

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Aklinpur

Jai shri Bala Ji Maharaj Ki

M/s Balaji Poultry Farms

99.4 Age

Date: 22-09-2024

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	BRO	4:00 PM	ken	BRO	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other feed	Gms	Birds	Feed
1A	2868			300	2195		15	232		1	2427	16	2411	84.1	105	-107		0	5856	840
1B	2988			300	2180		12	235			2415	12	2403	80.4	100	-123		0	0	-600
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	5856	0	0	600	4375		27	467		1	4842	28	4814	82.2	102	-230	0	0	5856	240
2A	2879			300	2188		10	220			2408	10	2398	83.3	104	-109		0	5864	2285
2B	2985			300	2240		14	210		2	2450	16	2434	81.5	101	-5		0	0	-600
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	5864	0	0	600	4428		24	430		2	4858	26	4832	82.4	102	-114	0	0	5864	1685
3A	2938			325	2125		11	270			2395	11	2384	81.1	111	-177		0	5860	1860
3B	2922			325	2265		13	220			2485	13	2472	84.6	111	-60		0	0	-650
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	5860	0	0	650	4390		24	490		0	4880	24	4856	82.9	111	-237	0	0	5860	1210
4A	2934			325	2265		12	205			2470	12	2458	83.8	111	75		0	5856	1925
4B	2922			325	2200		12	195		1	2395	13	2382	81.5	111	-59		0	0	-650
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	5856	0	0	650	4465		24	400		1	4865	25	4840	82.7	111	16	0	0	5856	1275
GI_tot	23436	0	0	2500	17658		99	1787		4	19445	103	19342	82.5	107	-565	0	0	23436	4410

97.5 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	BRO	4:00 PM	ken	BRO	Total prod	Tot.b rok	pro. after bre	%	Gms	+/-	Other feed	Gms	Birds	Feed
5A	2237			235	1780		10	105		2	1885	12	1873	83.7	105	38		0	4476	1622
5B	2239			235	1792		15	110			1902	15	1887	84.3	105	30		0	0	-470
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	4476	0	0	470	3572		25	215		2	3787	27	3760	84.0	105	68	0	0	4476	1152
6A	2241			235	1805		12	70		1	1875	13	1862	83.1	105	-11		0	4524	2092
6B	2283			235	1784		13	70		1	1854	14	1840	80.6	103	-16		0	0	-470
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	4524	0	0	470	3589		25	140		2	3729	27	3702	81.8	104	-27	0	0	4524	1622
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	9000	0	0	940	7161		50	355		4	7516	54	7462	82.9	104	41	0	0	9000	2774

-0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	BRO	4:00 PM	ken	BRO	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other feed	Gms	Birds	Feed
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	BRO	4:00 PM	ken	BRO	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other feed	Gms	Birds	Feed
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Water Cons(1) W/F(1)= ##### Water Cons(Ncup) W/F(NCUP)= #DIV/0!

-0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	BRO	4:00 PM	ken	BRO	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other feed	Gms	Birds	Feed
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
GV_tot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Ftot	32436	0	0	3440	24819		149	2142		8	26961	157	26804	82.6	106	-524	0	0	32436	7184
------	-------	---	---	------	-------	--	-----	------	--	---	-------	-----	-------	------	-----	------	---	---	-------	------

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Meter Reading From							0	Eggs	Sets
	GI	GII	GIII	GIV	GV	Total			
B/F	3685	2584	0	0	0	6269	1000g		
Prod	19342	7462	0	0	0	26804	1100g		
Total	23027	10046	0	0	0	33073	1200g		
Market						0	1300g		
Bal	23027	10046	0	0	0	33073	1400g		
Brok						0	1500g		
+/-						0	Mixed		
Stock	23027	10046	0	0	0	33073			

Empty	CARD	BOARDS	TRAYS	Plastic	Empty	Katta	Pink Big	Pink Small	White Big	White Small	CFL
Trays	13	17	20	Trays	Bags		10 egg box	10 egg boxl	10 egg box	10 egg box	11W
B/F	1061	14049	54	3350	0	358	0	50250	0	0	0
Market											
Total	1061	14049	54	3350	0	358	0	50250	0	0	0
Recd											
+/-											
Bal	1061	14049	54	3350	0	358	0	50250	0	0	0

Birds						
Age	GI	GII	GIII	GIV	GV	Total
B/F	99.4	97.5	-0.1	0.1	-0.1	0
B/F	23436	9000	0	0	0	32436
Mort	0	0	0	0	0	0
Sale/TI	0	0	0	0	0	0
Add	0	0	0	0	0	0
Total	23436	9000	0	0	0	32436

Feed						
	GI	GII	GIII	GIV	GV	Total
B/F	6910	3714	0	0	0	10624
Cons	2500	940	0	0	0	3440
Add	0	0	0	0	0	0
Total	4410	2774	0	0	0	7184

Other Feed						
	GI	GII	GIII	GIV	GV	Total
B/F	0	0	0	0	0	0
Cons	0	0	0	0	0	0
Add						0
Total	0	0	0	0	0	0

Vaccine Name	Age Shed

Medicine	In	Time	Dosage	Per	Per	Days	Consumed	Unit	Shed Group
Liv52		9:00 PM		ml/ltr	Per 1000 Chicks	(1)		ml	LC
thuja 200		6:00 AM		ml/ltr	Per 1000 Chicks	(5)		ml	5
lachesis 200		4:00Pm		ml/ltr	Per 1000 Chicks	(5)		ml	7
Mercurius Sol 6		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	7
Antim Tart 30		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	1
Gud		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Lachesis 200		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Zeetress		5:00 AM				(2)			25
Neeri		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Vitamin c		5:00 AM				(2)			25

99.3 Age Date: 21-09-2024

Birds		Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
1A	2868			300	2280	15	253				2533	15	2518	87.8	105	114		0	5856	1440
1B	2988			300	2290	12	251	3			2541	15	2526	84.5	100	71		0	0	-600
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	5856	0	0	600	4570	27	504	3			5074	30	5044	86.1	102	185	0	0	5856	840
2A	2879			300	2248	10	270	1			2518	11	2507	87.1	104	201		0	5864	2885
2B	2985			300	2240	10	210	1			2450	11	2439	81.7	101	35		0	0	-600
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	5864	0	0	600	4488	20	480	2			4968	22	4946	84.3	102	236	0	0	5864	2285
3A	2938			325	2255	14	320				2575	14	2561	87.2	111	204		0	5860	2510
3B	2922			325	2225	11	320	2			2545	13	2532	86.7	111	160		0	0	-650
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	5860	0	0	650	4480	25	640	2			5120	27	5093	86.9	111	364	0	0	5860	1860
4A	2934			325	2152	9	240				2392	9	2383	81.2	111	-18		0	5856	2575
4B	2922			325	2200	13	255	1			2455	14	2441	83.5	111	-28		0	0	-650
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	5856	0	0	650	4352	22	495	1			4847	23	4824	82.4	111	-46	0	0	5856	1925
Gltot	23436	0	0	2500	17890	94	2119	8			20009	102	19907	84.9	107	739	0	0	23436	6910

97.4 Age

Birds		Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
5A	2237			235	1750	14	100	1			1850	15	1835	82.0	105	-14		0	4476	292
5B	2239			235	1780	13	90				1870	13	1857	82.9	105	-15		0	0	-470
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	1800
Stot	4476	0	0	470	3530	27	190	1			3720	28	3692	82.5	105	-29	0	0	4476	1622
6A	2241			235	1800	12	85				1885	12	1873	83.6	105	8		0	4524	762
6B	2283			235	1796	10	70				1866	10	1856	81.3	103	20		0	0	-470
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	1800
Stot	4524	0	0	470	3596	22	155	0			3751	22	3729	82.4	104	28	0	0	4524	2092
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
Gltot	9000	0	0	940	7126	49	345	1			7471	50	7421	82.5	104	-1	0	0	9000	3714

-0.1 Age

Birds		Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
Gltot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

0.1 Age

Birds		Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GIVto	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Water Cons(1) W/F(1)= ##### Water Cons(Ncup) W/F(NCUP)= #DIV/0!

-0.1 Age

Birds		Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
GVto	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Ftot 32436 0 0 3440 25016 143 2464 9 27480 152 27328 84.3 106 738 0 0 32436 10624

Meter Reading From

0

	GI	GII	GIII	GIV	GV	Total
B/F	8778	3163	0	0	0	11941
Prod	19907	7421	0	0	0	27328
Total	28685	10584	0	0	0	39269
Market	25000	8000				33000
Bal	3685	2584	0	0	0	6269
Brok						0
+/-						0
Stock	3685	2584	0	0	0	6269

Eggs	Sets
1000g	
1100g	
1200g	
1300g	
1400g	
1500g	
Mixed	

Empty Trays	CARD BOARDS	TRAYS	Plastic	Empty Bags	Katta	Pink Big	Pink Small	White Big	White Small	CFL
			Trays			10 egg box	10 egg boxl	10 egg box	10 egg box	11W
B/F	1061	14049	54	3350	0	358	0	50250	0	0
Market										
Total	1061	14049	54	3350	0	358	0	50250	0	0
Recd										
+/-										
Bal	1061	14049	54	3350	0	358	0	50250	0	0

Birds

Age	GI	GII	GIII	GIV	GV	Total
B/F	99.3	97.4	-0.1	0.1	-0.1	32436
Mort	23436	9000	0	0	0	0
Sale/TI	0	0	0	0	0	0
Add	0	0	0	0	0	0
Total	23436	9000	0	0	0	32436

Feed

	GI	GII	GIII	GIV	GV	Total
B/F	9410	1054	0	0	0	10464
Cons	2500	940	0	0	0	3440
Add	0	3600	0	0	0	3600
Total	6910	3714	0	0	0	10624

Other Feed

	GI	GII	GIII	GIV	GV	Total
B/F	0	0	0	0	0	0
Cons	0	0	0	0	0	0
Add						0
Total	0	0	0	0	0	0

Vaccine Name	Age Shed

Medicine	In	Time	Dosage	Per	Per	Days	Consumed	Unit	Shed Group
Liv52		9:00 PM		ml/ltr	Per 1000 Chicks	(1)		ml	LC
thuja 200		6:00 AM		ml/ltr	Per 1000 Chicks	(5)		ml	5
lachesis 200		4.00Pm		ml/ltr	Per 1000 Chicks	(5)		ml	7
Mercurius Sol 6		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	7
Antim Tart 30		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	1
Gud		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Lachesis 200		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Zeetress		5:00 AM				(2)			25
Neeri		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Vitamin c		5:00 AM				(2)			25

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Aklinpur

Jai shri Bala Ji Maharaj Ki

M/s Balaji Poultry Farms

99.2 Age

Date: 20-09-2024

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro.afte r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
1A	2868			300	2205		10	210			2415	11	2404	83.8	105	-43		0	5856	-460
1B	2988			300	2260		15	210			2470	15	2455	82.2	100	22		0	0	-600
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	2500
Stot	5856	0	0	600	4465		25	420		1	4885	26	4859	83.0	102	-21	0	0	5856	1440
2A	2879			300	2120		12	200		2	2320	14	2306	80.1	104	-174		0	5864	985
2B	2985			300	2230		14	190		2	2420	16	2404	80.5	101	-8		0	0	-600
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	2500
Stot	5864	0	0	600	4350		26	390		4	4740	30	4710	80.3	102	-182	0	0	5864	2885
3A	2938			325	2150		13	220			2370	13	2357	80.2	111	-41		0	5860	660
3B	2922			325	2140		8	240			2380	8	2372	81.2	111	-19		0	0	-650
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	2500
Stot	5860	0	0	650	4290		21	460		0	4750	21	4729	80.7	111	-60	0	0	5860	2510
4A	2934			325	2203		11	210		1	2413	12	2401	81.8	111	33		0	5856	725
4B	2922			325	2290		11	190			2480	11	2469	84.5	111	34		0	0	-650
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5856	0	0	650	4493		22	400		1	4893	23	4870	83.2	111	67	0	0	5856	2575
GI_tot	23436	0	0	2500	17598		94	1670		6	19268	100	19168	81.8	107	-196	0	0	23436	9410

97.3 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro.afte r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
5A	2237			235	1780		15	85		1	1865	16	1849	82.7	105	-19		0	4476	762
5B	2239			235	1795		12	90		1	1885	13	1872	83.6	105	5		0	0	-470
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	4476	0	0	470	3575		27	175		2	3750	29	3721	83.1	105	-14	0	0	4476	292
6A	2241			235	1800		10	75			1875	10	1865	83.2	105	45		0	4524	1232
6B	2283			235	1790		14	60			1850	14	1836	80.4	103	-32		0	0	-470
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	4524	0	0	470	3590		24	135		0	3725	24	3701	81.8	104	13	0	0	4524	762
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	9000	0	0	940	7165		51	310		2	7475	53	7422	82.5	104	-1	0	0	9000	1054

-0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro.afte r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro.afte r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GIV_tot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Water Cons(1)

W/F(1)= ##### Water Cons(Ncup)

W/F(NCUP)= #DIV/0!

-0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro.afte r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
GV_tot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Ftot 32436 0 0 3440 24763 145 1980 8 26743 153 26590 82.0 106 -197 0 0 32436 10464

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Meter Reading From							0		
	GI	GII	GIII	GIV	GV	Total	Eggs	Sets	
B/F	19610	7741	0	0	0	27351	1000g		
Prod	19168	7422	0	0	0	26590	1100g		
Total	38778	15163	0	0	0	53941	1200g		
Market	30000	12000				42000	1300g		
Bal	8778	3163	0	0	0	11941	1400g		
Brok						0	1500g		
+/-						0	Mixed		
Stock	8778	3163	0	0	0	11941			

Empty	CARD	BOARDS	TRAYS	Plastic	Empty	Katta	Pink Big	Pink Small	White Big	White Small	CFL
Trays	13	17	20	Trays	Bags		10 egg box	10 egg box	10 egg box	10 egg box	11W
B/F	1061	14049	54	3350	0	358	0	50250	0	0	0
Market											
Total	1061	14049	54	3350	0	358	0	50250	0	0	0
Recd											
+/-											
Bal	1061	14049	54	3350	0	358	0	50250	0	0	0

Birds						
	GI	GII	GIII	GIV	GV	Total
Age	99.2	97.3	-0.1	0.1	-0.1	
B/F	23436	9000	0	0	0	32436
Mort	0	0	0	0	0	0
Sale/TI	0	0	0	0	0	0
Add	0	0	0	0	0	0
Total	23436	9000	0	0	0	32436

Feed						
	GI	GII	GIII	GIV	GV	Total
B/F	1910	1994	0	0	0	3904
Cons	2500	940	0	0	0	3440
Add	10000	0	0	0	0	10000
Total	9410	1054	0	0	0	10464

Other Feed						
	GI	GII	GIII	GIV	GV	Total
B/F	0	0	0	0	0	0
Cons	0	0	0	0	0	0
Add						0
Total	0	0	0	0	0	0

Vaccine Name	Age Shed

Medicine	In	Time	Dosage	Per	Per	Days	Consumed	Unit	Shed Group
Liv52		9:00 PM		ml/ltr	Per 1000 Chicks	(1)		ml	LC
thuja 200		6:00 AM		ml/ltr	Per 1000 Chicks	(5)		ml	5
lachesis 200		4:00Pm		ml/ltr	Per 1000 Chicks	(5)		ml	7
Mercurius Sol 6		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	7
Antim Tart 30		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	1
Gud		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Lachesis 200		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Zeetress		5:00 AM				(2)			25
Neeri		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Vitamin c		5:00 AM				(2)			25

Jai shri Bala Ji Maharaj Ki M/s Balaji Poultry Farms 99.1 Age Date: 19-09-2024 Aklinpur

Table for 99.1 Age group. Columns include Birds, Mort, Sale/TF, Feed, 10:30A M, Bro ken, 4:00 PM, Bro ken, Total prod, Tot.b rok, pro. after break, %, Gms, +/-, Other feed, Gms, Birds, Feed. Rows include 1A, 1B, Stot, 2A, 2B, Stot, 3A, 3B, Stot, 4A, 4B, Stot, and GIV_tot.

Table for 97.2 Age group. Columns include Birds, Mort, Sale/TF, Feed, 10:30A M, Bro ken, 4:00 PM, Bro ken, Total prod, Tot.b rok, pro. after break, %, Gms, +/-, Other feed, Gms, Birds, Feed. Rows include 5A, 5B, Stot, 6A, 6B, Stot, and GIV_tot.

Table for -0.1 Age group. Columns include Birds, Mort, Sale/TF, Feed, 10:30A M, Bro ken, 4:00 PM, Bro ken, Total prod, Tot.b rok, pro. after break, %, Gms, +/-, Other feed, Gms, Birds, Feed. Rows include Stot and GIV_tot.

Table for 0.1 Age group. Columns include Birds, Mort, Sale/TF, Feed, 10:30A M, Bro ken, 4:00 PM, Bro ken, Total prod, Tot.b rok, pro. after break, %, Gms, +/-, Other feed, Gms, Birds, Feed. Rows include Stot and GIV_tot.

Water Cons(1) W/F(1)= #### Water Cons(Ncup) W/F(NCUP)= #DIV/0!

Table for -0.1 Age group. Columns include Birds, Mort, Sale/TF, Feed, 10:30A M, Bro ken, 4:00 PM, Bro ken, Total prod, Tot.b rok, pro. after break, %, Gms, +/-, Other feed, Gms, Birds, Feed. Rows include Stot and GIV_tot.

Summary row: Ftot 32436 0 0 3440 25070 151 1877 9 26947 160 26787 82.6 106 115 0 0 32436 3904

Aklipur

Jai shri Bala Ji Maharaj Ki

M/s Balaji Poultry Farms

99 Age

Date: 18-09-2024

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro.aft r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
1A	2868			300	2215		12	197			2412	12	2400	83.7	105	-23		0	5856	740
1B	2988			300	2282		10	210			2492	10	2482	83.1	100	2		0	0	-600
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5856	0	0	600	4497		22	407		0	4904	22	4882	83.4	102	-21	0	0	5856	140
2A	2880	1		300	2180		15	210			2390	15	2375	82.5	104	-38		0	5865	2185
2B	2985			300	2280		15	170			2450	15	2435	81.6	101	36		0	-1	-600
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5865	1	0	600	4460		30	380		0	4840	30	4810	82.0	102	-2	0	0	5864	1585
3A	2938			325	2195		13	220			2415	13	2402	81.8	111	48		0	5860	1960
3B	2922			325	2145		15	220			2365	15	2350	80.4	111	-186		0	0	-650
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5860	0	0	650	4340		28	440		0	4780	28	4752	81.1	111	-138	0	0	5860	1310
4A	2935	1		325	2165		16	200			2365	16	2349	80.1	111	-33		0	5857	2025
4B	2922			325	2272		14	195			2467	14	2453	83.9	111	29		0	-1	-650
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5857	1	0	650	4437		30	395		0	4832	30	4802	82.0	111	-4	0	0	5856	1375
GI_tot	23438	2	0	2500	17734		110	1622		0	19356	110	19246	82.1	107	-165	0	0	23436	4410

97.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro.aft er.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
5A	2237			235	1800		13	90			1890	13	1877	83.9	105	4		0	4476	2
5B	2239			235	1760		12	80			1840	12	1828	81.6	105	-16		0	0	-470
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	1700
Stot	4476	0	0	470	3560		25	170		0	3730	25	3705	82.8	105	-12	0	0	4476	1232
6A	2241			235	1795		10	95	2		1890	12	1878	83.8	105	19		0	4524	472
6B	2283			235	1790		15	70	2		1860	17	1843	80.7	103	-13		0	0	-470
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	1700
Stot	4524	0	0	470	3585		25	165	4		3750	29	3721	82.3	104	6	0	0	4524	1702
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	9000	0	0	940	7145		50	335	4		7480	54	7426	82.5	104	-6	0	0	9000	2934

-0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro.aft r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro.aft r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GIV_tot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Water Cons(1)

W/F(1)=#### Water Cons(Ncup)

W/F(NCUP)= #DIV/0!

-0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro.aft r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
GV_tot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Ftot 32438 2 0 3440 24879 160 1957 4 26836 164 26672 82.2 106 -171 0 0 32436 7344

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Meter Reading From

0

	GI	GII	GIII	GIV	GV	Total
B/F	19000	9392	0	0	0	28392
Prod	19246	7426	0	0	0	26672
Total	38246	16818	0	0	0	55064
Market						0
Bal	38246	16818	0	0	0	55064
Brok						0
+/-						0
Stock	38246	16818	0	0	0	55064

Eggs	Sets
1000g	
1100g	
1200g	
1300g	
1400g	
1500g	
Mixed	

Empty Trays	CARD BOARDS	TRAYS	Plastic Trays	Empty Bags	Katta	Pink Big 10 egg box	Pink Small 10 egg box	White Big 10 egg box	White Small 10 egg box	CFL 11W
B/F	1061	14049	54	3350	0	358	0	50250	0	0
Market										
Total	1061	14049	54	3350	0	358	0	50250	0	0
Recd										
+/-										
Bal	1061	14049	54	3350	0	358	0	50250	0	0

Birds

Age	GI	GII	GIII	GIV	GV	Total
B/F	99	97.1	-0.1	0.1	-0.1	0
B/F	23438	9000	0	0	0	32438
Mort	-2	0	0	0	0	-2
Sale/TI	0	0	0	0	0	0
Add	0	0	0	0	0	0
Total	23436	9000	0	0	0	32436

Feed

	GI	GII	GIII	GIV	GV	Total
B/F	6910	474	0	0	0	7384
Cons	2500	940	0	0	0	3440
Add	0	3400	0	0	0	3400
Total	4410	2934	0	0	0	7344

Other Feed

	GI	GII	GIII	GIV	GV	Total
B/F	0	0	0	0	0	0
Cons	0	0	0	0	0	0
Add						0
Total	0	0	0	0	0	0

Vaccine Name

Age Shed

Vaccine Name	Age Shed

Medicine	In	Time	Dosage	Per	Per	Days	Consumed	Unit	Shed Group
Liv52		9:00 PM		ml/ltr	Per 1000 Chicks	(1)		ml	LC
thuja 200		6:00 AM		ml/ltr	Per 1000 Chicks	(5)		ml	5
lachesis 200		4:00Pm		ml/ltr	Per 1000 Chicks	(5)		ml	7
Mercurius Sol 6		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	7
Antim Tart 30		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	1
Gud		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Lachesis 200		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Zeetress		5:00 AM				(2)			25
Neeri		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Vitamin c		5:00 AM				(2)			25

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Aklinpur

Jai shri Baia Ji Maharaj Ki

M/s Balaji Poultry Farms

98.6 Age

Date: 17-09-2024

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bio ken	4:00 PM	ken	Bio ken	Total prod	Tot.b rok	pro.affe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
1A	2868			300	2215	10	219			1	2434	11	2423	84.5	105	-86		0	5856	1340
1B	2908			300	2262	12	230				2492	12	2480	83.0	100	-40		0	0	-600
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5866	0	0	600	4477	22	449			1	4926	23	4903	83.7	102	-126	0	0	5856	740
2A	2880			300	2207	14	220				2427	14	2413	83.8	104	102		0	5865	2785
2B	2985			300	2210	11	200				2410	11	2399	80.4	101	-3		0	0	-600
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5865	0	0	600	4417	25	420			0	4837	25	4812	82.0	102	99	0	0	5865	2185
3A	2938			325	2115	9	250			2	2365	11	2354	80.1	111	-193		0	5860	2610
3B	2922			325	2292	13	260			3	2552	16	2536	86.8	111	74		0	0	-650
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5860	0	0	650	4407	22	510			5	4917	27	4890	83.4	111	-119	0	0	5860	1960
4A	2935			325	2184	12	210				2394	12	2382	81.2	111	-2		0	5857	2675
4B	2922			325	2260	10	175			1	2435	11	2424	83.0	111	-30		0	0	-650
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5857	0	0	650	4444	22	385			1	4829	23	4806	82.1	111	-32	0	0	5857	2025
GI_tot	23438	0	0	2500	17745	91	1764			7	19509	98	19411	82.8	107	-178	0	0	23438	6910

97 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bio ken	4:00 PM	ken	Bio ken	Total prod	Tot.b rok	pro.affe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
5A	2237			235	1780	10	105			2	1885	12	1873	83.7	105	-6		0	4476	472
5B	2239			235	1766	10	90			2	1856	12	1844	82.4	105	-18		0	0	-470
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	4476	0	0	470	3546	20	195			4	3741	24	3717	83.0	105	-24	0	0	4476	2
6A	2241			235	1793	14	80				1873	14	1859	83.0	105	16		0	4524	942
6B	2283			235	1800	13	70			1	1870	14	1856	81.3	103	-25		0	0	-470
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	4524	0	0	470	3593	27	150			1	3743	28	3715	82.1	104	-9	0	0	4524	472
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	9000	0	0	940	7139	47	345			5	7484	52	7432	82.6	104	-33	0	0	9000	474

-0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bio ken	4:00 PM	ken	Bio ken	Total prod	Tot.b rok	pro.affe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0

0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bio ken	4:00 PM	ken	Bio ken	Total prod	Tot.b rok	pro.affe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
GIV_tot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0

Water Cons(1) W/F(1)= ##### Water Cons(Ncup) W/F(NCUP)= #DIV/0!

-0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bio ken	4:00 PM	ken	Bio ken	Total prod	Tot.b rok	pro.affe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
GV_tot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0

Ftot	32438	0	0	3440	24884	138	2109			12	26993	150	26843	82.8	106	-211	0	0	32438	7384
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Meter Reading From 0

	GI	GII	GIII	GIV	GV	Total
B/F	29089	22960	0	0	0	52049
Prod	19411	7432	0	0	0	26843
Total	48500	30392	0	0	0	78892
Market	29500	21000				50500
Bal	19000	9392	0	0	0	28392
Brok						0
+/-						0
Stock	19000	9392	0	0	0	28392

Eggs	Sets
1000g	
1100g	
1200g	
1300g	
1400g	
1500g	
Mixed	

Empty	CARD	BOARDS	TRAYS	Plastic	Empty	Katta	Pink Big	Pink Small	White Big	White Small	CFL
Trays	13	17	20	Trays	Bags		10 egg box	10 egg box	10 egg box	10 egg box	11W
B/F	1061	14049	54	3350	0	358	0	50250	0	0	0
Market											
Total	1061	14049	54	3350	0	358	0	50250	0	0	0
Recd											
+/-											
Bal	1061	14049	54	3350	0	358	0	50250	0	0	0

Birds

	GI	GII	GIII	GIV	GV	Total
Age	98.6	97	-0.1	0.1	-0.1	
B/F	23438	9000	0	0	0	32438
Mort	0	0	0	0	0	0
Sale/TI	0	0	0	0	0	0
Add	0	0	0	0	0	0
Total	23438	9000	0	0	0	32438

Feed

	GI	GII	GIII	GIV	GV	Total
B/F	9410	1414	0	0	0	10824
Cons	2500	940	0	0	0	3440
Add	0	0	0	0	0	0
Total	6910	474	0	0	0	7384

Other Feed

	GI	GII	GIII	GIV	GV	Total
B/F	0	0	0	0	0	0
Cons	0	0	0	0	0	0
Add						0
Total	0	0	0	0	0	0

Vaccine Name

Age Shed

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Medicine	In	Time	Dosage	Per	Per	Days	Consumed	Unit	Shed Group
Liv52		9:00 PM		ml/ltr	Per 1000 Chicks	(1)		ml	LC
thuja 200		6:00 AM		ml/ltr	Per 1000 Chicks	(5)		ml	5
lachesis 200		4.00pm		ml/ltr	Per 1000 Chicks	(5)		ml	7
Mercurius Sol 6		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	7
Antim Tart 30		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	1
Gud		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Lachesis 200		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Zeetress		5:00 AM				(2)			25
Neeri		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Vitamin c		5:00 AM				(2)			25

45

1991-52

Aklinpur

Jai shri Bala Ji Maharaj Ki

M/s Balaji Poultry Farms

98.5 Age

Date: 16-09-2024

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Broki	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
1A	2868			300	2280		10	240		1	2520	11	2509	87.5	105	-1		0	5856	1940
1B	2988			300	2283		15	252			2535	15	2520	84.3	100	77		0	0	-600
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5856	0	0	600	4563		25	492		1	5055	26	5029	85.9	102	76	0	0	5856	1340
2A	2880			300	2115		12	210		2	2325	14	2311	80.2	104	-2		0	5866	3385
2B	2986	1		300	2215		11	200		2	2415	13	2402	80.5	101	-60		0	0	-600
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5866	1	0	600	4330		23	410		4	4740	27	4713	80.4	102	-62	0	0	5866	2785
3A	2938			325	2280		10	280		3	2560	13	2547	86.7	111	163		0	5860	3260
3B	2922			325	2215		13	260			2475	13	2462	84.3	111	97		0	0	-650
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5860	0	0	650	4495		23	540		3	5035	26	5009	85.5	111	260	0	0	5860	2610
4A	2935			325	2215		11	180			2395	11	2384	81.2	111	5		0	5858	3325
4B	2923	1		325	2270		11	195			2465	11	2454	84.0	111	-6		0	0	-650
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
stot	5858	1	0	650	4485		22	375		0	4860	22	4838	82.6	111	-1	0	0	5857	2675
Gl_tot	23440	2	0	2500	17873		93	1817		8	19690	101	19589	83.6	107	273	0	0	23438	9410

96.6 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
5A	2237			235	1800		10	90		1	1890	11	1879	84.0	105	6		0	4476	942
5B	2239			235	1794		12	80			1874	12	1862	83.2	105	1		0	0	-470
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	4476	0	0	470	3594		22	170		1	3764	23	3741	83.6	105	7	0	0	4476	472
6A	2241			235	1788		15	70			1858	15	1843	82.2	105	-5		0	4524	1412
6B	2283			235	1800		14	95			1895	14	1881	82.4	103	2		0	0	-470
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	4524	0	0	470	3588		29	165		0	3753	29	3724	82.3	104	-3	0	0	4524	942
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GII_tot	9000	0	0	940	7182		51	335		1	7517	52	7465	82.9	104	4	0	0	9000	1414

-0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GIII_tot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GIV_tot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Water Cons(1) W/F(1)= #### Water Cons(Ncup) W/F(NCUP)= #DIV/0!

-0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
GV_tot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Ftot 32440 2 0 3440 25055 144 2152 9 27207 153 27054 83.4 106 277 0 0 32438 10824

Meter Reading From 0

	GI	GII	GIII	GIV	GV	Total
B/F	9500	15495	0	0	0	24995
Prod	19589	7465	0	0	0	27054
Total	29089	22960	0	0	0	52049
Market						0
Bal	29089	22960	0	0	0	52049
Brok						0
+/-						0
Stock	29089	22960	0	0	0	52049

Eggs	Sets
1000g	
1100g	
1200g	
1300g	
1400g	
1500g	
Mixed	

Empty Trays	CARD BOARDS	TRAYS	Plastic	Empty	Katta	Pink Big	Pink Small	White Big	White Small	CFL
			Trays	Bags		10 egg box	10 egg boxl	10 egg box	10 egg box	11W
B/F	1061	14049	54	3350	0	358	0	50250	0	0
Market										
Total	1061	14049	54	3350	0	358	0	50250	0	0
Recd										
+/-										
Bal	1061	14049	54	3350	0	358	0	50250	0	0

Birds

	GI	GII	GIII	GIV	GV	Total
Age	98.5	96.6	-0.1	0.1	-0.1	
B/F	23440	9000	0	0	0	32440
Mort	-2	0	0	0	0	-2
Sale/TI	0	0	0	0	0	0
Add	0	0	0	0	0	0
Total	23438	9000	0	0	0	32438

Feed

	GI	GII	GIII	GIV	GV	Total
B/F	11910	2354	0	0	0	14264
Cons	2500	940	0	0	0	3440
Add	0	0	0	0	0	0
Total	9410	1414	0	0	0	10824

Other Feed

	GI	GII	GIII	GIV	GV	Total
B/F	0	0	0	0	0	0
Cons	0	0	0	0	0	0
Add						0
Total	0	0	0	0	0	0

Vaccine Name Age Shed

Vaccine Name	Age	Shed

Medicine	In	Time	Dosage	Per	Per	Days	Consumed	Unit	Shed Group
Liv52		9:00 PM		ml/ltr	Per 1000 Chicks	(1)		ml	LC
thuja 200		6:00 AM		ml/ltr	Per 1000 Chicks	(5)		ml	5
lachesis 200		4:00pm		ml/ltr	Per 1000 Chicks	(5)		ml	7
Mercurius Sol 6		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	7
Antim Tart 30		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	1
Gud		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Lachesis 200		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Zeetress		5:00 AM				(2)			25
Neeri		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Vitamin c		5:00 AM				(2)			25

1 Aug 54

Aklipur

Jai shri Bala Ji Maharaj Ki				M/s Balaji Poultry Farms					98.4 Age				Date: 15-09-2024					
	Birds	Mort	Sale/TF	Feed	10:30A M	Bro ken	4:00 PM	Bro ken	Total prod	Tot.b rok	pro.afe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
1A	2868			300	2280	10	240		2520	10	2510	87.5	105	149		0	5856	2540
1B	2988			300	2205	14	252		2457	14	2443	81.8	100	-15		0	0	-600
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
Stot	5856	0	0	600	4485	24	492	0	4977	24	4953	84.6	102	134	0	0	5856	1940
2A	2880			300	2115	12	210		2325	12	2313	80.3	104	-134		0	5866	785
2B	2986			300	2278	15	200	1	2478	16	2462	82.5	100	10		0	0	-600
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	3200
Stot	5866	0	0	600	4393	27	410	1	4803	28	4775	81.4	102	-124	0	0	5866	3385
3A	2940	2		325	2115	11	280		2395	11	2384	81.1	111	-89		0	5862	710
3B	2922			325	2115	10	260		2375	10	2365	80.9	111	-29		0	-2	-650
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	3200
Stot	5862	2	0	650	4230	21	540	0	4770	21	4749	81.0	111	-118	0	0	5860	3260
4A	2935			325	2215	14	180	2	2395	16	2379	81.1	111	26		0	5859	775
4B	2924	1		325	2280	13	195	2	2475	15	2460	84.2	111	29		0	-1	-650
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
Stot	5862	3	0	650	4495	27	375	4	4870	31	4839	82.6	111	55	0	0	5858	3325
GI_tot	23443	3	0	2500	17603	99	1817	5	19420	104	19316	82.4	107	-53	0	0	23440	11910

96.5 Age																		
	Birds	Mort	Sale/TF	Feed	10:30A M	Bro ken	4:00 PM	Bro ken	Total prod	Tot.b rok	pro.afe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
5A	2237			235	1790	12	95		1885	12	1873	83.7	105	6		0	4476	-88
5B	2239			235	1798	15	80	2	1878	17	1861	83.1	105	5		0	0	-470
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	1500
Stot	4476	0	0	470	3588	27	175	2	3763	29	3734	83.4	105	11	0	0	4476	942
6A	2241			235	1793	15	70		1863	15	1848	82.5	105	-15		0	4524	382
6B	2283			235	1800	15	95	1	1895	16	1879	82.3	103	7		0	0	-470
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	1500
Stot	4524	0	0	470	3593	30	165	1	3758	31	3727	82.4	104	-8	0	0	4524	1412
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GII_tot	9000	0	0	940	7181	57	340	3	7521	60	7461	82.9	104	3	0	0	9000	2354

-0.1 Age																		
	Birds	Mort	Sale/TF	Feed	10:30A M	Bro ken	4:00 PM	Bro ken	Total prod	Tot.b rok	pro.afe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GIII_to	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

0.1 Age																		
	Birds	Mort	Sale/TF	Feed	10:30A M	Bro ken	4:00 PM	Bro ken	Total prod	Tot.b rok	pro.afe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GIV_to	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Water Cons(1) W/F(1)= #### Water Cons(Ncup) W/F(NCUP)= #DIV/0!

-0.1 Age																		
	Birds	Mort	Sale/TF	Feed	10:30A M	Bro ken	4:00 PM	Bro ken	Total prod	Tot.b rok	pro.afe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
GV_tot	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Ftot 32443 3 0 3440 24784 156 2157 8 26941 164 26777 82.5 106 -50 0 0 32440 14264

Meter Reading From							0	
	GI	GII	GIII	GIV	GV	Total	Eggs	Sets
B/F	19184	8034	0	0	0	27218	1000g	
Prod	19316	7461	0	0	0	26777	1100g	
Total	38500	15495	0	0	0	53995	1200g	
Market	29000					29000	1300g	
Bal	9500	15495	0	0	0	24995	1400g	
Brok						0	1500g	
+/-						0	Mixed	
Stock	9500	15495	0	0	0	24995		

Empty	CARD	BOARDS	TRAYS	Plastic	Empty	Katta	Pink Big	Pink Small	White Big	White Small	CFL
Trays	13	17	20	Trays	Bags		10 egg box	10 egg boxl	10 egg box	10 egg box	11W
B/F	1061	14049	54	3350	0	358	0	50250	0	0	0
Market											
Total	1061	14049	54	3350	0	358	0	50250	0	0	0
Recd											
+/-											
Bal	1061	14049	54	3350	0	358	0	50250	0	0	0

Birds						
	GI	GII	GIII	GIV	GV	Total
Age	98.4	96.5	-0.1	0.1	-0.1	
B/F	23443	9000	0	0	0	32443
Mort	-3	0	0	0	0	-3
Sale/TT	0	0	0	0	0	0
Add	0	0	0	0	0	0
Total	23440	9000	0	0	0	32440

Feed						
	GI	GII	GIII	GIV	GV	Total
B/F	4810	294	0	0	0	5104
Cons	2500	940	0	0	0	3440
Add	9600	3000	0	0	0	12600
Total	11910	2354	0	0	0	14264

Other Feed						
	GI	GII	GIII	GIV	GV	Total
B/F	0	0	0	0	0	0
Cons	0	0	0	0	0	0
Add						0
Total	0	0	0	0	0	0

Vaccine Name	Age Shed

Medicine	In	Time	Dosage	Per	Per	Days	Consumed	Unit	Shed Group
Liv52		9:00 PM		ml/ltr	Per 1000 Chicks	(1)		ml	LC
thuja 200		6:00 AM		ml/ltr	Per 1000 Chicks	(5)		ml	5
lachesis 200		4.00Pm		ml/ltr	Per 1000 Chicks	(5)		ml	7
Mercurius Sol 6		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	7
Antim Tart 30		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	1
Gud		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Lachesis 200		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Zeetress		5:00 AM				(2)			25
Neeri		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Vitamin c		5:00 AM				(2)			25

109-56

Jai shri Bala Ji Maharaj Ki M/s Balaji Poultry Farms 98.3 Age Date: 14-09-2024 Aklampur

	Birds	Mort.	Sale/TF	Feed	10:30A M	ken	Bro ken	4:00 PM	ken	Bro ken	Total prod	Tot.b rok	pro. afte r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
1A	2868			300	2160	15	218			2	2378	17	2361	82.3	105	-91		0	5856	3140
1B	2988			300	2260	12	210				2470	12	2458	82.3	100	7		0	0	-600
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5856	0	0	600	4420	27	428			2	4848	29	4819	82.3	102	-84	0	0	5856	2540
2A	2880			300	2250	10	210			3	2460	13	2447	85.0	104	2		0	5866	1385
2B	2986			300	2250	13	215				2465	13	2452	82.1	100	5		0	0	-600
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5866	0	0	600	4500	23	425			3	4925	26	4899	83.5	102	7	0	0	5866	785
3A	2942	2		325	2275	11	210			1	2485	12	2473	84.1	111	98		0	5866	1360
3B	2924	2		325	2188	9	215				2403	9	2394	81.9	111	0		0	-4	-650
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5866	4	0	650	4463	20	425			1	4888	21	4867	83.0	111	98	0	0	5862	710
4A	2935			325	2192	17	180			2	2372	19	2353	80.2	111	-6		0	5860	1425
4B	2925	1		325	2265	14	180				2445	14	2431	83.1	111	2		0	-1	-650
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5860	1	0	650	4457	31	360			2	4817	33	4784	81.7	111	-4	0	0	5859	775
GI_tot	23448	5	0	2500	17840	101	1638			8	19478	109	19369	82.6	107	17	0	0	23443	4810

96.4 Age

	Birds	Mort.	Sale/TF	Feed	10:30A M	ken	Bro ken	4:00 PM	ken	Bro ken	Total prod	Tot.b rok	pro. afte r.bre	%	Gms	+/-	Other. feed	Gms	Birds	Feed
5A	2237			235	1790	12	90			1	1880	13	1867	83.5	105	2		0	4476	382
5B	2239			235	1796	10	70				1866	10	1856	82.9	105	-19		0	0	-470
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	4476	0	0	470	3586	22	160			1	3746	23	3723	83.2	105	-17	0	0	4476	-88
6A	2241			235	1795	15	83				1878	15	1863	83.1	105	-28		0	4524	852
6B	2283			235	1788	12	96				1884	12	1872	82.0	103	18		0	0	-470
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	4524	0	0	470	3583	27	179			0	3762	27	3735	82.6	104	-10	0	0	4524	382
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	9000	0	0	940	7169	49	339			1	7508	50	7458	82.9	104	-27	0	0	9000	294

-0.1 Age

	Birds	Mort.	Sale/TF	Feed	10:30A M	ken	Bro ken	4:00 PM	ken	Bro ken	Total prod	Tot.b rok	pro. afte r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0

0.1 Age

	Birds	Mort.	Sale/TF	Feed	10:30A M	ken	Bro ken	4:00 PM	ken	Bro ken	Total prod	Tot.b rok	pro. afte r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0

Water Cons(1) W/F(1)= #### Water Cons(Ncup) W/F(NCUP)= #DIV/0!

-0.1 Age

	Birds	Mort.	Sale/TF	Feed	10:30A M	ken	Bro ken	4:00 PM	ken	Bro ken	Total prod	Tot.b rok	pro. afte r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
GV_tot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0

Ftot 32448 5 0 3440 25009 150 1977 9 26986 159 26827 82.7 106 -10 0 0 32443 5104

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Meter Reading From 0

	GI	GII	GIII	GIV	GV	Total
B/F	22315	8676	0	0	0	30991
Prod	19369	7458	0	0	0	26827
Total	41684	16134	0	0	0	57818
Market	22500	8100				30600
Bal	19184	8034	0	0	0	27218
Brok						0
+/-						0
Stock	19184	8034	0	0	0	27218

Eggs	Sets
1000g	
1100g	
1200g	
1300g	
1400g	
1500g	
Mixed	

Empty Trays	CARD BOARDS	TRAYS	Plastic Trays	Empty Bags	Katta	Pink Big 10 egg box	Pink Small 10 egg box	White Big 10 egg box	White Small 10 egg box	CFL 11W
B/F	1061	14049	54	3350	0	358	0	50250	0	0
Market										
Total	1061	14049	54	3350	0	358	0	50250	0	0
Recd										
+/-										
Bal	1061	14049	54	3350	0	358	0	50250	0	0

Birds

	GI	GII	GIII	GIV	GV	Total
Age	98.3	96.4	-0.1	0.1	-0.1	
B/F	23448	9000	0	0	0	32448
Mort	-5	0	0	0	0	-5
Sale/TT	0	0	0	0	0	0
Add	0	0	0	0	0	0
Total	23443	9000	0	0	0	32443

Feed

	GI	GII	GIII	GIV	GV	Total
B/F	7310	1234	0	0	0	8544
Cons	2500	940	0	0	0	3440
Add	0	0	0	0	0	0
Total	4810	294	0	0	0	5104

Other Feed

	GI	GII	GIII	GIV	GV	Total
B/F	0	0	0	0	0	0
Cons	0	0	0	0	0	0
Add						0
Total	0	0	0	0	0	0

Vaccine Name

Age Shed

Vaccine Name	Age Shed

Medicine	In	Time	Dosage	Per	Per	Days	Consumed	Unit	Shed Group
Liv52		9:00 PM		ml/ltr	Per 1000 Chicks	(1)		ml	LC
thuja 200		6:00 AM		ml/ltr	Per 1000 Chicks	(5)		ml	5
lachesis 200		4:00pm		ml/ltr	Per 1000 Chicks	(5)		ml	7
Mercurius Sol 6		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	7
Antim Tart 30		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	1
Gud		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Lachesis 200		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Zeetress		5:00 AM				(2)			25
Neeri		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Vitamin c		5:00 AM				(2)			25

1991-50

Jai shri Bala Ji Maharaj Ki M/s Balaji Poultry Farms 98.2 Age Date: 13-09-2024 Aklipur

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro.aft r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
1A	2868			300	2250	15	218			1	2468	16	2452	85.5	105	109		0	5856	3740
1B	2988			300	2255	14	210				2465	14	2451	82.0	100	47		0	0	-600
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5856	0	0	600	4505	29	428			1	4933	30	4903	83.7	102	156	0	0	5856	3140
2A	2880			300	2250	13	210			2	2460	15	2445	84.9	104	135		0	5866	1985
2B	2986			300	2250	11	210			2	2460	13	2447	81.9	100	5		0	0	-600
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5866	0	0	600	4500	24	420			4	4920	28	4892	83.4	102	140	0	0	5866	1385
3A	2942			325	2175	10	210				2385	10	2375	80.7	110	-53		0	5866	2010
3B	2924			325	2188	9	215				2403	9	2394	81.9	111	36		0	0	-650
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5866	0	0	650	4363	19	425			0	4788	19	4769	81.3	111	-17	0	0	5866	1360
4A	2935			325	2192	12	180			1	2372	13	2359	80.4	111	8		0	5860	2075
4B	2925			325	2265	15	180			1	2445	16	2429	83.0	111	27		0	0	-650
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5860	0	0	650	4457	27	360			2	4817	29	4788	81.7	111	35	0	0	5860	1425
GI_tot	23448	0	0	2500	17825	99	1633			7	19458	106	19352	82.5	107	314	0	0	23448	7310

96.3 Age																				
	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro.aft r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
5A	2237			235	1780	10	95				1875	10	1865	83.4	105	-17		0	4476	852
5B	2239			235	1794	9	90				1884	9	1875	83.7	105	19		0	0	-470
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	4476	0	0	470	3574	19	185			0	3759	19	3740	83.6	105	2	0	0	4476	382
6A	2241			235	1800	14	105				1905	14	1891	84.4	105	6		0	4524	1322
6B	2283			235	1798	11	70			3	1868	14	1854	81.2	103	-3		0	0	-470
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	4524	0	0	470	3598	25	175			3	3773	28	3745	82.8	104	3	0	0	4524	852
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
GII_tot	9000	0	0	940	7172	44	360			3	7532	47	7485	83.2	104	5	0	0	9000	1234

-0.1 Age																				
	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro.aft r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
GIII_tot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0

0.1 Age																				
	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro.aft r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
GIV_tot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0

Water Cons(1) W/F(1)= #### Water Cons(Ncup) W/F(NCUP)= #DIV/0!

-0.1 Age																				
	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro.aft r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
GV_tot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0

Ftot	32448	0	0	3440	24997	143	1993			10	26990	153	26837	82.7	106	319	0	0	32448	8544
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Meter Reading From

0

	GI	GII	GIII	GIV	GV	Total
B/F	2963	1191	0	0	0	4154
Prod	19352	7485	0	0	0	26837
Total	22315	8676	0	0	0	30991
Market						0
Bal	22315	8676	0	0	0	30991
Brok						0
+/-						0
Stock	22315	8676	0	0	0	30991

Eggs	Sets
1000g	
1100g	
1200g	
1300g	
1400g	
1500g	
Mixed	

Empty Trays	CARD BOARDS	TRAYS	Plastic Trays	Empty Bags	Katta	Pink Big 10 egg box	Pink Small 10 egg box	White Big 10 egg box	White Small 10 egg box	CFL 11W
B/F	13	17	20	3350	0	358	0	50250	0	0
Market										
Total	1061	14049	54	3350	0	358	0	50250	0	0
Recd										
+/-										
Bal	1061	14049	54	3350	0	358	0	50250	0	0

Birds

	GI	GII	GIII	GIV	GV	Total
Age	98.2	96.3	-0.1	0.1	-0.1	
B/F	23448	9000	0	0	0	32448
Mort	0	0	0	0	0	0
Sale/TI	0	0	0	0	0	0
Add	0	0	0	0	0	0
Total	23448	9000	0	0	0	32448

Feed

	GI	GII	GIII	GIV	GV	Total
B/F	9810	2174	0	0	0	11984
Cons	2500	940	0	0	0	3440
Add	0	0	0	0	0	0
Total	7310	1234	0	0	0	8544

Other Feed

	GI	GII	GIII	GIV	GV	Total
B/F	0	0	0	0	0	0
Cons	0	0	0	0	0	0
Add	0	0	0	0	0	0
Total	0	0	0	0	0	0

Vaccine Name

Age Shed

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Medicine	In	Time	Dosage	Per	Per	Days	Consumed	Unit	Shed Group
Liv52		9:00 PM		ml/ltr	Per 1000 Chicks	(1)		ml	LC
thuja 200		6:00 AM		ml/ltr	Per 1000 Chicks	(5)		ml	5
lachesis 200		4:00Pm		ml/ltr	Per 1000 Chicks	(5)		ml	7
Mercurius Sol 6		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	7
Antim Tart 30		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	1
Gud		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Lachesis 200		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Zeetress		5:00 AM				(2)			25
Neeri		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Vitamin c		5:00 AM				(2)			25

Jai shri Bala Ji Maharaj Ki M/s Balaji Poultry Farms 98.1 Age Date: 12-09-2024 Aklipur

Table for 98.1 Age group. Columns include Birds, Mort, Sale/TF, Feed, 10:30A M, ken, Bro, 4:00 PM, ken, Bro, Total prod, Tot.b rok, pro. after break, %, Gms, +/-, Other feed, Gms, Birds, Feed. Rows include 1A, 1B, Stot, 2A, 2B, Stot, 3A, 3B, Stot, 4A, 4B, Stot, and Gll_tot.

Table for 96.2 Age group. Columns include Birds, Mort, Sale/TF, Feed, 10:30A M, ken, Bro, 4:00 PM, ken, Bro, Total prod, Tot.b rok, pro. after break, %, Gms, +/-, Other feed, Gms, Birds, Feed. Rows include 5A, 5B, Stot, 6A, 6B, Stot, and Gll_tot.

Table for -0.1 Age group. Columns include Birds, Mort, Sale/TF, Feed, 10:30A M, ken, Bro, 4:00 PM, ken, Bro, Total prod, Tot.b rok, pro. after break, %, Gms, +/-, Other feed, Gms, Birds, Feed. Rows include Stot and Gll_tot.

Table for 0.1 Age group. Columns include Birds, Mort, Sale/TF, Feed, 10:30A M, ken, Bro, 4:00 PM, ken, Bro, Total prod, Tot.b rok, pro. after break, %, Gms, +/-, Other feed, Gms, Birds, Feed. Rows include Stot and GIV_to.

Water Cons(1) W/F(1)= ##### Water Cons(Ncup) W/F(NCUP)= #DIV/0!

Table for -0.1 Age group. Columns include Birds, Mort, Sale/TF, Feed, 10:30A M, ken, Bro, 4:00 PM, ken, Bro, Total prod, Tot.b rok, pro. after break, %, Gms, +/-, Other feed, Gms, Birds, Feed. Rows include 0, 0, 0, and GV_tot.

Ftot 32448 0 0 3440 24805 152 1877 12 26682 164 26518 81.7 106 -209 0 0 32448 11984

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Aklipur

Jai shri Bala Ji Maharaj Ki

M/s Balaji Poultry Farms

98 Age

Date: 11-09-2024

	Birds	Mort	Sale/TF	Feed	10:30A M	ken Bro	4:00 PM ken Bro	Broki	Total prod	Tot.b rok	pro.afe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
1A	2868			300	2172	10	210	1	2382	11	2371	82.7	105	-149		0	5856	2140
1B	2988			300	2250	13	240		2490	13	2477	82.9	100	-42		0	0	-600
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	2800
Stot	5856	0	0	600	4422	23	450	1	4872	24	4848	82.8	102	-191	0	0	5856	4340
2A	2880			300	2125	15	230	2	2355	17	2338	81.2	104	-14		0	5866	3185
2B	2986			300	2295	17	190		2485	17	2468	82.7	100	47		0	0	-600
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
Stot	5866	0	0	600	4420	32	420	2	4840	34	4806	81.9	102	33	0	0	5866	2585
3A	2944	2		325	2145	12	240	3	2385	15	2370	80.6	110	-52		0	5868	510
3B	2924			325	2158	11	280		2438	11	2427	83.0	111	-5		0	-2	-650
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	2800
Stot	5868	2	0	650	4303	23	520	3	4823	26	4797	81.8	111	-57	0	0	5866	2660
4A	2935			325	2195	8	190		2385	8	2377	81.0	111	-43		0	5861	575
4B	2926	1		325	2285	13	195		2480	13	2467	84.3	111	65		0	-1	-650
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
stot	5861	1	0	650	4480	21	385	0	4865	21	4844	82.7	111	22	0	0	5860	2725
Glt_tot	23451	3	0	2500	17625	99	1775	6	19400	105	19295	82.3	107	-193	0	0	23448	12310

96.1 Age																		
	Birds	Mort	Sale/TF	Feed	10:30A M	ken Bro	4:00 PM ken Bro	Broki	Total prod	Tot.b rok	pro.afe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
5A	2237			235	1800	12	75	1	1875	13	1862	83.2	105	-4		0	4476	292
5B	2239			235	1793	15	70	1	1863	16	1847	82.5	105	1		0	0	-470
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	1500
Stot	4476	0	0	470	3593	27	145	2	3738	29	3709	82.9	105	-3	0	0	4476	1322
6A	2241			235	1800	12	80		1880	12	1868	83.4	105	-2		0	4524	762
6B	2283			235	1780	10	85		1865	10	1855	81.3	103	-26		0	0	-470
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	1500
Stot	4524	0	0	470	3580	22	165	0	3745	22	3723	82.3	104	-28	0	0	4524	1792
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
Glt_tot	9000	0	0	940	7173	49	310	2	7483	51	7432	82.6	104	-31	0	0	9000	3114

-0.1 Age																		
	Birds	Mort	Sale/TF	Feed	10:30A M	ken Bro	4:00 PM ken Bro	Broki	Total prod	Tot.b rok	pro.afe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
Gilt_tot	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

0.1 Age																		
	Birds	Mort	Sale/TF	Feed	10:30A M	ken Bro	4:00 PM ken Bro	Broki	Total prod	Tot.b rok	pro.afe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GIV_tot	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Water Cons(1) W/F(1)= ##### Water Cons(Ncup) W/F(NCUP)= #DIV/0!

-0.1 Age																		
	Birds	Mort	Sale/TF	Feed	10:30A M	ken Bro	4:00 PM ken Bro	Broki	Total prod	Tot.b rok	pro.afe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
	0								0	0	0	0.0	0	0		0	0	0
GV_tot	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Ftot 32451 3 0 3440 24798 148 2085 8 26883 156 26727 82.4 106 -224 0 0 32448 15424

P cage-63

Meter Reading From

	GI	GII	GIII	GIV	GV	Total	Eggs	Sets
B/F	3630	3779	0	0	0	7409	1000g	
Prod	19295	7432	0	0	0	26727	1100g	
Total	22925	11211	0	0	0	34136	1200g	
Market						0	1300g	
Bal	22925	11211	0	0	0	34136	1400g	
Brok						0	1500g	
+/-						0	Mixed	
Stock	22925	11211	0	0	0	34136		

Empty	CARD	BOARDS	TRAYS	Plastic	Empty	Katta	Pink Big	Pink Small	White Big	White Small	CFL
Trays	13	17	20	Trays	Bags		10 egg box	10 egg box	10 egg box	10 egg box	11W
B/F	1061	14049	54	3350	0	358	0	50250	0	0	0
Market											
Total	1061	14049	54	3350	0	358	0	50250	0	0	0
Recd											
+/-											
Bal	1061	14049	54	3350	0	358	0	50250	0	0	0

Birds

	GI	GII	GIII	GIV	GV	Total
Age	98	96.1	-0.1	0.1	-0.1	
B/F	23451	9000	0	0	0	32451
Mort	-3	0	0	0	0	-3
Sale/TI	0	0	0	0	0	0
Add	0	0	0	0	0	0
Total	23448	9000	0	0	0	32448

Feed

	GI	GII	GIII	GIV	GV	Total
B/F	6410	1054	0	0	0	7464
Cons	2500	940	0	0	0	3440
Add	8400	3000	0	0	0	11400
Total	12310	3114	0	0	0	15424

Other Feed

	GI	GII	GIII	GIV	GV	Total
B/F	0	0	0	0	0	0
Cons	0	0	0	0	0	0
Add						0
Total	0	0	0	0	0	0

Vaccine Name

Age Shed

Medicine	In	Time	Dosage	Per	Per	Days	Consumed	Unit	Shed Group
Liv52		9:00 PM		ml/ltr	Per 1000 Chicks	(1)		ml	LC
thuja 200		6:00 AM		ml/ltr	Per 1000 Chicks	(5)		ml	5
lachesis 200		4.00Pm		ml/ltr	Per 1000 Chicks	(5)		ml	7
Mercurius Sol 6		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	7
Antim Tart 30		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	1
Gud		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Lachesis 200		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Zeetress		5:00 AM				(2)			25
Neeri		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Vitamin c		5:00 AM				(2)			25

Jai shri Bala Ji Maharaj Ki

M/s Balaji Poultry Farms

97.6 Age

Date: 10-09-2024

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro.afte r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
1A	2868			300	2295	10	240	5			2535	15	2520	87.9	105	111		0	5856	2740
1B	2988			300	2290	12	241				2531	12	2519	84.3	100	41		0	0	-600
	0										0	0	0	0.0	0	0		0	0	0
Stot	5856	0	0	600	4585	22	481	5			5066	27	5039	86.0	102	152	0	0	5856	2140
2A	2880			300	2165	15	202				2367	15	2352	81.7	104	-14		0	5866	3785
2B	2986			300	2240	15	200	4			2440	19	2421	81.1	100	22		0	0	-600
	0										0	0	0	0.0	0	0		0	0	0
Stot	5866	0	0	600	4405	30	402	4			4807	34	4773	81.4	102	8	0	0	5866	3185
3A	2945	1		325	2135	10	300	3			2435	13	2422	82.3	110	-41		0	5869	1160
3B	2924			325	2160	16	290	2			2450	18	2432	83.2	111	54		0	-1	-650
	0										0	0	0	0.0	0	0		0	0	0
Stot	5869	1	0	650	4295	26	590	5			4885	31	4854	82.7	111	13	0	0	5868	510
4A	2937	2		325	2162	12	270				2432	12	2420	82.5	111	7		0	5863	1225
4B	2926			325	2205	12	210	1			2415	13	2402	82.1	111	21		0	-2	-650
	0										0	0	0	0.0	0	0		0	0	0
Stot	5863	2	0	650	4367	24	480	1			4847	25	4822	82.3	111	28	0	0	5861	575
GII_tot	23454	3	0	2500	17652	102	1953	15			19605	117	19488	83.1	107	201	0	0	23451	6410

96 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro.afte r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
5A	2237			235	1785	12	95	2			1880	14	1866	83.4	105	-24		0	4476	762
5B	2239			235	1780	14	80				1860	14	1846	82.4	105	-32		0	0	-470
	0										0	0	0	0.0	0	0		0	0	0
Stot	4476	0	0	470	3565	26	175	2			3740	28	3712	82.9	105	-56	0	0	4476	292
6A	2241			235	1795	15	90				1885	15	1870	83.4	105	-3		0	4524	1232
6B	2283			235	1792	10	100	1			1892	11	1881	82.4	103	28		0	0	-470
	0										0	0	0	0.0	0	0		0	0	0
Stot	4524	0	0	470	3587	25	190	1			3777	26	3751	82.9	104	25	0	0	4524	762
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GII_tot	9000	0	0	940	7152	51	365	3			7517	54	7463	82.9	104	-31	0	0	9000	1054

-0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro.afte r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GIII_tot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro.afte r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GIV_tot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Water Cons(1) W/F(1)= #### Water Cons(Ncup) W/F(NCUP)= #DIV/0!

-0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro.afte r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
GV_tot	0	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Ftot	32454	3	0	3440	24804	153	2318	18			27122	171	26951	83.1	106	170	0	0	32451	7464
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Meter Reading From

	GI	GII	GIII	GIV	GV	Total	Eggs	Sets
B/F	23142	9316	0	0	0	32458	1000g	
Prod	19488	7463	0	0	0	26951	1100g	
Total	42630	16779	0	0	0	59409	1200g	
Market	39000	13000				52000	1300g	
Bal	3630	3779	0	0	0	7409	1400g	
Brok						0	1500g	
+/-						0	Mixed	
Stock	3630	3779	0	0	0	7409		

Empty	CARD	BOARDS	TRAYS	Plastic	Empty	Katta	Pink Big	Pink Small	White Big	White Small	CFL
Trays	13	17	20	Trays	Bags		10 egg box	10 egg box	10 egg box	10 egg box	11W
B/F	1061	14049	54	3350	0	358	0	50250	0	0	0
Market											
Total	1061	14049	54	3350	0	358	0	50250	0	0	0
Recd											
+/-											
Bal	1061	14049	54	3350	0	358	0	50250	0	0	0

Birds

	GI	GII	GIII	GIV	GV	Total
Age	97.6	96	-0.1	0.1	-0.1	
B/F	23454	9000	0	0	0	32454
Mort	-3	0	0	0	0	-3
Sale/TI	0	0	0	0	0	0
Add	0	0	0	0	0	0
Total	23451	9000	0	0	0	32451

Feed

	GI	GII	GIII	GIV	GV	Total
B/F	8910	1994	0	0	0	10904
Cons	2500	940	0	0	0	3440
Add	0	0	0	0	0	0
Total	6410	1054	0	0	0	7464

Other Feed

	GI	GII	GIII	GIV	GV	Total
B/F	0	0	0	0	0	0
Cons	0	0	0	0	0	0
Add						0
Total	0	0	0	0	0	0

Vaccine Name

Age Shed

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Medicine	In	Time	Dosage	Per	Per	Days	Consumed	Unit	Shed Group
Liv52		9:00 PM		ml/ltr	Per 1000 Chicks	(1)		ml	LC
thuja 200		6:00 AM		ml/ltr	Per 1000 Chicks	(5)		ml	5
lachesis 200		4:00Pm		ml/ltr	Per 1000 Chicks	(5)		ml	7
Mercurius Sol 6		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	7
Antim Tart 30		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	1
Gud		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Lachesis 200		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Zeetress		5:00 AM				(2)			25
Neeri		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Vitamin c		5:00 AM				(2)			25

1 ay-66

Aklipur

Jai shri Bala Ji Maharaj Ki

M/s Balaji Poultry Farms

97.5 Age

Date: 09-09-2024

	Birds	Mort.	Sale/TF	Feed	10:30A M	Ken	Bio	4:00 PM	ken	Bio	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
1A	2868			300	2150	10	270			1	2420	11	2409	84.0	105	-42		0	5856	3340
1B	2988			300	2195	12	295				2490	12	2478	82.9	100	-2		0	0	-600
	0										0	0	0	0.0	0	0		0	0	0
Stot	5856	0	0	600	4345	22	565			1	4910	23	4887	83.5	102	-44	0	0	5856	2740
2A	2880			300	2112	14	270			2	2382	16	2366	82.2	104	-42		0	5866	4385
2B	2986			300	2234	13	180			2	2414	15	2399	80.3	100	-41		0	0	-600
	0										0	0	0	0.0	0	0		0	0	0
Stot	5866	0	0	600	4346	27	450			4	4796	31	4765	81.2	102	-83	0	0	5866	3785
3A	2945			325	2185	12	290				2475	12	2463	83.6	110	-60		0	5870	1810
3B	2925	1		325	2092	11	300			3	2392	14	2378	81.3	111	-89		0	0	-650
	0										0	0	0	0.0	0	0		0	0	0
Stot	5870	1	0	650	4277	23	590			3	4867	26	4841	82.5	111	-149	0	0	5869	1160
4A	2939	2		325	2172	9	250				2422	9	2413	82.2	111	17		0	5865	1875
4B	2926			325	2155	13	240			1	2395	14	2381	81.4	111	-88		0	0	-650
	0										0	0	0	0.0	0	0		0	0	0
Stot	5865	2	0	650	4327	22	490			1	4817	23	4794	81.8	111	-71	0	0	5863	1225
GI_tot	23457	3	0	2500	17295	94	2095			9	19390	103	19287	82.2	107	-347	0	0	23454	8910

95.6 Age

	Birds	Mort.	Sale/TF	Feed	10:30A M	Ken	Bio	4:00 PM	ken	Bio	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
5A	2237			235	1795	9	105			1	1900	10	1890	84.5	105	17		0	4476	1232
5B	2239			235	1805	11	84				1889	11	1878	83.9	105	18		0	0	-470
	0										0	0	0	0.0	0	0		0	0	0
Stot	4476	0	0	470	3600	20	189			1	3789	21	3768	84.2	105	35	0	0	4476	762
6A	2241			235	1792	12	95			2	1887	14	1873	83.6	105	13		0	4524	1702
6B	2283			235	1800	10	65			2	1865	12	1853	81.2	103	4		0	0	-470
	0										0	0	0	0.0	0	0		0	0	0
Stot	4524	0	0	470	3592	22	160			4	3752	26	3726	82.4	104	17	0	0	4524	1232
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	9000	0	0	940	7192	42	349			5	7541	47	7494	83.3	104	52	0	0	9000	1994

-0.1 Age

	Birds	Mort.	Sale/TF	Feed	10:30A M	Ken	Bio	4:00 PM	ken	Bio	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0

0.1 Age

	Birds	Mort.	Sale/TF	Feed	10:30A M	Ken	Bio	4:00 PM	ken	Bio	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
GIV_tot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0

Water Cons(1)

W/F(1)= ##### Water Cons(Ncup)

W/F(NCUP)= #DIV/0!

-0.1 Age

	Birds	Mort.	Sale/TF	Feed	10:30A M	Ken	Bio	4:00 PM	ken	Bio	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
GV_tot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0

Ftot 32457 3 0 3440 24487 136 2444 14 26931 150 26781 82.5 106 -295 0 0 32454 10904

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Meter Reading From							0		
	GI	GII	GIII	GIV	GV	Total	Eggs	Sets	
B/F	3855	1822	0	0	0	5677	1000g		
Prod	19287	7494	0	0	0	26781	1100g		
Total	23142	9316	0	0	0	32458	1200g		
Market						0	1300g		
Bal	23142	9316	0	0	0	32458	1400g		
Brok						0	1500g		
+/-						0	Mixed		
Stock	23142	9316	0	0	0	32458			

Empty	CARD	BOARDS	TRAYS	Plastic	Empty	Katta	Pink Big	Pink Small	White Big	White Small	CFL
Trays	13	17	20	Trays	Bags		10 egg box	10 egg box	10 egg box	10 egg box	11W
B/F	1061	14049	54	3350	0	358	0	50250	0	0	0
Market											
Total	1061	14049	54	3350	0	358	0	50250	0	0	0
Recd											
+/-											
Bal	1061	14049	54	3350	0	358	0	50250	0	0	0

Birds						
	GI	GII	GIII	GIV	GV	Total
Age	97.5	95.6	-0.1	0.1	-0.1	
B/F	23457	9000	0	0	0	32457
Mort	-3	0	0	0	0	-3
Sale/TI	0	0	0	0	0	0
Add	0	0	0	0	0	0
Total	23454	9000	0	0	0	32454

Feed						
	GI	GII	GIII	GIV	GV	Total
B/F	11410	2934	0	0		14344
Cons	2500	940	0	0	0	3440
Add	0	0	0	0	0	0
Total	8910	1994	0	0		10904

Other Feed						
	GI	GII	GIII	GIV	GV	Total
B/F	0	0	0	0	0	0
Cons	0	0	0	0	0	0
Add						0
Total	0	0	0	0	0	0

Vaccine Name	Age Shed

Medicine	In	Time	Dosage	Per	Per	Days	Consumed	Unit	Shed Group
Liv52		9:00 PM		ml/ltr	Per 1000 Chicks	(1)		ml	LC
thuja 200		6:00 AM		ml/ltr	Per 1000 Chicks	(5)		ml	5
lachesis 200		4.00Pm		ml/ltr	Per 1000 Chicks	(5)		ml	7
Mercurius Sol 6		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	7
Antim Tart 30		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	1
Gud		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Lachesis 200		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Zeetress		5:00 AM				(2)			25
Neeri		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Vitamin c		5:00 AM				(2)			25

Jai shri Bala Ji Maharaj Ki		M/s Balaji Poultry Farms										97.4 Age		Date: 08-09-2024		Aklindur	
Birds	Mort	Sale/TF	Feed	10:30A M	Bro ken	Bro PM	Bro ken	Total prod	Tot.b rok	pro.afe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
1A	2868		300	2180	15	287	1	2467	16	2451	85.5	105	13		0	5856	3940
1B	2988		300	2170	12	322		2492	12	2480	83.0	100	51		0	0	-600
0	0							0	0	0	0.0	0	0		0	0	0
0	0							0	0	0	0.0	0	0		0	0	0
Stot	5856	0	600	4350	27	609	1	4959	28	4931	84.2	102	64	0	0	5856	3340
2A	2880		300	2140	10	280	2	2420	12	2408	83.6	104	98		0	5866	4985
2B	2986		300	2245	13	210	2	2455	15	2440	81.7	100	-37		0	0	-600
0	0							0	0	0	0.0	0	0		0	0	0
0	0							0	0	0	0.0	0	0		0	0	0
Stot	5866	0	600	4385	23	490	4	4875	27	4848	82.6	102	61	0	0	5866	4385
3A	2955		-10	325	2195	12	340	2535	12	2523	85.4	110	51		0	5880	2460
3B	2925			325	2118	11	360	2478	11	2467	84.3	111	84		0	0	-650
0	0							0	0	0	0.0	0	0		0	0	-10
0	0							0	0	0	0.0	0	0		0	0	0
Stot	5880	0	-10	650	4313	23	700	5013	23	4990	84.9	111	135	0	0	5870	1810
4A	2934		5	325	2110	14	300	2410	14	2396	81.7	111	-2		0	5855	2525
4B	2921		5	325	2240	10	240	2480	11	2469	84.5	111	45		0	0	-650
0	0							0	0	0	0.0	0	0		0	0	10
0	0							0	0	0	0.0	0	0		0	0	0
stot	5855	0	10	650	4350	24	540	4890	25	4865	83.1	111	43	0	0	5865	1875
Gl_tot	23457	0	0	2500	17398	97	2339	6	19737	103	19634	83.7	107	303	0	23457	11410

95.5 Age																	
Birds	Mort	Sale/TF	Feed	10:30A M	Bro ken	Bro PM	Bro ken	Total prod	Tot.b rok	pro.afe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
5A	2237		235	1790	10	95	2	1885	12	1873	83.7	105	-8		0	4476	202
5B	2239		235	1780	10	90		1870	10	1860	83.1	105	17		0	0	-470
0	0							0	0	0	0.0	0	0		0	0	0
0	0							0	0	0	0.0	0	0		0	0	1500
Stot	4476	0	470	3570	20	185	2	3755	22	3733	83.4	105	9	0	0	4476	1232
6A	2241		235	1788	12	85	1	1873	13	1860	83.0	105	-13		0	4524	672
6B	2283		235	1795	16	70		1865	16	1849	81.0	103	3		0	0	-470
0	0							0	0	0	0.0	0	0		0	0	0
0	0							0	0	0	0.0	0	0		0	0	1500
Stot	4524	0	470	3583	28	155	1	3738	29	3709	82.0	104	-10	0	0	4524	1702
0	0							0	0	0	0.0	0	0		0	0	0
0	0							0	0	0	0.0	0	0		0	0	0
0	0							0	0	0	0.0	0	0		0	0	0
0	0							0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
Gl_tot	9000	0	940	7153	48	340	3	7493	51	7442	82.7	104	-1	0	0	9000	2934

-0.1 Age																	
Birds	Mort	Sale/TF	Feed	10:30A M	Bro ken	Bro PM	Bro ken	Total prod	Tot.b rok	pro.afe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
0	0							0	0	0	0.0	0	0		0	0	0
0	0							0	0	0	0.0	0	0		0	0	0
0	0							0	0	0	0.0	0	0		0	0	0
0	0							0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
0	0							0	0	0	0.0	0	0		0	0	0
0	0							0	0	0	0.0	0	0		0	0	0
0	0							0	0	0	0.0	0	0		0	0	0
0	0							0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
Gl_tot	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

0.1 Age																	
Birds	Mort	Sale/TF	Feed	10:30A M	Bro ken	Bro PM	Bro ken	Total prod	Tot.b rok	pro.afe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
0	0							0	0	0	0.0	0	0		0	0	0
0	0							0	0	0	0.0	0	0		0	0	0
0	0							0	0	0	0.0	0	0		0	0	0
0	0							0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
0	0							0	0	0	0.0	0	0		0	0	0
0	0							0	0	0	0.0	0	0		0	0	0
0	0							0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GIV_to	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Water Cons(1) W/F(1)= #### Water Cons(Ncup) W/F(NCUP)= #DIV/0!

-0.1 Age																	
Birds	Mort	Sale/TF	Feed	10:30A M	Bro ken	Bro PM	Bro ken	Total prod	Tot.b rok	pro.afe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
0	0							0	0	0	0.0	0	0		0	0	0
0	0							0	0	0	0.0	0	0		0	0	0
0	0							0	0	0	0.0	0	0		0	0	0
0	0							0	0	0	0.0	0	0		0	0	0
GV_tot	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Ftot	32457	0	0	3440	24551	145	2679	9	27230	154	27076	83.4	106	302	0	0	32457	14344
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P age- 69

Meter Reading From

	GI	GII	GIII	GIV	GV	Total
B/F	7221	880	0	0	0	8101
Prod	19634	7442	0	0	0	27076
Total	26855	8322	0	0	0	35177
Market	23000	6500				29500
Bal	3855	1822	0	0	0	5677
Brok						0
+/-						0
Stock	3855	1822	0	0	0	5677

Eggs	Sets
1000g	
1100g	
1200g	
1300g	
1400g	
1500g	
Mixed	

Empty Trays	CARD BOARDS	TRAYS	Plastic Trays	Empty Bags	Katta	Pink Big 10 egg box	Pink Small 10 egg box	White Big 10 egg box	White Small 10 egg box	CFL 11W
B/F	13	17	20	3350	0	358	0	50250	0	0
Market										
Total	1061	14049	54	3350	0	358	0	50250	0	0
Recd										
+/-										
Bal	1061	14049	54	3350	0	358	0	50250	0	0

Birds

Age	GI	GII	GIII	GIV	GV	Total
B/F	97.4	95.5	-0.1	0.1	-0.1	32457
Mort	23457	9000	0	0	0	0
Sale/TT	0	0	0	0	0	0
Add	0	0	0	0	0	0
Total	23457	9000	0	0	0	32457

Feed

B/F	GI	GII	GIII	GIV	GV	Total
Cons	13910	874	0	0	0	14784
Add	2500	940	0	0	0	3440
Total	0	3000	0	0	0	3000
Total	11410	2934	0	0	0	14344

Other Feed

B/F	GI	GII	GIII	GIV	GV	Total
Cons	0	0	0	0	0	0
Add	0	0	0	0	0	0
Total	0	0	0	0	0	0

Vaccine Name

Age Shed

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Medicine	In	Time	Dosage	Per	Per	Days	Consumed	Unit	Shed Group
Liv52		9:00 PM		ml/ltr	Per 1000 Chicks	(1)		ml	LC
thuja 200		6:00 AM		ml/ltr	Per 1000 Chicks	(5)		ml	5
lachesis 200		4.00pm		ml/ltr	Per 1000 Chicks	(5)		ml	7
Mercurius Sol 6		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	7
Antim Tart 30		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	1
Gud		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Lachesis 200		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Zeetress		5:00 AM				(2)			25
Neeri		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Vitamin c		5:00 AM				(2)			25

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Jai shri Bala Ji Maharaj Ki M/s Balaji Poultry Farms 97.3 Age Date: 07-09-2024 Aklipur

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	BRO ken	4:00 PM	BRO ken	Total prod	Tot.b rok	pro.affe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
1A	2868			300	2215	17	240			2455	17	2438	85.0	105	77		0	5856	1640
1B	2988			300	2205	15	240		1	2445	16	2429	81.3	100	-88		0	0	-600
	0									0	0	0	0.0	0	0		0	0	2900
Stot	5856	0	0	600	4420	32	480	1		4900	33	4867	83.1	102	-11	0	0	5856	3940
2A	2882	2		300	2115	15	210			2325	15	2310	80.2	104	0		0	5868	2685
2B	2986			300	2290	13	200			2490	13	2477	83.0	100	10		0	-2	-600
	0									0	0	0	0.0	0	0		0	0	2900
Stot	5868	2	0	600	4405	28	410	0		4815	28	4787	81.6	102	10	0	0	5866	4985
3A	2955			325	2275	10	210	3		2485	13	2472	83.7	110	25		0	5880	210
3B	2925			325	2195	10	200	2		2395	12	2383	81.5	111	-24		0	0	-650
	0									0	0	0	0.0	0	0		0	0	2900
Stot	5880	0	0	650	4470	20	410	5		4880	25	4855	82.6	111	1	0	0	5880	2460
4A	2934			325	2230	12	180			2410	12	2398	81.7	111	-14		0	5856	185
4B	2922	1		235	2270	16	170			2440	16	2424	83.0	80	-41		0	-1	-560
	0									0	0	0	0.0	0	0		0	0	2900
Stot	5856	1	0	560	4500	28	350	0		4850	28	4822	82.4	96	-55	0	0	5855	2525
GI tot	23460	3	0	2410	17795	108	1650	6		19445	114	19331	82.4	103	-55	0	0	23457	13910

95.4 Age																			
	Birds	Mort	Sale/TF	Feed	10:30A M	ken	BRO ken	4:00 PM	BRO ken	Total prod	Tot.b rok	pro.affe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
5A	2237			235	1795	14	100			1895	14	1881	84.1	105	9		0	4476	672
5B	2239			235	1745	11	110	1		1855	12	1843	82.3	105	-35		0	0	-470
	0									0	0	0	0.0	0	0		0	0	0
Stot	4476	0	0	470	3540	25	210	1		3750	26	3724	83.2	105	-26	0	0	4476	202
6A	2242	1		235	1800	10	85	2		1885	12	1873	83.6	105	32		0	4525	1142
6B	2283			235	1788	12	70			1858	12	1846	80.9	103	-32		0	-1	-470
	0									0	0	0	0.0	0	0		0	0	0
Stot	4525	1	0	470	3588	22	155	2		3743	24	3719	82.2	104	0	0	0	4524	672
	0									0	0	0	0.0	0	0		0	0	0
	0									0	0	0	0.0	0	0		0	0	0
	0									0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0		0	0	0	0.0	0	0	0	0	0	0
GI tot	9001	1	0	940	7128	47	365	3		7493	50	7443	82.7	104	-26	0	0	9000	874

-0.1 Age																			
	Birds	Mort	Sale/TF	Feed	10:30A M	ken	BRO ken	4:00 PM	BRO ken	Total prod	Tot.b rok	pro.affe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0									0	0	0	0.0	0	0		0	0	0
	0									0	0	0	0.0	0	0		0	0	0
	0									0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0		0	0	0	0.0	0	0	0	0	0	0
	0									0	0	0	0.0	0	0		0	0	0
	0									0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0		0	0	0	0.0	0	0	0	0	0	0
GI tot	0	0	0	0	0	0	0	0		0	0	0	0.0	0	0	0	0	0	0

0.1 Age																			
	Birds	Mort	Sale/TF	Feed	10:30A M	ken	BRO ken	4:00 PM	BRO ken	Total prod	Tot.b rok	pro.affe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0									0	0	0	0.0	0	0		0	0	0
	0									0	0	0	0.0	0	0		0	0	0
	0									0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0		0	0	0	0.0	0	0	0	0	0	0
	0									0	0	0	0.0	0	0		0	0	0
	0									0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0		0	0	0	0.0	0	0	0	0	0	0
GI tot	0	0	0	0	0	0	0	0		0	0	0	0.0	0	0	0	0	0	0

Water Cons(1) W/F(1)= #### Water Cons(Ncup) W/F(NCUP)= #DIV/0!

-0.1 Age																			
	Birds	Mort	Sale/TF	Feed	10:30A M	ken	BRO ken	4:00 PM	BRO ken	Total prod	Tot.b rok	pro.affe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0									0	0	0	0.0	0	0		0	0	0
	0									0	0	0	0.0	0	0		0	0	0
	0									0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0		0	0	0	0.0	0	0	0	0	0	0
	0									0	0	0	0.0	0	0		0	0	0
GV tot	0	0	0	0	0	0	0	0		0	0	0	0.0	0	0	0	0	0	0

Ftot 32461 4 0 3350 24923 155 2015 9 26938 164 26774 82.5 103 -81 0 0 32457 14784

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Meter Reading From

	GI	GII	GIII	GIV	GV	Total
B/F	25890	8937	0	0	0	34827
Prod	19331	7443	0	0	0	26774
Total	45221	16380	0	0	0	61601
Market	38000	16500				53500
Bal	7221	880	0	0	0	8101
Brok						0
+/-						0
Stock	7221	880	0	0	0	8101

Eggs	Sets
1000g	
1100g	
1200g	
1300g	
1400g	
1500g	
Mixed	

Empty	CARD	BOARDS	TRAYS	Plastic	Empty	Katta	Pink Big	Pink Small	White Big	White Small	CFL
Trays	13	17	20	Trays	Bags		10 egg box	10 egg box	10 egg box	10 egg box	11W
B/F	1061	14049	54	3350	0	358	0	50250	0	0	0
Market											
Total	1061	14049	54	3350	0	358	0	50250	0	0	0
Reccd											
+/-											
Bal	1061	14049	54	3350	0	358	0	50250	0	0	0

Birds

	GI	GII	GIII	GIV	GV	Total
Age	97.3	95.4	-0.1	0.1	-0.1	
B/F	23460	9001	0	0	0	32461
Mort	-3	-1	0	0	0	-4
Sale/TI	0	0	0	0	0	0
Add	0	0	0	0	0	0
Total	23457	9000	0	0	0	32457

Feed

	GI	GII	GIII	GIV	GV	Total
B/F	4720	1814	0	0	0	6534
Cons	2410	940	0	0	0	3350
Add	11600	0	0	0	0	11600
Total	13910	874	0	0	0	14784

Other Feed

	GI	GII	GIII	GIV	GV	Total
B/F	0	0	0	0	0	0
Cons	0	0	0	0	0	0
Add						0
Total	0	0	0	0	0	0

Vaccine Name

Age Shed

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Medicine	In	Time	Dosage	Per	Per	Days	Consumed	Unit	Shed Group
Liv52		9:00 PM		ml/ltr	Per 1000 Chicks	(1)		ml	LC
thuja 200		6:00 AM		ml/ltr	Per 1000 Chicks	(5)		ml	5
lachesis 200		4.00Pm		ml/ltr	Per 1000 Chicks	(5)		ml	7
Mercurius Sol 6		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	7
Antim Tart 30		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	1
Gud		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Lachesis 200		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Zeetress		5:00 AM				(2)			25
Neeri		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Vitamin c		5:00 AM				(2)			25

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Jai shri Bala Ji Maharaj Ki M/s Balaji Poultry Farms 97.2 Age Date: 06-09-2024 Aklinpur

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro PM	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro.affe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
1A	2868			300	2122	10	250			1	2372	11	2361	82.3	105	9		0	5856	2240
1B	2988			300	2278	12	252			1	2530	13	2517	84.2	100	6		0	0	-600
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5856	0	0	600	4400	22	502			2	4902	24	4878	83.3	102	15	0	0	5856	1640
2A	2882			300	2115	15	210				2325	15	2310	80.2	104	0		0	5868	3285
2B	2986			300	2290	13	190				2480	13	2467	82.6	100	8		0	0	-600
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5868	0	0	600	4405	28	400			0	4805	28	4777	81.4	102	8	0	0	5868	2685
3A	2955			325	2215	11	245			2	2460	13	2447	82.8	110	-6		0	5880	860
3B	2925			325	2192	10	225				2417	10	2407	82.3	111	-16		0	0	-650
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5880	0	0	650	4407	21	470			2	4877	23	4854	82.6	111	-22	0	0	5880	210
4A	2934			325	2212		200				2412	0	2412	82.2	111	30		0	5856	835
4B	2922			325	2275		190				2465	0	2465	84.4	111	82		0	0	-650
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	5856	0	0	650	4487	0	390			0	4877	0	4877	83.3	111	112	0	0	5856	185
GI_tot	23460	0	0	2500	17699	71	1762			4	19461	75	19386	82.6	107	113	0	0	23460	4720

95.3 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro PM	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro.affe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
5A	2237			235	1790	12	95			1	1885	13	1872	83.7	105	7		0	4476	1142
5B	2239			235	1788	15	105				1893	15	1878	83.9	105	18		0	0	-470
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	4476	0	0	470	3578	27	200			1	3778	28	3750	83.8	105	25	0	0	4476	672
6A	2242			235	1790	14	65				1855	14	1841	82.1	105	-25		0	4525	1612
6B	2283			235	1790	9	100			3	1890	12	1878	82.3	103	10		0	0	-470
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	4525	0	0	470	3580	23	165			3	3745	26	3719	82.2	104	-15	0	0	4525	1142
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	9001	0	0	940	7158	50	365			4	7523	54	7469	83.0	104	10	0	0	9001	1814

-0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro PM	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro.affe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0

0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro PM	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro.affe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0

Water Cons(1) W/F(1)= #### Water Cons(Ncup) W/F(NCUP)= #DIV/0!

-0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro PM	4:00 PM	ken	Bro	Total prod	Tot.b rok	pro.affe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
	0										0	0	0	0.0	0	0		0	0	0
GV_tot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0

Ftot 32461 0 0 3440 24857 121 2127 8 26984 129 26855 82.7 106 123 0 0 32461 6634

P age- 73

Meter Reading From

0

	GI	GII	GIII	GIV	GV	Total
B/F	6504	1468	0	0	0	7972
Prod	19386	7469	0	0	0	26855
Total	25890	8937	0	0	0	34827
Market						0
Bal	25890	8937	0	0	0	34827
Brok						0
+/-						0
Stock	25890	8937	0	0	0	34827

Eggs	Sets
1000g	
1100g	
1200g	
1300g	
1400g	
1500g	
Mixed	

Empty Trays	CARD BOARDS	TRAYS	Plastic Trays	Empty Bags	Katta	Pink Big 10 egg box	Pink Small 10 egg boxl	White Big 10 egg box	White Small 10 egg box	CFL 11W
B/F	13	17	20	3350	0	358	0	50250	0	0
Market										
Total	1061	14049	54	3350	0	358	0	50250	0	0
Recd										
+/-										
Bal	1061	14049	54	3350	0	358	0	50250	0	0

Birds

	GI	GII	GIII	GIV	GV	Total
Age	97.2	95.3	-0.1	0.1	-0.1	
B/F	23460	9001	0	0	0	32461
Mort	0	0	0	0	0	0
Sale/TT	0	0	0	0	0	0
Add	0	0	0	0	0	0
Total	23460	9001	0	0	0	32461

Feed

	GI	GII	GIII	GIV	GV	Total
B/F	7220	2754	0	0	0	9974
Cons	2500	940	0	0	0	3440
Add	0	0	0	0	0	0
Total	4720	1814	0	0	0	6534

Other Feed

	GI	GII	GIII	GIV	GV	Total
B/F	0	0	0	0	0	0
Cons	0	0	0	0	0	0
Add						0
Total	0	0	0	0	0	0

Vaccine Name Age Shed

--	--

Medicine	In	Time	Dosage	Per	Per	Days	Consumed	Unit	Shed Group
Liv52	▼	9:00 PM	▼	ml/ltr	▼ Per 1000 Chicks	(1)	▼	ml	LC ▼ GV ▼
thuja 200	▼	6:00 AM	▼	ml/ltr	▼ Per 1000 Chicks	(5)	▼	ml	5 ▼ GIII ▼
lachesis 200	▼	4.00Pm	▼	ml/ltr	▼ Per 1000 Chicks	(5)	▼	ml	7 ▼ GIII ▼
Mercurius Sol 6	▼	6:00 AM	▼	ml/ltr	▼ Per 1000 Chicks	(3)	▼	ml	7 ▼ GIV ▼
Antim Tart 30	▼	6:00 AM	▼	ml/ltr	▼ Per 1000 Chicks	(3)	▼	ml	1 ▼ GIV ▼
Gud	▼	5:00 AM	▼			(2)	▼		25 ▼ GII ▼
Antim Tart 30	▼	5:00 AM	▼			(2)	▼		25 ▼ GII ▼
Lachesis 200	▼	5:00 AM	▼			(2)	▼		25 ▼ GII ▼
Antim Tart 30	▼	5:00 AM	▼			(2)	▼		25 ▼ GII ▼
Ledum Pal	▼	5:00 AM	▼			(2)	▼		25 ▼ GII ▼
Ledum Pal	▼	5:00 AM	▼			(2)	▼		25 ▼ GII ▼
Antim Tart 30	▼	5:00 AM	▼			(2)	▼		25 ▼ GII ▼
Antim Tart 30	▼	5:00 AM	▼			(2)	▼		25 ▼ GII ▼
Antim Tart 30	▼	5:00 AM	▼			(2)	▼		25 ▼ GII ▼
Antim Tart 30	▼	5:00 AM	▼			(2)	▼		25 ▼ GII ▼
Ledum Pal	▼	5:00 AM	▼			(2)	▼		25 ▼ GII ▼
Zeetress	▼	5:00 AM	▼			(2)	▼		25 ▼ GII ▼
Neeri	▼	5:00 AM	▼			(2)	▼		25 ▼ GII ▼
Antim Tart 30	▼	5:00 AM	▼			(2)	▼		25 ▼ GII ▼
Antim Tart 30	▼	5:00 AM	▼			(2)	▼		25 ▼ GII ▼
Vitamin c	▼	5:00 AM	▼			(2)	▼		25 ▼ GII ▼

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Jai shri Bala Ji Maharaj Ki

M/s Balaji Poultry Farms

97.1 Age

Date: 05-09-2024

Aklinpur

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro ken	4:00 PM	Bro ken	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
1A	2868			300	2100	12	267		3	2367	15	2352	82.0	105	-34		0	5856	2840
1B	2988			300	2262	11	260			2522	11	2511	84.0	100	73		0	0	-600
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	5856	0	0	600	4362	23	527		3	4889	26	4863	83.0	102	39	0	0	5856	2240
2A	2882			300	2110	10	210			2320	10	2310	80.2	104	-11		0	5868	3885
2B	2986			300	2275	16	200			2475	16	2459	82.4	100	35		0	0	-600
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	5868	0	0	600	4385	26	410		0	4795	26	4769	81.3	102	24	0	0	5868	3285
3A	2955			325	2175	20	300		2	2475	22	2453	83.0	110	54		0	5880	1510
3B	2925			325	2158	15	280			2438	15	2423	82.8	111	-36		0	0	-650
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	5880	0	0	650	4333	35	580		2	4913	37	4876	82.9	111	18	0	0	5880	860
4A	2934			325	2175	8	215			2390	8	2382	81.2	111	-23		0	5856	1485
4B	2922			325	2208	15	190			2398	15	2383	81.6	111	-53		0	0	-650
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	5856	0	0	650	4383	23	405		0	4788	23	4765	81.4	111	-76	0	0	5856	835
Gill_tot	23460	0	0	2500	17463	107	1922		5	19385	112	19273	82.2	107	5	0	0	23460	7220

95.2 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro ken	4:00 PM	Bro ken	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
5A	2237			235	1780	14	100		1	1880	15	1865	83.4	105	44		0	4476	112
5B	2239			235	1790	10	80			1870	10	1860	83.1	105	9		0	0	-470
0	0									0	0	0	0.0	0	0		0	0	1500
0	0									0	0	0	0.0	0	0		0	0	0
Stot	4476	0	0	470	3570	24	180		1	3750	25	3725	83.2	105	53	0	0	4476	1142
6A	2242			235	1788	12	90			1878	12	1866	83.2	105	-10		0	4525	582
6B	2283			235	1800	12	80			1880	12	1868	81.8	103	11		0	0	-470
0	0									0	0	0	0.0	0	0		0	0	1500
0	0									0	0	0	0.0	0	0		0	0	0
Stot	4525	0	0	470	3588	24	170		0	3758	24	3734	82.5	104	1	0	0	4525	1612
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0		0	0	0	0	0.0	0	0	0	0	0	0
Gill_tot	9001	0	0	940	7158	48	350		1	7508	49	7459	82.9	104	54	0	0	9001	2754

-0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro ken	4:00 PM	Bro ken	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0		0	0	0	0	0.0	0	0	0	0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0		0	0	0	0	0.0	0	0	0	0	0	0
Gill_tot	0	0	0	0	0	0	0		0	0	0	0	0.0	0	0	0	0	0	0

0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro ken	4:00 PM	Bro ken	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0		0	0	0	0	0.0	0	0	0	0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0		0	0	0	0	0.0	0	0	0	0	0	0
GIV_tot	0	0	0	0	0	0	0		0	0	0	0	0.0	0	0	0	0	0	0

Water Cons(1)

W/F(1)= ##### Water Cons(Ncup)

W/F(NCUP)= #DIV/0!

-0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro ken	4:00 PM	Bro ken	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
GV_tot	0	0	0	0	0	0	0		0	0	0	0	0.0	0	0	0	0	0	0

Ftot 32461 0 0 3440 24621 155 2272 6 26893 161 26732 82.4 106 59 0 0 32461 9974

Meter Reading From							0
	GI	GII	GIII	GIV	GV	Total	
B/F	25231	9009	0	0	0	34240	
Prod	19273	7459	0	0	0	26732	
Total	44504	16468	0	0	0	60972	
Market	38000	15000				53000	
Bal	6504	1468	0	0	0	7972	
Brok						0	
+/-						0	
Stock	6504	1468	0	0	0	7972	

Eggs	Sets
1000g	
1100g	
1200g	
1300g	
1400g	
1500g	
Mixed	

Empty	CARD	BOARDS	TRAYS	Plastic	Empty	Katta	Pink Big	Pink Small	White Big	White Small	CFL
Trays	13	17	20	Trays	Bags		10 egg box	10 egg boxl	10 egg box	10 egg box	11W
B/F	1061	14049	54	3350	0	358	0	50250	0	0	0
Market											
Total	1061	14049	54	3350	0	358	0	50250	0	0	0
Recd											
+/-											
Bal	1061	14049	54	3350	0	358	0	50250	0	0	0

Birds						
	GI	GII	GIII	GIV	GV	Total
Age	97.1	95.2	-0.1	0.1	-0.1	
B/F	23460	9001	0	0	0	32461
Mort	0	0	0	0	0	0
Sale/TI	0	0	0	0	0	0
Add	0	0	0	0	0	0
Total	23460	9001	0	0	0	32461

Feed						
	GI	GII	GIII	GIV	GV	Total
B/F	9720	694	0	0	0	10414
Cons	2500	940	0	0	0	3440
Add	0	3000	0	0	0	3000
Total	7220	2754	0	0	0	9974

Other Feed						
	GI	GII	GIII	GIV	GV	Total
B/F	0	0	0	0	0	0
Cons	0	0	0	0	0	0
Add						0
Total	0	0	0	0	0	0

Vaccine Name	Age	Shed

Medicine	In	Time	Dosage	Per	Per	Days	Consumed	Unit	Shed Group
Liv52		9:00 PM		ml/ltr	Per 1000 Chicks	(1)		ml	LC
thuja 200		6:00 AM		ml/ltr	Per 1000 Chicks	(5)		ml	5
lachesis 200		4.00Pm		ml/ltr	Per 1000 Chicks	(5)		ml	7
Mercurius Sol 6		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	7
Antim Tart 30		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	1
Gud		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Lachesis 200		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Zeetress		5:00 AM				(2)			25
Neeri		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Vitamin c		5:00 AM				(2)			25

Jai shri Bala Ji Maharaj Ki M/s Balaji Poultry Farms 97 Age Date: 04-09-2024 Aklinpur

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro ken	4:00 PM	Bro ken	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
1A	2888			300	2130		10	267	1	2397	11	2386	83.2	105	-130		0	5856	3440
1B	2988			300	2190		12	260		2450	12	2438	81.6	100	-148		0	0	-600
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	5856	0	0	600	4320		22	527	1	4847	23	4824	82.4	102	-278	0	0	5856	2840
2A	2882			300	2110		17	230	2	2340	19	2321	80.5	104	-39		0	5869	4485
2B	2987	1		300	2245		19	200	2	2445	21	2424	81.2	100	-58		0	-1	-600
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	5869	1	0	600	4355		36	430	4	4785	40	4745	80.9	102	-97	0	0	5868	3885
3A	2955			325	2115		15	300	1	2415	16	2399	81.2	110	-32		0	5880	-840
3B	2925			325	2150		11	320		2470	11	2459	84.1	111	12		0	0	-650
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	3000
Stot	5880	0	0	650	4265		26	620	1	4885	27	4858	82.6	111	-20	0	0	5880	1510
4A	2936	2		325	2174		14	245		2419	14	2405	82.0	111	-25		0	5858	-865
4B	2922			325	2230		9	215		2445	9	2436	83.4	111	-51		0	-2	-650
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	5858	2	0	650	4404		23	460	0	4864	23	4841	82.7	111	-76	0	0	5856	1485
GI_tot	23463	3	0	2500	17344		107	2037	6	19381	113	19268	82.1	107	-471	0	0	23460	9720

95.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro ken	4:00 PM	Bro ken	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
5A	2237			235	1722		10	110	1	1832	11	1821	81.4	105	-44		0	4476	582
5B	2239			235	1782		15	85	1	1867	16	1851	82.7	105	4		0	0	-470
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	4476	0	0	470	3504		25	195	2	3699	27	3672	82.0	105	-40	0	0	4476	112
6A	2242			235	1800		14	90		1890	14	1876	83.7	105	11		0	4525	1052
6B	2283			235	1799		12	70		1869	12	1857	81.3	103	29		0	0	-470
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	4525	0	0	470	3599		26	160	0	3759	26	3733	82.5	104	40	0	0	4525	582
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	9001	0	0	940	7103		51	355	2	7458	53	7405	82.3	104	0	0	0	9001	694

-0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro ken	4:00 PM	Bro ken	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro ken	4:00 PM	Bro ken	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Water Cons(1) W/F(1)= ##### Water Cons(Ncup) W/F(NCUP)= #DIV/0!

-0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro ken	4:00 PM	Bro ken	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0
GV_tot	0	0	0	0	0	0	0	0	0	0	0	0	0.0	0	0	0	0	0	0

Ftot 32464 3 0 3440 24447 158 2392 8 26839 166 26673 82.2 106 -471 0 0 32461 10414

109-77

Meter Reading From

0

	GI	GII	GIII	GIV	GV	Total
B/F	5963	1604	0	0	0	7567
Prod	19268	7405	0	0	0	26673
Total	25231	9009	0	0	0	34240
Market						0
Bal	25231	9009	0	0	0	34240
Brok						0
+/-						0
Stock	25231	9009	0	0	0	34240

Eggs	Sets
1000g	
1100g	
1200g	
1300g	
1400g	
1500g	
Mixed	

Empty	CARD BOARDS	TRAYS	Plastic	Empty	Katta	Pink Big	Pink Small	White Big	White Small	CFL
Trays	13	17	20	Trays	Bags	10 egg box	10 egg boxl	10 egg box	10 egg box	11W
B/F	1061	14049	54	3350	0	358	0	50250	0	0
Market										
Total	1061	14049	54	3350	0	358	0	50250	0	0
Recc										
+/-										
Bal	1061	14049	54	3350	0	358	0	50250	0	0

Birds

	GI	GII	GIII	GIV	GV	Total
Age	97	95.1	-0.1	0.1	-0.1	
B/F	23463	9001	0	0	0	32464
Mort	-3	0	0	0	0	-3
Sale/TI	0	0	0	0	0	0
Add	0	0	0	0	0	0
Total	23460	9001	0	0	0	32461

Feed

	GI	GII	GIII	GIV	GV	Total
B/F	6220	1634	0	0	0	7854
Cons	2500	940	0	0	0	3440
Add	6000	0	0	0	0	6000
Total	9720	694	0	0	0	10414

Other Feed

	GI	GII	GIII	GIV	GV	Total
B/F	0	0	0	0	0	0
Cons	0	0	0	0	0	0
Add						0
Total	0	0	0	0	0	0

Vaccine Name

Age Shed

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Medicine	In	Time	Dosage	Per	Per	Days	Consumed	Unit	Shed Group
Liv52	▼	9:00 PM	▼	ml/ltr	▼ Per 1000 Chicks	▼ (1) ▼		ml	LC ▼ GV ▼
thuja 200	▼	6:00 AM	▼	ml/ltr	▼ Per 1000 Chicks	▼ (5) ▼		ml	5 ▼ GIII ▼
lachesis 200	▼	4:00pm	▼	ml/ltr	▼ Per 1000 Chicks	▼ (5) ▼		ml	7 ▼ GIII ▼
Mercurius Sol 6	▼	6:00 AM	▼	ml/ltr	▼ Per 1000 Chicks	▼ (3) ▼		ml	7 ▼ GIV ▼
Antim Tart 30	▼	6:00 AM	▼	ml/ltr	▼ Per 1000 Chicks	▼ (3) ▼		ml	1 ▼ GIV ▼
Gud	▼	5:00 AM	▼			▼ (2) ▼			25 ▼ GII ▼
Antim Tart 30	▼	5:00 AM	▼			▼ (2) ▼			25 ▼ GII ▼
Lachesis 200	▼	5:00 AM	▼			▼ (2) ▼			25 ▼ GII ▼
Antim Tart 30	▼	5:00 AM	▼			▼ (2) ▼			25 ▼ GII ▼
Ledum Pal	▼	5:00 AM	▼			▼ (2) ▼			25 ▼ GII ▼
Ledum Pal	▼	5:00 AM	▼			▼ (2) ▼			25 ▼ GII ▼
Antim Tart 30	▼	5:00 AM	▼			▼ (2) ▼			25 ▼ GII ▼
Antim Tart 30	▼	5:00 AM	▼			▼ (2) ▼			25 ▼ GII ▼
Antim Tart 30	▼	5:00 AM	▼			▼ (2) ▼			25 ▼ GII ▼
Antim Tart 30	▼	5:00 AM	▼			▼ (2) ▼			25 ▼ GII ▼
Ledum Pal	▼	5:00 AM	▼			▼ (2) ▼			25 ▼ GII ▼
Zeetress	▼	5:00 AM	▼			▼ (2) ▼			25 ▼ GII ▼
Neeri	▼	5:00 AM	▼			▼ (2) ▼			25 ▼ GII ▼
Antim Tart 30	▼	5:00 AM	▼			▼ (2) ▼			25 ▼ GII ▼
Antim Tart 30	▼	5:00 AM	▼			▼ (2) ▼			25 ▼ GII ▼
Vitamin c	▼	5:00 AM	▼			▼ (2) ▼			25 ▼ GII ▼

Jai shri Bala Ji Maharaj Ki M/s Balaji Poultry Farms 96.6 Age Date: 03-09-2024 Aklinpur

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bio	4:00 PM	ken	Bio	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
1A	2868			300	2185	10	342			1	2527	11	2516	87.7	105	112		0	5856	4040
1B	2988			300	2290	15	311				2601	15	2586	86.5	100	101		0	0	-600
Stot	5856	0	0	600	4475	25	653			1	5128	26	5102	87.1	102	213	0	0	5856	3440
2A	2882			300	2128	16	250			2	2378	18	2360	81.9	104	-100		0	5880	5085
2B	2987			300	2270	13	225				2495	13	2482	83.1	100	37		0	0	-600
Stot	5869	0	0	600	4398	29	475			2	4873	31	4842	82.5	102	-63	0	0	5869	4485
3A	2955			325	2135	12	310			2	2445	14	2431	82.3	110	11		0	5880	-190
3B	2925			325	2140	11	320			2	2460	13	2447	83.7	111	29		0	0	-650
Stot	5880	0	0	650	4275	23	630			4	4905	27	4878	83.0	111	40	0	0	5880	-840
4A	2936			325	2175	15	270				2445	15	2430	82.8	111	5		0	5858	-215
4B	2922			325	2255	18	250				2505	18	2487	85.1	111	20		0	0	-650
Stot	5858	0	0	650	4430	33	520			0	4950	33	4917	83.9	111	25	0	0	5858	-865
GI_tot	23463	0	0	2500	17578	110	2278			7	19856	117	19739	84.1	107	215	0	0	23463	6220

95 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bio	4:00 PM	ken	Bio	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
5A	2237			235	1785	12	95			3	1880	15	1865	83.4	105	-15		0	4476	1052
5B	2239			235	1780	13	80				1860	13	1847	82.5	105	-23		0	0	-470
Stot	4476	0	0	470	3565	25	175			3	3740	28	3712	82.9	105	-38	0	0	4476	582
6A	2242			235	1800	15	80				1880	15	1865	83.2	105	-12		0	4525	1522
6B	2283			235	1770	11	70			1	1840	12	1828	80.1	103	-22		0	0	-470
Stot	4525	0	0	470	3570	26	150			1	3720	27	3693	81.6	104	-34	0	0	4525	1052
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	9001	0	0	940	7135	51	325			4	7460	55	7405	82.3	104	-72	0	0	9001	1634

-0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bio	4:00 PM	ken	Bio	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
0	0										0	0	0	0.0	0	0	0	0	0	0
0	0										0	0	0	0.0	0	0	0	0	0	0
0	0										0	0	0	0.0	0	0	0	0	0	0
0	0										0	0	0	0.0	0	0	0	0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
0	0										0	0	0	0.0	0	0	0	0	0	0
0	0										0	0	0	0.0	0	0	0	0	0	0
0	0										0	0	0	0.0	0	0	0	0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0

0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bio	4:00 PM	ken	Bio	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
0	0										0	0	0	0.0	0	0	0	0	0	0
0	0										0	0	0	0.0	0	0	0	0	0	0
0	0										0	0	0	0.0	0	0	0	0	0	0
0	0										0	0	0	0.0	0	0	0	0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
0	0										0	0	0	0.0	0	0	0	0	0	0
0	0										0	0	0	0.0	0	0	0	0	0	0
0	0										0	0	0	0.0	0	0	0	0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
GV_tot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0

Water Cons(1) W/F(1)= ##### Water Cons(Ncup) W/F(NCUP)= #DIV/0!

-0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bio	4:00 PM	ken	Bio	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
0	0										0	0	0	0.0	0	0	0	0	0	0
0	0										0	0	0	0.0	0	0	0	0	0	0
0	0										0	0	0	0.0	0	0	0	0	0	0
0	0										0	0	0	0.0	0	0	0	0	0	0
GV_tot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0

Ftot	32464	0	0	3440	24713	161	2603			11	27316	172	27144	83.6	106	143	0	0	32464	7854
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6 aug - 79

Meter Reading From

0

	GI	GII	GIII	GIV	GV	Total
B/F	27224	16199	0	0	0	43423
Prod	19739	7405	0	0	0	27144
Total	46963	23604	0	0	0	70567
Market	41000	22000				63000
Bal	5963	1604	0	0	0	7567
Brok						0
+/-						0
Stock	5963	1604	0	0	0	7567

Eggs	Sets
1000g	
1100g	
1200g	
1300g	
1400g	
1500g	
Mixed	

Empty Trays	CARD BOARDS	TRAYS	Plastic	Empty	Katta	Pink Big	Pink Small	White Big	White Small	CFL
	13	17	20	Trays	Bags	10 egg box	10 egg boxl	10 egg box	10 egg box	11W
B/F	1061	14049	54	3350	0	358	0	50250	0	0
Market										
Total	1061	14049	54	3350	0	358	0	50250	0	0
Recd										
+/-										
Bal	1061	14049	54	3350	0	358	0	50250	0	0

Birds

Age	GI	GII	GIII	GIV	GV	Total
B/F	96.6	95	-0.1	0.1	-0.1	32464
Mort	23463	9001	0	0	0	0
Sale/TT	0	0	0	0	0	0
Add	0	0	0	0	0	0
Total	23463	9001	0	0	0	32464

Feed

	GI	GII	GIII	GIV	GV	Total
B/F	8720	2574	0	0	0	11294
Cons	2500	940	0	0	0	3440
Add	0	0	0	0	0	0
Total	6220	1634	0	0	0	7854

Other Feed

	GI	GII	GIII	GIV	GV	Total
B/F	0	0	0	0	0	0
Cons	0	0	0	0	0	0
Add	0	0	0	0	0	0
Total	0	0	0	0	0	0

Vaccine Name

Age Shed

Vaccine Name	Age Shed

Medicine	In	Time	Dosage	Per	Per	Days	Consumed	Unit	Shed Group
Liv52	▼	9:00 PM	▼	ml/ltr	▼ Per 1000 Chicks	▼ (1)	▼	ml	LC
thuja 200	▼	6:00 AM	▼	ml/ltr	▼ Per 1000 Chicks	▼ (5)	▼	ml	5
lachesis 200	▼	4.00Pm	▼	ml/ltr	▼ Per 1000 Chicks	▼ (5)	▼	ml	7
Mercurius Sol 6	▼	6:00 AM	▼	ml/ltr	▼ Per 1000 Chicks	▼ (3)	▼	ml	7
Antim Tart 30	▼	6:00 AM	▼	ml/ltr	▼ Per 1000 Chicks	▼ (3)	▼	ml	1
Gud	▼	5:00 AM	▼			▼ (2)	▼		25
Antim Tart 30	▼	5:00 AM	▼			▼ (2)	▼		25
Lachesis 200	▼	5:00 AM	▼			▼ (2)	▼		25
Antim Tart 30	▼	5:00 AM	▼			▼ (2)	▼		25
Ledum Pal	▼	5:00 AM	▼			▼ (2)	▼		25
Antim Tart 30	▼	5:00 AM	▼			▼ (2)	▼		25
Antim Tart 30	▼	5:00 AM	▼			▼ (2)	▼		25
Antim Tart 30	▼	5:00 AM	▼			▼ (2)	▼		25
Antim Tart 30	▼	5:00 AM	▼			▼ (2)	▼		25
Antim Tart 30	▼	5:00 AM	▼			▼ (2)	▼		25
Ledum Pal	▼	5:00 AM	▼			▼ (2)	▼		25
Zetress	▼	5:00 AM	▼			▼ (2)	▼		25
Neeri	▼	5:00 AM	▼			▼ (2)	▼		25
Antim Tart 30	▼	5:00 AM	▼			▼ (2)	▼		25
Antim Tart 30	▼	5:00 AM	▼			▼ (2)	▼		25
Vitamin c	▼	5:00 AM	▼			▼ (2)	▼		25

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Jai shri Bala Ji Maharaj Ki M/s Balaji Poultry Farms 96.5 Age Date: 02-09-2024 Aklinpur

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro PM	ken	Bro PM	Total prod	Tot.b rok	pro.afe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
1A	2868			300	2153	10	262		1	2415	11	2404	83.8	105	111		0	5856	4640
1B	2988			300	2272	12	225			2497	12	2485	83.2	100	22		0	0	-600
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	5856	0	0	600	4425	22	487		1	4912	23	4889	83.5	102	133	0	0	5856	4040
2A	2882			300	2195	15	282		2	2477	17	2460	85.4	104	116		0	5869	5685
2B	2987			300	2295	10	160			2455	10	2445	81.9	100	-31		0	0	-600
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	5869	0	0	600	4490	25	442		2	4932	27	4905	83.6	102	85	0	0	5869	5085
3A	2955			325	2185	14	250		1	2435	15	2420	81.9	110	14		0	5880	460
3B	2925			325	2158	17	280		3	2438	20	2418	82.7	111	16		0	0	-650
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	5880	0	0	650	4343	31	530		4	4873	35	4838	82.3	111	30	0	0	5880	-190
4A	2936			325	2234	9	200			2434	9	2425	82.6	111	5		0	5858	435
4B	2922			325	2275	13	205			2480	13	2467	84.4	111	-2		0	0	-650
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	5858	0	0	650	4509	22	405		0	4914	22	4892	83.5	111	3	0	0	5858	-215
GI_tot	23463	0	0	2500	17767	100	1864		7	19631	107	19524	83.2	107	251	0	0	23463	8720

94.6 Age																			
	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro PM	ken	Bro PM	Total prod	Tot.b rok	pro.afe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
5A	2237			235	1788	10	102			1890	10	1880	84.0	105	-23		0	4476	1522
5B	2239			235	1805	10	75			1880	10	1870	83.5	105	13		0	0	-470
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	4476	0	0	470	3593	20	177		0	3770	20	3750	83.8	105	-10	0	0	4476	1052
6A	2242			235	1790	12	100		1	1890	13	1877	83.7	105	7		0	4525	1992
6B	2283			235	1780	15	85			1865	15	1850	81.0	103	-5		0	0	-470
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	4525	0	0	470	3570	27	185		1	3755	28	3727	82.4	104	2	0	0	4525	1522
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0		0	0	0	0	0.0	0	0	0	0	0	0
GII_tot	9001	0	0	940	7163	47	362		1	7525	48	7477	83.1	104	-8	0	0	9001	2574

-0.1 Age																			
	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro PM	ken	Bro PM	Total prod	Tot.b rok	pro.afe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0		0	0	0	0	0.0	0	0	0	0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0		0	0	0	0	0.0	0	0	0	0	0	0
GIII_tot	0	0	0	0	0	0	0		0	0	0	0	0.0	0	0	0	0	0	0

0.1 Age																			
	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro PM	ken	Bro PM	Total prod	Tot.b rok	pro.afe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0		0	0	0	0	0.0	0	0	0	0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0		0	0	0	0	0.0	0	0	0	0	0	0
GIV_tot	0	0	0	0	0	0	0		0	0	0	0	0.0	0	0	0	0	0	0

Water Cons(1) W/F(1)= ##### Water Cons(Ncup) W/F(NCUP)= #DIV/0!

-0.1 Age																			
	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro PM	ken	Bro PM	Total prod	Tot.b rok	pro.afe r.break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0		0	0	0	0	0.0	0	0	0	0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
0	0									0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0		0	0	0	0	0.0	0	0	0	0	0	0
GV_tot	0	0	0	0	0	0	0		0	0	0	0	0.0	0	0	0	0	0	0

Ftot 32464 0 0 3440 24930 147 2226 8 27156 155 27001 83.2 106 243 0 0 32464 11294

Jai shri Bala Ji Maharaj Ki M/s Balaji Poultry Farms 96.4 Age Date: 01-09-2024 Aklinpur

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro ken	4:00 PM	ken	Bro ken	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
1A	2868			300	2070	12	237			2	2307	14	2293	80.0	105	-44		0	5856	5240
1B	2988			300	2238	15	240				2478	15	2463	82.4	100	-27		0	0	-600
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	5856	0	0	600	4308	27	477			2	4785	29	4756	81.2	102	-71	0	0	5856	4640
2A	2882			300	2175	10	180			1	2355	11	2344	81.3	104	-6		0	5869	6285
2B	2987			300	2350	13	140			1	2490	14	2476	82.9	100	26		0	0	-600
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	5869	0	0	600	4525	23	320			2	4845	25	4820	82.1	102	20	0	0	5869	5685
3A	2957	2		325	2200	11	220			3	2420	14	2406	81.4	110	6		0	5882	1110
3B	2925			325	2192	10	220				2412	10	2402	82.1	111	-28		0	-2	-650
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	5882	2	0	650	4392	21	440			3	4832	24	4808	81.8	111	-22	0	0	5880	460
4A	2937	1		325	2225	14	210			1	2435	15	2420	82.4	111	-10		0	5859	1085
4B	2922			325	2270	11	210				2480	11	2469	84.5	111	-41		0	-1	-650
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	5859	1	0	650	4495	25	420			1	4915	26	4889	83.5	111	-51	0	0	5858	435
GI_tot	23466	3	0	2500	17720	96	1657			8	19377	104	19273	82.1	107	-124	0	0	23463	11220

94.5 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro ken	4:00 PM	ken	Bro ken	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
5A	2237			235	1815	10	100			2	1915	12	1903	85.1	105	33		0	4476	492
5B	2239			235	1785	13	85				1870	13	1857	82.9	105	9		0	0	-470
0	0										0	0	0	0.0	0	0		0	0	1500
0	0										0	0	0	0.0	0	0		0	0	0
Stot	4476	0	0	470	3600	23	185			2	3785	25	3760	84.0	105	42	0	0	4476	1522
6A	2243	1		235	1788	12	95			1	1883	13	1870	83.4	105	7		0	4526	962
6B	2283			235	1795	15	75				1870	15	1855	81.3	103	2		0	-1	-470
0	0										0	0	0	0.0	0	0		0	0	1500
0	0										0	0	0	0.0	0	0		0	0	0
Stot	4526	1	0	470	3583	27	170			1	3753	28	3725	82.3	104	9	0	0	4525	1992
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	9002	1	0	940	7183	50	355			3	7538	53	7485	83.2	104	51	0	0	9001	3514

-0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro ken	4:00 PM	ken	Bro ken	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0

0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro ken	4:00 PM	ken	Bro ken	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
GI_tot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0

Water Cons(1) W/F(1)= ##### Water Cons(Ncup) W/F(NCUP)= #DIV/0!

-0.1 Age

	Birds	Mort	Sale/TF	Feed	10:30A M	ken	Bro ken	4:00 PM	ken	Bro ken	Total prod	Tot.b rok	pro. after break	%	Gms	+/-	Other. feed	Gms	Birds	Feed
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
0	0										0	0	0	0.0	0	0		0	0	0
Stot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0
GV_tot	0	0	0	0	0	0	0			0	0	0	0	0.0	0	0	0	0	0	0

Ftot 32468 4 0 3440 24903 146 2012 11 26915 157 26758 82.4 106 -73 0 0 32464 14734

Meter Reading From 0						
	GI	GII	GIII	GIV	GV	Total
B/F	23427	11237	0	0	0	34664
Prod	19273	7485	0	0	0	26758
Total	42700	18722	0	0	0	61422
Market	35000	10000				45000
Bal	7700	8722	0	0	0	16422
Brok						0
+/-						0
Stock	7700	8722	0	0	0	16422

Eggs	Sets
1000g	
1100g	
1200g	
1300g	
1400g	
1500g	
Mixed	

Empty Trays	CARD	BOARDS	TRAYS	Plastic	Empty	Katta	Pink Big	Pink Small	White Big	White Small	CFL
				Trays	Bags		10 egg box	10 egg boxl	10 egg box	10 egg box	11W
B/F	1061	14049	54	3350	0	358	0	50250	0	0	0
Market											
Total	1061	14049	54	3350	0	358	0	50250	0	0	0
Reedd											
+/-											
Bal	1061	14049	54	3350	0	358	0	50250	0	0	0

Birds						
	GI	GII	GIII	GIV	GV	Total
Age	96.4	94.5	-0.1	0.1	-0.1	
B/F	23466	9002	0	0	0	32468
Mort	-3	-1	0	0	0	-4
Sale/TT	0	0	0	0	0	0
Add	0	0	0	0	0	0
Total	23463	9001	0	0	0	32464

Feed						
	GI	GII	GIII	GIV	GV	Total
B/F	13720	1454	0	0	0	15174
Cons	2500	940	0	0	0	3440
Add	0	3000	0	0	0	3000
Total	11220	3514	0	0	0	14734

Other Feed						
	GI	GII	GIII	GIV	GV	Total
B/F	0	0	0	0	0	0
Cons	0	0	0	0	0	0
Add						0
Total	0	0	0	0	0	0

Vaccine Name	Age	Shed

Medicine	In	Time	Dosage	Per	Per	Days	Consumed	Unit	Shed Group
Liv52		9:00 PM		ml/ltr	Per 1000 Chicks	(1)		ml	LC
thuja 200		6:00 AM		ml/ltr	Per 1000 Chicks	(5)		ml	5
lachesis 200		4.00Pm		ml/ltr	Per 1000 Chicks	(5)		ml	7
Mercurius Sol 6		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	7
Antim Tart 30		6:00 AM		ml/ltr	Per 1000 Chicks	(3)		ml	1
Gud		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Lachesis 200		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Ledum Pal		5:00 AM				(2)			25
Zeetress		5:00 AM				(2)			25
Neerl		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Antim Tart 30		5:00 AM				(2)			25
Vitamin c		5:00 AM				(2)			25


SERVICE OF REJOINDER TO THE REPLY FILED BY RESPONDENT NO 1 & 2 IN APPEAL NO 30 OF 2024

From Prince <prince@artlo.in>

Date Fri 1/3/2025 7:21 PM

To hspcbho@gmail.com <hspcbho@gmail.com>; hspcbropkl@gmail.com <hspcbropkl@gmail.com>;
dtp3.gurugram.tcp.panchkula@gmail.com <dtp3.gurugram.tcp.panchkula@gmail.com>; rkhuranalegal@gmail.com
<rkhuranalegal@gmail.com>

Cc Aastha Tyagi <aastha@artlo.in>; Manan Takkar <manantakkar@artlo.in>

 1 attachment (26 MB)

REJOINDER.pdf;

Dear Sir,

Please find attached herewith scanned copy of rejoinder alongwith annexure in Appeal no 30 of 2024 Titled as Bajaj Sanjay Poultry vs Haryana State Pollution Control Board & Ors.